श्री राम चन्द्र विकली

साथ जो अन्याय हो रहा है उसको ठीक करें। इन शब्दों के साथ मैं फिर मंत्री महोदय से निवेदन करना चाहता हूं कि जिन लोगों ने हिंदी के माध्यम से वकालत पास की हैं उनको वकालत करने की इजाजत दें। दिल्ली में इन लोगों को वकालत करने का अदिश आप शीझ दें।

श्री कल्पनाथ राय (उत्तर प्रदेश) : उपसभापति महोदया, माननीय राम चन्द्र विकल जी द्वारा जो बात उठाई गई है मैं उसका समर्थन करता हूं श्रीर माननीय कानून मंत्री जी से कहूंगा कि वे इस मामले पर स्पष्टीकरण दें।

श्री चतुरानन मिश्र (बिहार) : दिया तले मंरा। यही संविधान का सबसे बड़ा केन्द्र है ग्रीर वहां हिंदी की इस तरह की छपेक्षा हो यह बड़ी लज्जाजनक स्थिति है ।

श्री कल्पनाथ राय : ग्रादरणीय उपसभापति महोदया, ग्राप कानून मंत्री से कहें कि वे इसका स्पष्टीकरण दें यह एक राष्ट्रीय सवाल है।

उपसमापित : पहले ग्राप ने ग्रपनी बात कह दी ग्रीर मिनिस्टर साहब श्रव उसके बाद इसका जवाब देंगे।

विधि श्रोर न्याय मंत्रालय में राज्य मंत्री (श्रो एच० ग्रार० भारद्वाज) : उपसभापति जी, जहां तक विकल जी के विशेष उल्लेख का सवाल है यह सवाल मेरे पास ग्राया था और इसके बारे में पिछले दिनों मैंने हाउस में जवाब दिया था। बार कौंसिल के रूल्स के स्ताबिक यदि कोई दिल्ली के बाहर का लॉ-ग्रेजएट दिल्ली में लाइसेंस लेना चाहता है, प्रैक्टिस के लिए, तो इसके लिए उसे प्रंग्रेजी का एक टेस्ट देना पड़ता है। इसकी वजह से एक-दो अप्ली-केशस रिजेक्ट हो गई हैं। इसकी जो अपील होती है वह बार कौंसिल ग्राफ इंडिया में की जाती है। बार कौ सिल ग्राफ इंडिया ने भी यही व्यू लिया कि यह इम्तिहान पास करना चाहि । मैं माननीय सदस्यों की भाव-

नाम्रों की कद्र करता हूं और मैं मिनिस्ट्री की ग्रोर से बार कौंसल ग्राफ इंडिया से इसकी चर्चा करूंगा, बार कौंसल दिल्ली वालों से इसकी चर्चा करूंगा। दिल्ली में हिन्दी में जो लां-ग्रेजुएट हैं उनको एनराल न किया जाना ग्रच्मभे की बात है। बार कौं-सिल ग्राफ इंडिया एडवोकेट्स एक्ट के ग्रंदर एक ग्रटानामस बाडी है। दिल्ली बार कौंसिल एक ग्रटानामस बाडी है। लेकिन मैं ग्रपने मंत्रालय के जरिये एक मीटिंग बुला कर बार कौंसिल के मेम्बरों के साथ विचार-विमंग्न करके इस बात को सुलझाने की कोशिश करूंगा।

# THE BUDGET GENERAL 1987-88—GENERAL DISCUSSION—(Contd.)

THE DEPUTY CHAIRMAN: Now further discussion on the Budget—Shri Rameshwar Thakur to continue.

SHRI RAMESHWAR THAKUR (Bihar): Madam, yesterday I was mentioning about the price rise and I mentioned that it is a matter of great satisfaction that immediately after this Budget there was no abnormal price rise as used to happen in other years and, therefore, this is a commendable feature.

Madam, a reference has been made by some Opposition Members that the deficit is likely to raise the price rise. In this connection, I would like to mention that in spite of the fact that our deficit in the current year has exceeded Rs. 8,000 crores, the increase is not so abnormal and is within the manageable limits. In this connection, since a mention was made of the past, I would like to mention again one quotation by an eminent economist on what happened in the year 1979 about the price rise. He says, "Besides the heavy dose of taxation, the Budget provided for an overall deficit of Rs. 1365 crores exacting pressures on prices, and the prices started rising almost the day after the Budget was presented in Parliament. In February 1979 the index number of wholesale prices had stood at 185. By January, 1980, it had risen to 224. The caretaker Government which came to power in the second half of 1979 was completely powerless to stop the price rise." so, I am saying that there has been no such situation, particularly during the last seven years and more particularly in the last year and the current year. Therefore the apprehension that with this Rs. 5,688 crores deficit there will be a price rise is unfounded. Therefore, we should not have any apprehension on this account.

Madam, the next item is an important factor, the thrust of the Budget. The basic necessities of life being food and clothing, for food, we have enough stock, as you know. And the second one is cloth for which we have abundance in the market. The basic thing for Which there is a paucity. housing. It has been estimated that dwelling units are about two crore required and here is a backlog. With that end in view the Prime Minister has rightly given great emphasis to housing. A national housing bank will be created with Rs. 100 drores as the initial capital and then there are other concessions, including tax concessions, which are being given in order to give a boost to housing in a big way in the country. Then, Madam, the Indira Programme will be further stepped up for which a lot of money has been provided. I think about Rs. 125 crores have been provided. And during the last Seventh Five-Year Plan it has been estimated that about one million units will be constructed under this Plan. My suggestion in this regard is that as we see in the disother plans of tricts, this plan and housing, are not effectively being implemented. The main reason is that there is not a proper agency to do it. Merely assigning these tasks to district authorities with limited technical knowledge, it is not possible to complete these things.

THE DEPUTY CHAIRMAN: Please conclude now.

SHRI RAMESHWAR THAKUR: Madam, I have just started I have still to cover a number of points.

Therefore, my suggestion is that there should be a proper agency for completing these tasks. Particular care should be taken for the housing for Scheduled Castes and Scheduled Tribes and these houses must be of some standard and utility to them.

Then, Madam, the next point is agriculture. Agriculture, our Prime Minister has said, is the bedrock of our economy. In this connection a provision for Rs. 912 crores has been made and effective steps should be taken to boost our agricultural production. As far as the projections are concerned, for 1984-85 we had a projection of 150 million tonnes, with a consumption of 178 kgs per capita. Our target by the end of the Plan is that we should have about 178 to 183 million tonnes, and then by the end of the century, that is a long-term projection, we should have 235 to 240 million tonnes, with a pe'r capita consumption of 215 kgs. Here, there is a backlog because of lack of monsoon in the last two years. Therefore, substantial efforts are needed in the field of agriculture where some stagnation is seen and for that I have a specific suggestion to make. In agriculture, the basic input is the irrigation. We should have proper irrigation facililies particularly the small irrigation, tanks, wells in rural areas made with lower costs and then there should be improved inputs as well as should be provided to the farmer's so that agriculture is strengthened.

Next I come to capital goods. Here we have a problem. My suggestion is that we should give protection to the indigenous capital goods industry as far as posible. So far as the industries are concerned we have given sufficient thrust but I have one suggestion to make. In the case of industries the growth has been good and incentives have been given for exports in the case of a number of industries. For paucity of time I would not like to mention them. But I would like to mention one thing very much here and that is that efforts must be made to encourage village and rural industries. This is essentail because it can get

### [Shri Rameshwar Thakur]

you more employment. The other day I had mentioned that in the case of khadi and village industries have got about Rs. 500 crores vested giving employment to lakhs of people whereas public sector we have invested about Rs. 50,000 crores and it has employment to only 21 lakhs people. That is one per cent investment is giving employment to per cent. Therefore, it is essential that in rural areas more incentives should be provided that will serve the purpose of employment generation also. So far as public undertakings are concerned as are aware there has been a positive development during the last years as will be seen by the that during 1979-80 we had the gross earnings of Rs. 2,055 crores, which has gone to Rs. 7,386 crores 1985-86. The people do not appreciate the real facts and figures. Their profits have gone up but to time I will not give the details. From Rs. 225 crores in 1979-80 it went up to Rs. 2099 crores during the year 1984-85, and it has gone up to Rs. 2200 crores in the year 1985-86 and by the end of this year, it may be something more. We have made huge investment in the public sec-But capacity utilisation still to be achieved. We must have a better manpower planning as well as inventory management and must also try to increase the ductivity and profitability. Our profitability is very low. Even the figure of Rs. 2200 crores on an investment of Rs. 50,000 crores is quite low. With our industrial growth at about 8 per cent, a minimum of 10 per cent return on such investment is expected and it should be even 15 per cent, which comes to Rs. 7500 crores on this investment. the Seventh Plan, we have the provision of outlay from the public sector to contribute at least Rs. 35,000 crores. Unless profitability grows, it will be very difficult.

Now I come to tax reforms. My suggestion is that the simplification of Direct Taxes Bill which is to be brought during the current session should be passed so that the entire tax structure is rationalised, which was the promise given in the long-term fiscal policy. (Time bell rings)

Then about Government expendi-Prime Minister himself ture. has said that some of the hard will have to be made by us to keep our expenses within means. connection. I have a few suggestions to make. Our efforts only at Central level or at the Cabinet level will not be enough. There has to be specific guidance to all the partments, to all the autonomous bodies and the State Governments and even the public sector corporations that planning should be made meticulously so as to reduce the costs, and unless there is cost reduction, we cannot contain and it will be difficult to the plan targets. (Time bell rings). We have to see that the deficit is not allowed to exceed. We have to give incentives for exports. Minister has also assured that this deficit will not be allowed to increase from the present figure of Rs. 5688 crores.

The other important point I wanted to say is that the inputs like coal and energy, the inputs in regard to basic materials, should not cost more; their prices should increase, because they have the tendency to rise in these items. deficit has already gone up from Rs. 4490 crores in 1984-85 to 8285 crores in 1985-86 and now 5688 crore deficit which comes to the total of Rs. 18,463 crores. But the Plan we have made a provision of only Rs. 14,000 crores as deficit. Therefore, this is a matter which requires consideration at least

the next two years and unless efforts are made to augment other sources, we may be facing a great problem.

About the tax policy, I have suggestion about the Income Bill Section 194E. This section is supposed to be scrapped but it is not so. What is required is to rationalise it. The limits in the case of professionals etc. should be raised suitably from Rs. 5000 to Rs. 20,000; rate should be reduced from 20 per cent to 5 per cent. In the case of rent, limit be Rs. 50,000 and rate @ 5% and for payments for goods supplied the limit be raised to Rs. 5 lakhs and rate 2% and provision similar to Sec. 194 C of I.T. Act be applied in Sec. 194E also.

THE DEPUTY CHAIRMAN: Thank you. Mr. Birendra Verma.

श्री बीरन्द्र वर्मा (उत्तर प्रदेश): माननीय उपसभापति जी, 28 फरवरी को माननीय प्रधान मंत्री जी ने वित्त मंत्री की हैसियत से जो बजट पेश किया है उसका तथा चालू वर्ष ग्रीर उससे पूर्व के दो बजटों का मैंने ग्रध्ययन किया है। सन् 1984-85 में 1,762 करोड़ रुपये का घाटा दिया गया था अनुमानों से, लेकिन **श्राखिर में वह 3,745 करोड़, दुगने से** भी अधिक का घाटा हुआ था, 1985-86 में 3,349 करोड़ का घाटा अनुमान से दिखाया गया था, जो बढ़कर 4,937 करोड़ हो गया था, 1986-87 में 3,650 करोड़ का 'घाटा ग्रनुमान में था, जो बढ़ कर 8,285 करोड़ यानी इतना जो ग्राज तक कभी नहीं हुन्ना, इतना बड़ा घाटा चालू वित्तीय वर्ष हुम्रा है। 1987-88 में पहले वर्षों की तुलना से भौर भ्रधिक घाटा 5,688 करोड़ रुपये का दर्शाया गया है। अगर इसी हिसाब से बढ़ता गया, तो यह सम्भावना है कि दस हजार करोड़ तक यह घाटा ग्रंत तक पहुंच जाएगा।

माननीय महोदया, घाटे के बजट से मुद्रा-स्फीती बढ़ती है, मूल्यों में भी वृद्धि होती है। चालू वर्ष में श्रभी तक 6.3 प्रतिशत की मूल्यों में वृद्धि हो चुकी है, जो गत वर्ष इसी समय में 5.3 प्रतिशत की वृद्धि हुई थी।

काला धन, जिसकी श्राज यहां चची हुई, डेढ़-दो वर्ष पूर्व 37 हजार करोड़ रुपये का काला धन देश में प्रचलित है, ऐसा बताया गया था। वह कितनी तेजी से बढ़ रहा है, इसका श्रनुमान सबों को है श्रीर एक समानांतर श्रयं-व्यवस्था काले धन की चल रही है। जब तक घाटे का बजट समाप्त न होगा, काले धन की समानांतर व्यवस्था पर नियंत्रण नहीं किया जाएगा, उस समय तक मुद्रा-रफीती श्रीर श्रावश्यक वस्तुश्रों के मूल्यों में वृद्धि नहीं रोकी जा सकती।

माननीय महोदया, कुछ नये प्रस्ताव माननीय मंत्री जी ने प्रस्तुत किये हैं। उनमें कुछ नये टैक्स लगाये हैं, नये टैक्स लगाते ही तुरंत उपभोक्ता पर उसका प्रभाव पड़ा है, किंतु माननीय प्रधान मंत्री जी ने कुछ छूट भी दी है, जैसे बिस्कुट पर, पाऊडर मिल्क पर, मक्खन, जैम , जैली, कनफैक्शनरी, लेकिन यह फायदा उपभोक्ता को नहीं पहुंच रहा है, बीच में में निर्माता ही इसको खा जाते हैं। सरकार की यह चेष्टा होनी चाहिए कि जो छूट उन्होंने टैक्सेज में दी है, वह उपभोक्ता तक पहुंचे।

माननीया, यह प्रसन्नता की बात [है कि गत वर्ष 1984-85 से 1985-86 तक 290 करोड़ रुपयों का सार्वजनिक उपक्रमों से लाभ हुआ है, किंतु जो घाटे में उपक्रम चल रहे थे, जैसे कि कोयला है, कैमिकल्ज हैं, उर्वरक है, फार्मेस्यूटिकल्ज हैं, खिनज हैं, प्रनका घाटा 49 प्रतिशत बढ़ा है, प्रयात् 530 करोड़ का उनके घाटे में इजाफा हुआ है।

इसी प्रकार, माननीया जो दिल्ली का डीं डीं डीं डीं है, वह सरकार को सब से बड़ा और जबरदस्त घाटा दे रहा है। भारत एल्यूमीनियम कम्पनी, हैवी इंजीनियम् रिंग निगम, इंडियन श्रीयरन एण्ड स्टील

## [श्रो वीरेन्द्र वर्मा]

कम्पनी म्रादि 893 करोड़ रुपये का घाटा यह दे रहे थे, जो बढ़ कर 1027 करोड़ रुपये हो चुका है,। राज्यों में भी जितने विद्युत परिषद् हैं, जितने भी स्टेट रोड ट्रांसपोर्ट कारपोरेशन हैं, सभी भारी क्षति में जा रहे हैं। यह उन सरकारों के लिए ग्रौर भारत सरकार के लिए एक चुनौती है । मान्यवर, सार्वजनिक उपक्रमों से सातवीं पंचवर्षीय योजना के लिए प्लानिंग कमीशन ग्रौर केन्द्रीय सरकार ने 53 फीसदी के रिसोर्सेज जेनरेशन का, संकेत किया, लेकिन 53 प्रतिशत के मुकाबले 7वीं पंचवर्षीय योजना के पहले वर्ष में 33 प्रतिशत ही आय के स्रोत में वद्धि हुई है। 20 प्रतिशत कम रहना जो कि ग्रनुमान किया गया था, सरकार के लिए एक चुनौती है। मान्यवर, मैं सरकार से उम्मीद करूंगा कि इस म्रोर विशेष ध्यान दिए जाने की जरूरत है। ग्रापके एन ०टी ०सी ० ग्रौर जूट कार्पोरेशन हैं इनमें भारी क्षति है। मान्यवर, मैं यह स्वीकार करता हूं कि नेशनल टैक्सटाइल कार्पोरेशन गत वर्ष के मुकाबले में 78 करोड़ रुपये का लाभ हुन्ना, है लेकिन फिर भी भारी नुकसान है। मान्यवर, मेरा सुझाव है कि टैक्नीकल लोगों का कोई इस प्रकार का सैल बनना चाहिए कि जो सार्वजनिक उपक्रमों के कार्य-संचालन को टैक्नीकली देखे, यह नहीं कि उनके जो मैनेजिंग डायरेक्टर्स हैं, चेयरमैन हैं उनको बदल दे, बल्क उनके खिलाफ कायंवाही की जाए। 50 हजार करोड़ रुपया इनमें सरकार का बगा है, इसलिए यह नहीं हो सकता कि इनकी इकोनोमी प्रभावित होती रहे । रुपया सरकार ने दिया है, इसलिए यह नहीं होना चाहिए कि सरकार को इनसे भ्रामदनी नहीं हो। इसलिए एक स्पेशल सैल की ग्रावश्यकता है ग्रीर उसे ग्राप बनाएं। सी०एड०ए०जी०, पब्लिक एकाउंट्स कमेटी, एस्टीमेट्स कमेटी, पब्लिक अण्डर-टेकिंग कमेटी, इन सब से प्रति वर्ष जितने भी सुझाव ब्राते हैं इनके लिए मिनिस्ट्री में एक स्पेशल विंग होना चाहिए जो कि इन सभी संस्तुतियों की ग्रोर ध्यान दे भ्रौर सुधार की दिशा में भ्रागे बढ़े। भ्रन्त्यादक कार्य, जो नान प्लान व्यय है; जिसे गेर योजना व्यय कहते हैं ग्रनुत्पादक व्यय जिसे मानते हैं उसमें 23 प्रतिशत की वृद्धि हो चुकी है, यह भी सरकार के लिए एक चुनौती है। सरकार का इस तरफ ध्यान होना चाहिए कि यह अनुत्पाद व्यय नहीं बढ़े। सरकार का खर्चा भी बहुद्व बढ़ रहा है। मान्यवर, इसके अतिरिक्त म्रापके निर्यात में, मैं प्रशंसा करता हूं कि निर्यात में 17 प्रतिशत की वृद्धि हुई है, श्रायात में दो प्रतिशत की वृद्धि हुई है, लेकिन यह वृद्धि तेल की कम कीमत होने कारण आयात आपका घटा है। पुनः तेल की कीमतें बढ़ी हैं ग्रौर फिर श्रापका ग्रायात बढ़ेगा ग्रौर ग्रापकी विदेशी मुद्रामें फिर कमी श्रायेगी। श्रभी मान्यवर, विदेशी मुद्रा जो देश में 31-3-86 में 7384 करोड़ थी वह 28-2-87 को घट कर 6964 करोड़ हो गई ग्रौर तेल की कीमतें बढ़ गई हैं उससे भीर भी श्रापकी विदेशी मुद्रा के ऊपर इसका प्रतिकुल प्रभाव पडेगा।

मान्यवर, श्रब प्रश्न श्राता है रोजगार का और यह सरकार के लिए एक चुनौती हैं। 31−12−86 तक 3 करोड़ 1 लाख 31 हजार ब्रादमी रोजगार कार्यालयों में ग्रंकित थे जिनमें 30 जून, 1986 तक 26 लाख ग्रेज्एट ग्रीर पोस्ट ग्रेजएट भी ये। कुलं 3 लाख 51 हजार व्यक्तियों को तीन करोड़ के मुकाले में रोजगार मिला है। जो अधिक परेशानी की बात है वह यह है कि जो म्रापका म्रार्ग्नेनाइण्ड सँक्टर है उसमें 1.6 परसेंट लोगों को रोजगार मिला है। जहां तक निजीक्षेत्र है, 1981 ईसवी में 75.85 लाख लोगों को रोजगार मिला था। सन् 1984 में वह घट कर 73 लाख 45 हजार रह गया ग्रौर माननीया, 1985 में 73.22 लाख रह गया, यानी यह घट रहा हैं, जो कि बढ़ना चाहिये था। ग्राज देश की श्राबादी बढ़ रही है, लोगों को इण्डस्ट्रीज स्थापित करने के लिये कर्जे दिये जा रहे हैं, लेकिन प्राइवेट सैक्टर में रोजगार का न बढना सरकार के लिये पुनः एक चुनौती है।

[ 12 MAR. 1987 ]

माननीयां, योजना काल के 35 वर्षों में केवल एक फीसदी लोगों को ही रोजगार मिला है। इस पर सरकार को गंभीरता से सोचना चाहिये । प्राई० श्रार०डो०पो० एन०ग्रार०इ०पो०, ग्रार० एल ०इ ० जी ० पी ० पर सरकार खर्च कर रही है। ग्रामीण ग्रीर दूसरे लागो को रोजगार देने में रोजगार मिला भी है, लोगों को ग्रार्थिक ग्रवस्था सुधार भी हुबा है, लेकिन माननीया, इस संबंध में मैं यह कहना चाहूंगा कि इसमें जितना व्याप्त भ्रष्टाचार है, उसे कड़ाई से रोकों स्रोर झांपटर सूपर-विजन करायें, जिन लोगों को कर्जा देते हैं, उन कर्जों को जिन कामों के लिये दिया है, उसका इस्तेमाल हो रहा है या नहीं, इसको कड़ाई से देखें ग्रन्यथा यह परपज सर्व होने का नहीं है, जिसके लिये हमने दिया है और उन लोगों की ग्रार्थिक ग्रवस्था में सुधार नहीं होगा, बल्कि उनकी श्राधिक भ्रवस्था बिगडेगी।

जहां तक माननीया, प्रश्न है, ग्रल्प-बचत योजना का, इसमें बहुत वृद्धि हुई है, इसे में स्वीकार करता हूं, ले किन जरा कृपा करहे यह भी देखें कि यह श्रह्म-बचत सरकारी अधिकारी किस हिसीब सेएकवित करते हैं ? क्या वह ग्रह्म-बचत है ? या ठेकेदारों की मनी है या दूसरे फण्ड का रुपया है वह ? ग्रल्प-बचत वह होनी चाहिये, जिसमें छोटा ग्रादमी बचत करें श्रीर उससे संचय करने को ग्रादत पैदा होती चली जाय। इस प्रकार की ग्रापकी व्यवस्था होनी चाहिये। ऐसी ग्रापसे मेरी प्रार्थना है।

माननीया, माननीय जवाहर,लाल जी, जो देश के प्रथम प्रधान मंत्री उन्होंने जब दितीय पंचवर्षीय योजना देश में पेश की तो उन्होंने कहा थाकि इम समाजवाद की स्थापना करेंगे ग्रौर जो ग्रायो का ग्रन्तर है, उसको घटाने की कोशिश करेंगे। इस संबंध में मैं ग्रापकी श्राज्ञा से यह कहना चाहंगा कि ग्रामों श्रीर शहरों की ग्रामदनी में ग्राज बहुत ब्रान्तर है, सन् 1981 के ग्रांकड़े मेरे

पास मौजूद हैं, उस समय गांव में रहने वाले प्रति व्यक्ति की ग्रामदनी 499.4 थी श्रौर उसो वर्ष शहर में रहने वाले प्रति व्यक्ति को ग्रामदनो 1200.6 थी। ग्रीर इसी प्रकार के माननीया, मेरे पास आंकड़े मौजूद हैं, जब पहली पंच-वर्षीय योजना स्नारम्भ हुई । खेती से प्रति व्यक्ति ग्राय 396/- रुपये थी ब्र<del>ो</del>र सन् 1978 ईसवी में **खेती** में लगे लोगों की ग्रायबढ़कर 28 वर्षों में 413 रुपये हुई थी ग्रीर जो गैर-खेती पैशा लोग थे, उनका 632/- रुपये प्रति ·व्यक्ति स्रामदनी थी. जो इन 28 **वर्षी** बढ़शर 1151/- रुपये हो गयी। इस प्रकार मेरा यह कहना है कि खेती में ग्रौर गैर-खेती पेशों में लगे लोगों की स्नामदनी में स्नौर गांव स्नौर शहर के लोगों की ग्रामदनी में ग्रन्तर बढता चला जा रहा है। समाजवाद को स्रोर देश नहीं जा रहा है। गरीब मौर स्रमीर की ग्रामदनी में ग्रन्तर बढ़े, यह कैसा समाजवाद है?

माननीया, श्रव कृषि को देखिये। कृषि को पैदावार का मूल्य जो सरकार निर्धारित करती है, कृषि उत्पादन का मल्य जो सरकार निर्धारित करती है श्रीर कृषि श्रादान का मुल्य जो सरकार निर्धारित है और विनिर्मित उत्पाद, जिसे मैनफैक्चर कमोडिटी कहते हैं, उनका जो मुल्य है, इन तीनों में समानता नहीं है। इन तीनों को ग्रलग-ग्रलग ग्रांबड़े होलमेल के देखिए, सन् 1970 को 100 मानकर थोक मुल्य हवये, कृषि उत्पाद का बैठता है, करीब 303 स्रोर विनिर्मित्त उत्पादन का 357 बैठता है, तीनों में समानत। नहीं है श्रीर जब तक पैरिटो श्राफ प्राइस, इन तीनों के मूल्य में समानता नहीं होती, यह मेहनतकश किसान, गांव में रहने वाला श्रादमी कभी बराबरी के साथ श्राधिक ग्रवस्था में *उ*न्नति नहीं कर सकता । मान्यवर, खाद की क्या की मत है, देश में ? ग्रमरोका में क्या कोमत है और भारत में क्या है, उसका ग्राप मुकाबला करें। ग्रमरीका में प्रति व्यक्ति भ्राम-दनी क्या है भ्रौर हिन्दुस्तान में रहने वालों की प्रति व्यक्ति ग्रामदनी क्या है?

[श्री वीरेन्द्र वर्मा]

ग्राप ग्रपने ही देश को ले लीजिये, पंजाब के किसान जहां से हमारे मित्तल साहब ग्राते हैं ग्रोर बिहार, उड़ीसा, राजस्थान के किसान को ले लीजिये, जिनके मुकाबले में पंजाब का किसान तोन गुना ज्यादा खाद इस्तेमाल करता है, क्यों कि वहां के किसान की प्रति व्यक्ति श्रामदनी श्रधिक है। उत्तर प्रदेश का किसान खेती से प्रति एकड़ जितना लेता है, उससे दो गुना पंजाब का किसान प्रति एकड पंदा करता है। अगर भ्राप हिसाब लगायें कि जहां किसान की • प्रति व्यक्ति स्राय 10 गुना ज्यादा है, वहां खाद की कीमत क्या है ग्रीर हमारे यहां खाद की कीमत क्या है, तो आपको पता चलेगा कि हमारे देश में किसान खाद कम इस्तेमाल करता है। हमारे यहां 80 प्रतिशत किसान सोमान्त कृषक है। यदि ग्राप हरित कांति पहुंचाने की चेष्टा करें, तो वह तभी पहुंचेगी, जब ग्राप खाद, डीजल, बीज की कीमत, दवाइयों की कीमतें कम करें, जिनमें 3.7 प्रतिशत की वृद्धि की गई है। ग्रापने कीटनाशक दवाग्रों में कोई छूट दी है? जिस तरह से श्रादमी के लिये ड्रग्स की, दवाश्रों की जरूरत है, उसी तरह फ सल के लिये भी दवाश्रों की जरूरत होती है। गरीब आदमी अपनी फसल को बचाने के लिये दवाग्रों का इस्तेमाल नहीं कर सकता। मैं ग्रापसे निवेदन करूंगा कि ग्राप कीटनाशक दवाग्रों की कीमतों को कम करें।

श्रीमन, टैक्टर की कीमतें 14.14 प्रतिशत बढ़ी हैं। जो पंजाब ग्रीर हरियाणा का किसान है या पश्चिमी उत्तर प्रदेश का किसान है, वह यह समझता है कि यदि टैक्टर होता तो हमारी खेती अच्छी हो जाती। ट्रैक्टर किसान यह समझकर लें कि इससे गहन खेती होती है, इससे 3-3 फसलें

ली जाती हैं भ्रीर यह रोजगार को डिस्प्लेस करने वाला नहीं है, बल्क रोजगार को बढ़ाने वाला है।

मान्यवर, बिजली के क्या भाव हैं ? उत्तर प्रदेश में सवा 33 प्रतिशत बिजलो के दाम बढ़े हैं। डीजल के दामों में इंजिन में, मोटर में और परों की की मतों में वृद्धि की गई है। जो ग्राम किसान हैं, उनके लिये ये नाकाबिले बर्दास्त हैं। मान्यवर, देश में 15 स्टेट फाम्स हैं। माननीय विकल जी उसके चेयरमैन रहे। श्रापके स्टेट फार्म 38229 है क्टेयर के हैं, लेकिन सन् 1983/84 में उनमें 35 लाख रुपये का नुकसान हुन्ना, 1984-85 में वह बढ़कर 2 करोड़ 79 लाख का हो गया। मैंने इस बारे में प्रश्न किया था, लेकिन मुझे तो जबाब मिला नहीं, पर नुकसान बढ़ता ही चला जा श्रदहा है। ऐक्सपर्टस बहा पर खेती करते हैं, लेकिन भ्रापका नुकसान बढ़ता ही चला जाता है, इसकी तरफ भी श्रापका ध्यान जाना चाहिये।

मान्यवर, जहां तक फसल्स् की बात है, देश में भयानक बाढ़ ग्राती है जान-माल का नुकसान होता है, भयंकर क्षति होती है। सरकार को इसकी तरफ भी ध्यान देना चाहिये। श्रीमन, फसल बीमा और पशु बीमा का सवाल, बड़ी तेजी से उठा था, लेकिन न तो राष्ट्रपति जी ने भीर न ही प्रधान मंत्री ने अपने भाषण में इसकी चर्चा की: क्योंकि गरीब तो घाटा बर्दाश्त कर सकता है, पर श्रापकी जनरल इंग्योरेंस कम्पनियां घाटा बर्दास्त नहीं कर सकती । इसलिये फसल पशुबीमाकी तरफ भी श्रापका ध्यान जाना चाहिये। श्रीमन, वितनी तेजी से वनों की कटाई होती है, उसको देखते हुए मेरा श्रापसे एक ही सुझाव है कि जो फल वृक्षों को काटकर लकड़ी के बक्से में भेजे जाते हैं, उन पर टैक्स लगाएं ग्रीर कार्डबोर्ड के जरिये से जो फल भेजें जाते हैं, उनको ग्राप टैक्स फी तो इससे वृक्ष कटने की समस्या कुछ हद तक हल हो सकती है।

अरबन प्रोपर्टी के सम्बन्ध मैं कहना चाहता हं कि 1976 में कानून बना था शहरी जीयदाद की सामा पर पाबनदी लगायी जायेगो । जितनी जर्मान हिसाब से बताई गई है प्रधान मंत्रो के ग्रनुसार ग्राधी फीसर्द। ही केवल उसमें से जमीन मिली है। क्यों नहीं निकाला गई ज्यादा ? 10 वजार फाइलें केवल उत्तर प्रदेश में शहरी जायदाद से सम्बन्धित गायब हैं। कोई उस तरफ ध्यान नहीं दे रहा है। भ्रापने इस बजट में शहरों में हा सिंग के लिए मकान बनाने की व्यवस्था की है जब कि जरूरत है ग्रनों में गराबों के लिए मकान बना कर देने की। दूसरे मैं यह कहना चाहता हूं कि किसानों से जमीन एक्वायर की जाती है वह दो रुपये ग्रीर भांच रूपये स्कवेयर मोटर के हिसाब से की जात<sup>े</sup> है ग्रौर जो ग्लाट काट कर बेचा जाता है वह 5 हजार, 10 हजार प्रति मोटर के हिसाग ते बेचा जाना है। क्या यह मोषण नहीं है? क्या यह समाजवाद के सिद्धांतों के अनुरूप है? मेरा मंत्री महोदय से निवेदन है कि जिस हिसाब से भ्राप खर ददार से पैसा वसूल करते हैं उसी हिसाब से किसानों को भाप को मुग्रावजा देना चाहिए। मकानों के बारे में इस हाउस में अनेकों बार बात उठाई जाती है कि इतने मकान बने वसंत विहार में, चार-चार मंजिल के मनान बने हैं लेकिन वे बिना नीव के खड़े हुए हैं या उनमें केवस पड़ गया है। इस प्रकार के मकान यह डी डी ए बनाता है। उनकी कोई क्वालिटी नहीं, किसानों का शोषण, खरीददार का शोषण हो रहा है। यह समाजवाद के सिद्धांत के सर्वथा विपरीत है। मैं उम्मीद करता हं कि इस तरफ श्रापका ध्यान जायेगा। माप यह कोशिश करेंगे कि इमारे समाज से एक्सप्लाएटेशन दूर हो ग्रौर किसानों को सही मुग्रावजा मिले, सही हिसाब से ग्रीर सर्स्तः कीमत पर मकान उपलब्ध हो ।

जहां तक नयो शिक्षा नीति की बात है इस सम्बन्ध में ज्यादा कुछ नहीं कहना चाहता केवल एक हा प्रार्थना करूंगा कि जो नवोदय स्कूट्स खोलेंगे उनमें जो ग्रामीण प्रतिभाशाली बच्चें का चयन हो, दतुराई से ग्रमीर घरानों के बच्चे नहीं ग्राने चाहिए । मैं यह कहूंगा कि केवल गांव के प्रतिभाशाली बच्चे इसमें लाने का व्यवस्था ग्राप करें।

गत वर्ष राष्ट्रपति महोदय ने अपने सम्बोधन मैं कहा था कि हम देश के लोगों को न्याय सस्ता सुलभ करायेंगे। इस बात की ग्रब कोई चर्चा नहीं है। प्रधान मंत्री जी ने भी इस बात की कोई चर्चा नहीं की । मानर्नाय जसवंत सिंह ग्रायोग ने भी ग्रपनी रिपोर्ट की वर्ष पहले दे दी थी लेकिन जनता की: सस्ता और सूलभ न्याय दिलाने के लिए श्रभी तक कोई कार्रवाई नहीं की गयी । मैं ग्रापके माध्यम से मंत्री महोदय से ग्रौर प्रधान मंत्री जी तक यह निवेदकः करना चाहंगा कि यह देश गर बों का है, श्रनपढ़ों का है इसलिए इनको न्याय सस्ता और सुलभ दिलाने के लिए ग्राप को जल्दी से जल्दी पश्चिम उत्तर प्रदेश में, मदूरई में, रायपुर में उच्च-स्थायालय की व्यवस्था करायें।

जहां तक प्रशासनिक सुधार की बात है गत वर्ष राष्ट्रपति जी ने ग्रपने सम्बोधन में प्रशासनिक सुधारों की चर्चा की थीं। मुझे पता नहीं कौन सा प्रशासनाक सुधार सरकार अमल में लायां है। हमरा एड-मिनिस्ट्रेशन इनएफिशियंट है इस को कुशल भौर दक्ष बनाने की भ्रावश्यकता है। एक हर्फ भी राष्ट्रपति महोदय के या प्रधान मंत्री जी के सम्बोधन में देखने को नहीं मिलता जहां पर यह बताया गया हो कि बढ़ते हुए भ्रष्टाचार को हम चेक करने की कोशिश करेंगे। भ्रष्टाचार ब्रासमान पर पहुंच ग**या है । उसको** रोकने की तुरन्त चेष्टा करनी चाहिए। भ्रन्यथा विकास का कार्य सब घटता चला जायेगा। मान्यवर, भ्रापको यह जान-कारो होगा कि गत वर्ष 21 परसेंट की ग्राय में वृद्धि हुई थी वह घट **कर** ग्रब केवल 10 परसेंट रह गया है। इस चालू वित्त वर्ष में इस प्रकार से सामदनो कम हुई है ग्रौर खर्चे प्रशासनिक ढांचे के उस पर बढ़ते ले जा र हैं जो चिन्ता

की बात है। इस की तरफ आप को ध्यान देना चाहिए।

, ग्रब चुनाव प्रणालः कः बात करता हं। राष्ट्रपति जी ने पिछले सम्बोधन में भी कहा था और प्रधान मंत्री जी भी कहते रहे हैं, चंक इलेक्शन कमिश्नर 1.00 Р.м. ने संस्तृतिया भाका है। लेकिन सब रहा का टोकरो में पड़ा

है। सन् 1961 की मर्दमशुमार। पर विधान सभात्रों और पालियामेन्ट के क्षेत्रों का निर्धारण कर दिया गया था। सन् 1981 में मतगणना हो चुकी है। इने 20 वर्षों में बहुत बड़ा परिवर्तन श्राधा है। इस संबंध में बहुत से सुझाव दिये जा सकते हैं। मैं सरकार से प्रपेक्षा करता हं कि चुनाव प्रणाल। में परिवर्तन की जो घोषणा की गई था उनकी भी स्वाकार किया जाएगा। स्राखिर में मैं यह कहना चाहता हूं कि बहुत सी चुनौ-तियां सरकार के सामने हैं। एक चुनौती देश में साम्प्रदायिकता का चुनौता है। ब्राप इस बात को मालूम करें कि पंजाब में और काश्मार में किस प्रकार से और हिन्दुस्तान के बाको हिस्सों में भा साम्प्र-दायिकता देश की एकता और अखण्डता को चुनौती दे रही है। महातमा गांधी जो की क्रबानी के बाद भी इस देश में साम्प्रदायिकता के फन्ट पर श्रमन **औ**र शांति नहीं होते है। मैं उम्माद करता हं कि इस अोर विशेष ध्यान दिया जाएगा ग्रौर धर्म श्रौर राजनःति को श्रलग रखने की चेष्टा की जाएगी। पहली अप्रेल, 1948 में संविधान सभा ने इस संबंध में एक रिजोल्युशन पास किया था कि धर्म और राजेनीति को अलग किया जाय । प्रस्ताव अभी भी मौजूद है, लेकिन उस पर श्रमल नहीं होता है। मैं उम्मोद करता हं कि उस पर ग्रमल किया जाएगा और यह कोशिश की जाएगी कि धर्म को राजनीति से ग्रलग रखा जाएगा, भ्रष्टाचार को समाप्त किया जाएगा, कालेधन को रोका जाएगा ग्रौर कालेधन से जो समानान्तर प्रश्नं व्यवस्था चल रही है उसको रोका जाएगा, एडमिनिस्ट्रेशन

में सुध।र लाया जाएगा। मैं फिर उम्मीद करता हूं कि इन सब बातों पर ध्यान दिया जाएगा।

श्री राम चन्द्र विकल (उत्तर प्रदेश): महोदय, मैं एक बात स्पष्ट कर दूवयोंकि वर्मा जो ने श्रभ: मेरी⊬ जित्र किया है... (व्यवधान)

श्री वीरेन्द्र वर्मा: ग्रापके बारे में नहीं कहा है।

SHRI JAGESH DESAI (Maharashtra): I rise to support the Budget presented by our Prime Minister. After all, what is a Budget? Budget, to my mind, is a statement which stipulates the sources which we should collect resources and for which purposes we have to spend them. As regards the thinking of the Government, the Government which rules, has its own economic and social and political philosophy. And through the Budget, which is an annual exercise it wants to implement or give more focus to such programmes for which they have set up their priorities and which they feel are in the interest of the common man and are in consonance with their economic think-Pandit Jawaharla<sub>l</sub> Ji already laid the foundation about what type of economy this country should have. Our policy is wedded to Socialism. But what is socialism?

In my simple language, I would say whatever action you take, you should have before your eyes, as Gandhi Ji has said poorest of the poor. You have to ensure whether by your actions he will be benefited, whether you are able to wipe out the tears from his eyes. That is what is socialism. I  $d_0$  not want to  $g_0$ into the details of socialism, but I believe instead of definitions, what is more important is what programmes you undertake. We talk about socialism, but if programme is different it will have no meaning.

Madam, when I analyse this budget, as a whole, I feel it is going to give relief to the common man. What type of excise duties we are levying and what type of customs duties we are levying that is very important. Our Prime Minister has taken care of customs and excise duties and imposed to a less extent on items of mass consumption the common man. He has imposed taxes on luxury items consumed by upper and middle classes at a higher rate. That is our philosophy. I will not discuss the same points which my previous speakers have mentioned I see reflection of our policy in the budget. One of the hon. Members has described our Prime Minister as ineffective 28 Minister and inefficient as a Finance Minister. Tais is a very wild allegation. Let this august House and people of the country judge who is efficient and who is not efficient. For that purpose I will give some facts and figures for the consideration of the House and people at large, I am taking the net national product 1977 prices for the year 1978-79, 1979-80 and 1985-86. The net tional product in the year 1978-79 was Rs. 46,533 crores and in 1979-80 it fell down to Rs. 44,136 crores. Who was ruling the country at that time? It was Janata Party Who was inefficient? What has happened now? It has gone up to Rs. 57,243 crores. In 1985-86 it has gone up to Rs. 60,143 crores. This amply shows that this Government is efficient and Janata Government was inefficient. I am not telling this but the figures. speak for themselves. The net national product has gone up.

Now, I will give you the figures of per capita net national product for all these four years. In 1978-79 it was Rs. 770. In 1979-80 it has gone down to Rs. 665. In 1984-85 it has gone up to Rs. 775 Again in 1985-86; it has gone up to Rs. 798. Let, us, judge who is efficient and who is not efficient.

I will give you figures for agricultural industry and mining industry etc. national product For 1978-79 it was Rs. 21,421 crores and in 1979-80 it fell down to Rs. 18,768 crores. Instead of plus it was minus by 12.5 per cent. In 1985-86 it has gone up to Rs. 23,989 crores. Similarly, regarding electricity, industry water supply it was to Rs. 11,058 crores in 1978-79. In 1979-80 it has gone down to Rs. 10,804 crores. That is minus 2.3 per cent. Growth rate was minus. In the year 1985-86 it 14,246 crores, has gone up to Rs. that is, by 6.6 per cent

Regarding agricultural production, in 1975-76 the index was 125.1. In 1979-80 it has gone down to 117. Instead of growth, here also it minus, But in the year 1985-86 it has gone up to 158. Madam Deputy Chairman, these are the which I am giving to them to prove as to who are efficient and who are Again, I will give some in**e**fficient. figures regarding the working the Railways. I want to show who is efficient and who is not because this kind of charges should not be levelled without knowing the exact facts and figures. It is not good.

As regards the goods traffic in the year 1977-78 total goods taken by the Railways was 210.78 million tons. In 1978-79, it down to 199.76 million tons and in 1979-80, it further went odwn 193.6 million tons. In 1984-85 has gone upto 236.43 million tons. and in 1985-86, it went further upto 258.55 million tons. Let me allright, tonnage has increased but it may be on short trip and they may say, that is why we have been able to do it. That is why I giving you the figures of ton x k.m. In 1977-78, it was 150.25 billion tons; in 1978-79, it went down to 143.87 billion tons; in 1979-80, it was more or less stationary i.e. 144.46 billion tons. In 1984-85, it went upto 172.63 billion tons and in 1985-86 again, it has jumped to 196.60 billion tons.

[Shri Jagesh Desai]

Who were ruling the country in the year 1978-79 and 1979-80? What answer they have to give? Who was the Railyay Minister at that time? You were not able to manage even the Railways. But now you talking that the Prime Minister inefficient and the present Government is inefficient. I am proving it with facts and figures. These are not my facts and figures. That why, I would like this House consider whether the present Government is efficient or the Janata Government was efficient. give some examples of the aboog required by the common man what was available at that time. Madam, let us take per-capita availability of edible oil. In the year 1978-79, it was 3.8 kilo per person, in 1979-80 it went down to 3.7 kilo per person and again it became kilo per person. Similarly, vanaspati also, it was one kilo now it is 1.3 kilo per person. regards electricity for domestic consumption, at that time, in 1978-79, it was 11.9 kilowatt per person. 1979-80, there was a marginal of only .02 per cent. It went upto 12.1 per cent and today in 1984-85, I have not got the 1985-86 figures it has gone upto 20.4 kilowatt per person. Similar is the case with cotton clothes. Madam, these the items which are required by a common man and whether our industrial growth is there or not proved by these figures and I would like the hon. Members from Opposition to go through them.

Whenever I feel I am not with the Government or whenever I feel my thinking is different from that of the Government stand, I always speak out in the House. But whenever I feel that something good is being done for the country, I am the first person to support the Government and that is my duty which we are doing towards our people and that is why, all should support it.

Regarding the public sector there is a misconception. It has been said by some hon. Members that we are not happy with the performance of the public sector. Some of them. said that we are deliberately tempting to denigrate the public Madam, I would like give some facts and figures what the Government has done for giving help, for giving boost to the public sector. First of all regardthe profit, Ι fee<u>1</u> and fifmly Οf this opinion. I feel that the criterion for public. sector is not merely profit. We have to see that the undertaking is run. efficiently. We have to see that there is accountability. Just because profits are not being earned, we should not denigrate the public sector. There are other things we have to take into account. We have to create the infrastructure for the industry takes many years for establishing an industry-that is what you call the time for gestation. I have heard Members everytime saying—Thakurji from this side and others on the other side—that we have invested Rs. 50,000 crores and what the result is. The figure of Rs. 50,000 crores of investment is correct. But you should remember that part of the investment, Rs. 23,000 crores, is by way of equity capital and Rs. 27,000 by way of loan, and on the loans the public sector is paying interest. When we compute profit, we must arrive at it after taking into account the owned capital of the company, its equity capital plus its own funds-it may be reserve fund or it may be from the profit and loss account surplus. On that we have to consider whether the return is adequate or not. In this respect I would like to place some facts and figures before the House. Our profit for the year 1985-86 before taxation is Rs. 2200 crores—this is on the capital of Rs. 23,000 crores plus reserves. I think the reserves may be Rs. 5,000 to Rs. 6,000 crores. I have not got the figures here. Assuming that it is Rs. 7,000 to Rs. 8,000 crores, then on that Rs. 30,000 crores we have

got a profit, before taxation, of Rs. 2,200 crores. It comes to 8 per cent. Another point I would like to draw attention to is that out of the equity capital of Rs. 23,797 crores, about Rs. 3,218 crores are spent on units which are under construction. that you cannot get any return. the net equity which is utilised for the purpose of running industries is only Rs. 20,000 crores. Secondly, there are sick units which we have taken over because that is our policy. It is a social obligation. The loss of the sick industries is Rs. 257 crores plus Rs. 176 crores being the loss of the Delhi Transport Corporation. Together it is over Rs. 400 crores. Therefore, the figure of loss is really not \* a loss of the industries. It is a social loss because we want to give employment and we want to give relief to That is why, if this Delhi people. loss of over Rs. 400 crores is also taken into consideration, then the profit would have been Rs. 2,600 crores instead of Rs. 2,200 crores. Secondly, I would like also to point out in this connection that if this is taken into account, he public sector profit on equity is more than 10 per cent. am prepared to discuss it in detail in the House in ordtr to remove this kind of, I would say not ignorance but misgivings and that is why I had brought my resolution before this House... as a private member's resolution.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir); I want to seek just one clarification. In the Economic Survey and in the Prime Minister's speech mention is made of Rs. 50,000 crores...

SHRI JAGDISH DESAI: I don't dispute it...

SHRI GHULAM RASOOL MATTO: But now you are putting it at Rs. 23,000 crores...

DR. BABU KALDATE (Maharashtra): He has already given the breakup.

SHRI JAGESH DESAI: All is not equity. Rs. 27,000 crores is by way of loan from the Government on which they are paying interest and the interest paid is Rs. 3,200 crores. If you want to arrive at the correct net profit, you have to take these factors into consideration; then only you will come to the correct position. Our Prime Minister has personal interest in the public sector. And, Madam, the thrust is that the public sector must work with efficiency and accountability. this is the approach of the Government and this is the correct approach that the public sector should not be allowed to spend as it likes or work. inefficiently and incur losses. After all, the loss in the public sector the loss of the people and that why we have to guard against this. I have seen in the last two years what has been happening. Previously, Madam, there were 92 companies. in the public sector which were making losses and now at least the number of the companies making losses has come down to .90. Previously, Madam, 114 public companies were making profits and now 119 companies are making profits. how the efficiency has increased. would also like to point out how the efficiency has increased by mentioning two or three important factors. Firstly, the labour content inproducing the goods was 14.8 per cent in 1984-85 and it has been brought down to 13.8 per cent. The material content which was 55.3 per cent in 1984-85 has also been brought down to 49.3 per cent. The inventories during the Janata period, that is, in 1979-80, that is, the inventories held by the public sector companies was 113 days' production and now it have been brought down to 98 days' production and thus we have saved not less than Rs. 100 crores. That is why we are saying that the efficiency of the public sector should be further increased. Of course, there are many reasons, various reasons, as I have already mentioned, on account of which the public sector has not improved [Shri Jagush Desai]

to the extent desired. But we have to moke a thrust Madam, so far as the public sector is concerned investment in the public sector in the year 1973-74 was only about Rs. 6,200 crores and now it is more than Rs. 50,000 crores and increase in one year is much more than what we had invested in the public sector in 1973-74. Secondly, Madam the Government has given many fiscal and also financial help to the public sector com-There is a provision which panies has been made by the Government to the effect that capital gains are not taxable if the proceeds are invested in the bonds of the public sector. Up to 1983-84, there was no such provision at all and it is only Rajiv Gandhi's Government which has made this provision so that the public sector can get funds and Similarly, interest has work well. been made tax-free, completely tax-Bonds have been floated with 10 per cent interest and even if you earn even fifty thousand rupees or more by way of interest, that will not be taxed. So, these are the measures, some of the measures, taken by the Government to strengthen the public sector. We are all committed to the public sector and we have to see that the public sector gets the commanding heights and, for that purpose, we must give constructive suggestions for improvement and we should not denigrate it. With regard to the performance of the public sector, I have already given some figures and I think they are sufficient to prove that during the Janata period the public sector was not functioning properly because they had no faith in it except some socialists who were there. Further, there were differnt views prevailing among themselves at that time. I have not got enough time; otherwise, I can tell in details. The profits made by the public during that time were Rs. 225 crores before taxation and now the profits have gone up to Rs. 2,250 crores. Profits have gone up by ten times while

the investment has not gone up more than three times. So, our efficiency is more than three times. I do not wantto blame anybody. There were socialists also then in the Government, But there was a group of people only who had the philosophy of laissez-faire the philosophy of free economy, the philosophy of free enterprise. But there were some socialists also among them. But the voice of the socialists was not heard and that is why they were not able to do anything. These are some of the aspects of the budget. have got so many other things to tell the House. But because of lack of time I will deal only with of the proposals.

THE DEPUTY CHAIRMAN: You have got only five minutes more

SHRI JAGESH DESAI: I will give only the points. What else can I housing. The Reserve Take Bank will give 100 crores through nationalised banks. 'If you recollect, one of my speeches I had vocated that a revolving fund of Rs. 500 crores should be created. suggestion was there. It was only for the Government and public sector undertakings so that thev It is a very good get houses. I feel that we should make scheme. some provision by which the can be given only if the plinth area is not more than 500 to 600 sq. feet. Otherwise people will take loan even for 2500 sq. feet. We have to restrict this. This is my suggestion that while giving loans we have see that only middle-class and lower class people are able to get the Everybody should not benefit. able to get the benefit.

My views are very clear on the Urban Land Ceiling Act. We have to improve the Urban Land Ceiling Act in the manner and spirit we had enacted it. Surplus land, whatever is there, has to be acquired. I do not mind if the private persons who are holding that land

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construct with the help of that loan. But when the building is constructed, 80 per cent of it should be given to the Government and they should be allowed to keep only 20 per cent. It should be divided into units of 260 sq. feet or 400 to 500 sq. feet. Then we shall be able to solve the problem. That is my suggestion.

Mr. Nirmal Chatterjee is not here. He had told that the State are not being given their due share. I agree with Mr. Nirmal Chatterjee that on special deposits the State Government is not getting two-third share. In 1985-86, they were given their think the Government should reconsider and they must are to the State Government. I would like to tell the hon.  $Hous_e$ Es. 196 crores are incurred every year as small savings commission, etc. and that is borne totally by the Central Government, We have look this aspect also. This burden is totally on the head of the Central Government.

Regarding the grants given to the State Governments. I find that there is an increase of about 16 per cent over 1985-86. Similarly in plan allocation also they are given share. That has also gone up by 14 or 15 per cent. I do think that the Central Government is not doing any injustice. The Central Government is giving their due share to this State Governments. They have given 15 per cent more. They say that inflation is there. If we take into account inflation, even then it has gone up by 6 to 7 per cent. Even then the States have got more. That is why, to say that this Government is not helping the State Governments is, to my mind correct. Regarding Section 194E, Madam, I fully agree with the concept of this Section But there one point. For the supply of goods by the industry either to a Government Department or a Public sector unit, 5 per cent will be deducted.

By this small scale industries be hard hit because mostly the supplies of the small scale industries are given to a Government Department or to a public sector unit. That is why we have to make it rational. In the case of a contractor, 2 per cent is to be deducted. Similarly in this case also it should be 2 per cent. Otherwise what happens? Suppose, I sell goods worth one lakh of rupees. Then Rs. 5,000 is to be de**ducted**. On Rs. 1 lakh, my net profit may be Rs. 8,000. If I take 8 per cent net profit, I will have to pay only Rs. 4,000. So, instead of Rs. 4,000 Rs. 5,000 will be deducted. And small scale people will be hit. So, it should not be more than per cent. Otherwise the concept is very much acceptable to me. necessary. It is to be implemented. But the rates are to be rationalised. And there was a suggestion that those who have public account number should be exempted. I think, that is not correct because the present scheme is like this that if a person gives a declaration that his income is not taxable, then that tax is not deducted. Here it will reverse. Those who have got the public account number, they will be exempted and the others will not be exempted. It is a reversal of policy. And we have seen in Delhi as to what has happened case of the Sales Tax Department. The same thing will happen. will collect the account number. But then he will not be found He will be somewhere else. You must have read in the 'Times α£ India' as to how black money generated by floating bogus firms to make the black money white. one place, addresses of 50 companies were given. And when the Department went there to notices, nobody was there. So the same thing will hapen. That is why you have to take care. It is a good scheme but it should be rationalised, the rates have to be rationalised The limit also wherever necessary

[RAJYA SABHA]

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[Shri Jagesh Desai]

should be rationalised.  $A_{nd}$ this, Madam, will be able to solve some problems.

Madam, there is one important point about pollution. (Interruption) Regarding pollution, Madam ...

THE DEPUTY CHAIRMAN: him finish this point now. I hope this is your last point.

SHRI JAGESH DESAI: There are some more. After lunch I will not take more than ten minutes.

DR. BAPU KALDATE: Let adjourn for lunch, Madam

THE DEPUTY CHAIRMAN. continue after lunch. Now the House stands adjourned for lunch and will meet again at 2.30 p.m.

> The House then adjourned for lunch at thirty-three minutes past one of the clock

The House reassembled lunch at thirty two minutes two of the clock, [The Vice-Chairman (Shri G. Swaminathan) in the Chair.]

SHRI JAGESH DESAI: Mr. Vice-Chairman Sir regarding the public sector undertakings I want to highlight only one thing and that is regarding the amounts spent by them for social purposes like medical aid and education. In the year 80 Rs. 98 crores were spent education and medical aid. In 1984-85, they spent Rs. 316 crores and in 1985-86 they spent Rs. 434 crores. I think that medical aid and educational expenses are the responsibility and duty of the State Govern-But public sector undertakings are providing finance to such a large extent of Rs. 434 crores. In my view, these expnses which for a social benefit should not

taken into account while computing the profit or loss of a company.

Secondly, as regards the foreign exchange reserves many of the hon. Members on the other side have said that they are dwindling. But I would like to give some figures for their benefit. In 1979-80, they stood at Rs. 5,934 crores, and on 31-1-1987 they have gone up to Rs. crores. So, we are in a very comfortable position and all those who say that we are just becoming bankrupt, they are doing nothing but misguiding the people.

So far as the NRE accounts are concerned. NEE accounts means Non-Resident Indians accounts, they are held in India in rupee or Foreign In 1981, rupee currency. account stood at Rs. 938 crores 31-12-1984 or Foreign and were of the order of Rs. 4,115 crores, that means about five times. in foreign currency the NRI accounts in 1981 wer Rs. 152 only and today, i.e., 31-12-1986, they have gone up to Rs. 3274 which means more than 20 times. As regards our foreign borrowings. we are in a very sound position and that is why all those who say that this Government is just spending foreign exchange. I feel are correct.

Coming to the point of control of pollution, the Government is very it. much concerned about When Shrimati Indira Gandhi was Prime Minister, she also expressed her deep concern. Our present Prime Minister, Shri Rajiv Gandh is also very much worried on Here, I want to suggestion on how we can or at least minimise, the pollution Sir, through the UNO, a study wa conducted and it was recommended that some type of text or cess should be levied on polluted affluent which is thrown into the river bed of

thrown outside. If that kind of a cess is levied, or some type of tax is levied on chemicals which are used for manufacture of something and which gives out polluted affluents, it can help in checking pollution to an extent. I think is a very sound suggestion and would like the Government to consider whether it is feasible to levy that type of tax or a cess. And the funds thus collected should be utilised for the purpose of research for removing pollution, and if somebody uses chemicals which do not produce pollution, we can even think of giving some concession in that case, out of that fund. I would request the Government to consider point.

Now, I am worried about the production of pulses and oliseeds though we have tried to give a boost the production of these items. production in these two items is not going up. As regards the oilseeds, in 1981-82 12.08 million tonnes of oilseeds were produced, and in 1985-86, it went down to 11.15 tonnes in spite of the fact that the Government came out with several programmes of research. I think the situation has not improved. Even in the irrigated land for the production of oilseeds, the situation has much improved. In 1978-79. irrigated land for oilseeds was per cent, and now it stands at 16.7 per cent. Though there has been an increase in the percentage irrigated land for oilseeds, the production has not gone up and the . position remains stagnant. That is why, the Government must action in this regard. For this purpose, I suggest, that crop insurance scheme should be made applicable for oilseeds and pulses throughout the country and should not remain confined only to a few districts. It is because the farmer today is not prepared to cultivate these crops due to risk involved and also they feel the price they get is not as attractvie as they find in other crops.

So, I suggest crop insurance for these two crops throughout country and insurance charges which are levied at only 50 per cent of the normal rate, on the marginal farmers, should not be levied at all in respect of these two crops. It should be free. If that incentive is given, I feel the farmers will go in for these Same is the situation regard to pulses. In 1981-82, production of pulses was 11.5 million tonnes and in the course of 5 years, it has only marginally gone up by 1.4 million tonnes. Here also, another factor which I would to bring to your notice is that area cultivated under pulses in 1980-81 was 19.6 per cent of the total cultivable land. It has come down to 18.7 per cent. When compared with the total dultivable land, the area under pulses cultivation has further gone down. In this connection, would urge upon the Government to examine the possibilty of growing these two crops on vacant lands of the Railways or on some Central Government lands, wherever available. The responsibility in regard to cultivation can be given either to the farmers living nearby these lands or to agricultural universities located nearby. I would like Government to ponder over this.

I am just concluding. I am happy that Rs. 800 crores have been al- . located for education. In the new school<sub>s</sub> to be established, torious students, who have money, will be able to get admission. Other facilties will also given to them. Sir, I was one of the victims. My father was very rich and, therefore, I could not go to college. I believe in the principle that education of meritorious students should be the responsibilty of the State. On account, I congratulate the Government. A new scheme is going to implemented whereby torious students in the rural areas, who otherwise would not have got [Shri Jagesh Desai]

the benefit, will be benefited. I wholeheartedly support the scheme. suggest that more such schools should be established so that a large number of students from the poorer sections of the society will benefited.

Sir, it has been 'said that the Budget is directionless rudderless, odourless and colourless. As I said earlier, this Budget reflects urges of the people and I feel this is a true socialistic Budget presented by our hon. Prime Minister. The people of the country always remain grateful to him for not taxing the common man and for collecting taxes from those who can afford to pay. This is the yardstick by which this Budget should be judged. I am sure this Budget will get the support from all sections of this House. Thank you.

SHRI SAT PAUL MITTAL (Punjab): Mr. Vice-Chairman Sir I rise to support the Budget. My friends, Shri Jagesh Desai and Shri Rameshwar Thakur, have come to Therefore I do not want to enter into any statistical jugglery.

SHRI V. GOPALSAMY (Tamil Nadu): Do you mean to say that what they have done is jugglery?

SHRI SAT PAUL MITTAL: They have given comprehensive statistics to meet the arguments from the other side. You have come With errouneous figures and ments which my friends have in a very substantial manner. Therefore, I do not want to enter the statistical details. To my mind, this Budget carries an indelible mark and stamp of the socialistic policies enunciated by the Prime Minister of India, Shri Jawaharlal Nehru, and ably and creditably pursued by Madam Indira Gandhi. In the simplest form, I can say that this Budget reflects the urges and espirations of the people

of India. It is a common man's Budget in the real sense, Now, whatever we may say about socialism, whatever different interpretations we may give in respect of socialism, one fact which should not be lost sight of is that we should attend to the welfare of the people. A welfare State is the first step towards socialism. Unless we are able to achieve a degree of welfare, promising the people plenty of food, shelter, clothing, education, medical facilities etc. I do not think can claim any kind of advance wards socialism. Now we have to see that a country which was tormented partitioned, a country which suffered a lot of misery, human misery, a country which was bleeding 40 years before because of the activities of the fundamentalists resulting into mass massacre, division of the country, has in a span four decades really come to stay as one of the most sound countries with a very sound parliamentary system. Democracy has come to stay. It has got its root in the soil of this land and if you see around, you really feel proud that India today is the torch-bearer of democracy in this part of the world. And when we see that we have to analyse the achievements and failings of the last four decades when we talk of socialism.

We all know. India did not have enough foodstuffs to feed its people. We used to import foodstuffs America and the kind of foodgrains that America used to supply, everybody knows what its quality was. That was only a little better than the fodder given to the animals. I remembers that in the year 1966-67 there was a fear of large-scale starvation and deaths in the country. Imagine that situation and imagine Now we are producing million tonnes of fodgrains compared to 53 million tonnes then. Has the situation come about without any effort on the part of the people

and the Government? Can't we feel proud of the fact that it is only with the achievements in technology and science with the discovery of latest and more sophisticated means irrigation, of agriculture, putting in more sophisticated and latest inputs of fertilizers, seeds and other things, that we have been able to achieve this target? Now we have at 26 million tonnes of surplus lying in our godowns. It is not a pride for us? Is it a matter of less pride that we are today producing coarse cloth, which we are exporting and earning foreign exchange? Is it not a matter of great satisfaction that we are making steady strides for providing shelter housing to our poor people in the rural areas, in the urban slums even the remotest corners of our country? Has this budget not reflected the resolve of the Government, resolve of the Prime Minister to provide these basic needs to the people the country, especially the poorer In a situation when our sections? been country has compelled 12600 spend as large a sum as Rs. crores for our defence purposes, at a time when we are left with no choice but to strengthen our defence vis-a-vis Pakistan which has been armed to the teeth by the United States, providing latest and sophisticated weaponry of mass destruction, at a time when we have strengthen our defence against that eventuality, is it not creditable that the Prime Minister of India, leader of this nation has more than doubled the allocation for education? It is up by 128 per cent. Is it So far, we have been small thing? laying emphasis on the development of roads, development of hospitals, dispensaries, schools and colleges. big and small industry plants, So far we have not been áble to give that much importance to human resource development. This increase in the budget for education reflects that now there is a qualitative change in the thinking, in the perception and the working of the Government.

We want to educate our people so that they understand their own problems and can contribute to the urgent solutions of the problems in conjunction the Government effort.

I do not want to touch upon what my friends have already said about what we d'd in the years after the dismal performance of the Janata Party in 1977, 1978 and 1979 and I would, on my own counsel my friend. Shri Jagesh Desai, not to worry about the opinion of the Opposition called the Prime Minister of India. the leader of our nation, as inefficient and the Government as unimaginative and what not, because according to the Opposition their assessment level is the performance of Shri Morarji Desai as Prime Minister, their evaluation standard is what Ch. Charan Singh performed as Finance Minister. Why should Shri Jagesh Desai be in any way dismayed because their level is that they cannot tolerate, they cannot suffer any kind of progress that the country may make over the performance of their Prime Minister and their Finance Minister? I am not at all dismayed over it because I know the level of their evaluation.

Now, Sir, I normally do not speak much in the House. I am speaking because...

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): That is not fair.

SHRI SAT PAUL MITTAL: ... my primary concern is population explo-

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN). That will be casting aspersions on Members who are present here. That will not be fair.

SHRI SAT PAUL MITTAL: I am not casting any aspersions on anybody. Wait a minute. I can defend myself. I have no intention, Mr. Vice-Chairman, whatsoever of casting any aspersions.

SHRI GHULAM RASOOL MATTO: He believes in the axiom that those who do not speak also serve.

[Shri Sat Paul Mittal]

SHRI SAT PAUL MITTAL: You can put in those words if that satisfies the Members on the other side.

SHRI V. GOPALSAMY: Mr. Mittal, you are a very good speaker. Spare more time for constructive things.

SHRI SAT PAUL MITTAL: Okay. Sir, by the month of June this year, this world is going to have 5 billion people and by the turn of the century it is going to cross 6 billion mark. At the present rate of growth, our country's population will touch if not exceed, a thousand million. You can understand the problems that we are going to face. Today we are around 15 per cent of the global population against 2.4 per cent of the world land area, Anomaly already exists 1:6. We are promising to our people potable water not realising that the end of a quarter of the next century—by 2025— 27 per cent of the present potable water would shrunk down. We do not realise that the identifiable sources of coal reserves are going to last us only for 90 years-that is the evaluation of the U.N.—the oil is going to last us almost for 71 decades from now and the 7 inches top fertile soil is going to erode very substantially in the coming four decades, if the flood situation remains the same and deforestation goes on at the present rate. When you fly from-New Delhi to Khatmandu you will find whole hilly area denuded: it has been cut mercilessly for fuel and other pur poses. Gangs are operating for cutting the trees all over the country. Despite all our efforts at reforestation and afforestation, the fact remains the land is being desertified all over. Now in a situation like this how are we going to cope with the rising explosion of population in our country? I do not want to give you horrifying figures of what is going to happen by 2025. If the present rate of growth continues in the new developing world, I can only say what one evaluation says that 90 per cent of the total global

growth of population will be taking place in the presently developing countries and out of that 90 per cent, 73 per cent will be the labour force. That is going to be the situation in this world We have to realize that. In that context we have to see that despite, the fact that we have to strengthen our defences as against Pakistan's designs which we all know, the Prime Minister the leader of our nation, has more than doubled the budget for education. Because he knows human resource development is something which cannot be lost sight of. If you want to enrich the quality of life of the people, if you want to give our people a better deal, you cannot do that without giving them education. Now I want to link it up with the exploding population situation in the country. Compare Orlssa with Kerala. ... (Interruptions) ... Orissa may accuse me of naming Orissa. can name other States as well. example, Madhya Pradesh, Rajasthan, Uttar Pradesh. There are many targets states this country. I am only comparing Orissa with Kerala. Why it is that Kerala is leading in the family welfare programme today? Can we lose sight of the fact that 60 per cent of the womenflok in the rural areas of Kerala are educated? It is education, it is the status that you give to the women of the country, the mothers of the country, it is the education, it is the employment opportunities that you give them that raises the awareness in this country, the awakening in this country. So, how can you raise the awakening or the awareness? That is only "assible through education. I salute the Prime Minister for taking a very bold stepalthough I would have recommended the Prime Minister had gone much more further.

In the area of family welfare I am not very happy, not because there is any constraint of funds; no, I am worried because the machinery at the lower level, at the grassroots level, is not functioning. Can you deny that we are all people's representatives,

one way or the other? We may not be directly elected by the people, but we have been with the people for many many years if not decades. New can you deny that in some of the States the teacher does not go to the school until he has to go at the end of the month to draw his pay? Can you deny the fact that in some of the State and some of the areas the doctor docs not go to the dispensary? Now you tell me. in a situation like this, is it not our duty, is it not our national priority, to see that family welfare gets all the support of all the political parties and all the support of all kinds of people including religious donominations? I had recommended to the Prime Minister, a conference of national mentarians had recommended-I am quoting Dr. Faroq Abdullah who had advocated a uniform code in a conference in 1981. He was the author of it: he had come out strongly in support of a uniform code. Now we see that fundamentalists are opposing it. My worry is on two counts. Number one is on family planning. Now unless you accord your total priority for family planning. I am afraid, you may do anything by building roads, by building factories, by building schools, colleges. hospitals and dispensaries but you are going to come back to where you had started from. A rupee spent on family welfare is equal to ten rupees spent on development. That we must all acknowledge. Keeping that in view I want to recommend that we streamline our administration from top to bottom if we want results. My recommendation is involve the representatives of the people in the implementation of the programme at all levels. Come out with pilot projects. I had suggested a pilot project. I have also initiated a pilot project in the Sikar constituency of our honourable Speaker. I had recommend ed and the Ministry of Health had adopted it. They said they were going to introduce it in 200 constituencies. I do not know what has happened to it. I also do not know what has happened to the National Population Commission. And what has happened to the

National Population Advisory Council?

The Bulget

It has not met for three years. I do not know whether they have reconstituted it or not. But, if that is the attitude. if that is the way of our tackling problems, then we can only say, God save us! We had recommended two things: One, to set up an auto-3p.M. mous Poputation Commission which could attack this problem, tackle this problem, tackle this problem in an integrated, coordinated way Number two we had said to the Prime Minister in a conference which he had inaugurated, to call a meeting of ail leaders of political parties in the country so that you can have a minimum programme of action with their consensus. Can you in a country like India, so vast, so multitudinous with so many religions, faiths, traditions, implement a programme of that dimenson, of that nature without the consensus? So, I had recommended and I want to restate it that there are two things to be done immediately: Number one all political parties' leaders must sit together with the Prime Minister and chalk out a minimum programme of action and number two. Mr. Vice-Chairman, Sir I want to recommend that the Prime Minister should call a meeting of the leaders of all religious denominations. It is a question of national priority. It is not a question of Hindus, Muslims, Sikhs, Isais. The main question is of the quality of life that we have promised. If we have to keep our promise, redeem the pledges that we have made it is necessary, it is important to do this at this crucial stage. You will not be able. to do much by the turn of the century when the population would have crossed 1,000 million mark. Do it today, do it now. And the greatest priority must be given .

If you permit me, Sir, I will say that all the present ailments including the terrorism, including drug-addiction, including violence of the worst kind, are in a way the net result of the population explosion, in a way the net result of the exploding number. You have been able to see that the atomic bomb did not blast any more after

[Shri Sat Paul Mittal]

Nagasaki. But this bomb, the population bomb is ticking every second. You have not been able to do anything in the last 40 years. You had called the man who had said that the population bomb is more dangerous than the atomic bomb, agnostic. You had called, the world had called the great social scientist agnostic. So, I want to say, I want to recommend and recommend with all the strength at my command that the greatest priority must be given to this. Now dangers are loming large on this sphere on this part of the world. Whatever America wanted to achieve and could not achieve during the life-time of Pt. Jawaharlal Nehru and Indiraji...

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): I request you to conclude as early as possible.

SHRI SAT PAUL MITTAL: I will do. You kindly indicate to me, and I will stop abruptly. I leave it to you.

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): Your time is over.

SHRI SAT PAUL MITTAL: If it is over, thank you very much.

THE VICE CHAIRMAN (SHRI G. SWAMINATHAN): You conclude as early as possible.

SHRI SAT PAUL MITTAL: O.K. America, the super power with the super deadly teeth, thinks that it could achieve it now. They are whipping up the war, cold-war or hot-war phobia in this part of the world. They want that India which is the leader of nonalignment which is the leader of the philosophy of peace in the world, of prosperity of mankind which has stood by the principles that Jawaharlal Nehru had shown us and shown to the whole world, should be weakened. They want to weaken India economicall, they want to weaken India politically, they want to weaken India administratively, and all-out attacks are being launched against us. This terrorism in this part of the world in

the northen part of the country is one such example.

If my friend, Mr. Aurora boar with me-I do not know whether he is awake or asleep-I that the terrorism in Punjah is not the result of any kind of unemployment, it is not the result of less jobs as people say. Permit me to say terrorism is an offshoot of affluence Punjab Those who think that they could get works done by labour from Madhya Pradesh, Bihar and U.P. and that they do not have to do anything because they thrive on the profits they have gained from agriculture without themselves doing anything, have turned to terrorism. And fundamentalism has come in a way to mislead them. Fundamentalism in this country is one thing which has to be fought one day with the total backing of the national political parties in the country. Otherwise the country will be doomed. I want to say they are mixing politics with religion. This is the most dangerous thing that they are doing. To my mind religion is too good a thing too pious a thing What is religion? Religion is a means of reaching my lord. Religion is a means of attaining salvation. What has religion to do with politics? Have we not seen what religion has brought about in Pakistan? Have we not seen what religion has brought about in many other countries? And can we forget the history of the mankind? Religion has brought more disasters and more killings and more ruination.

SHRI V. GOPALSAWMY: Then why did our Prime Minister seek the blessings of the Church in Kerala?

SHRI SAT PAUL MITTAL: You had put this to the Prime Minister and he has very ably told you. I thought he had silenced you.

I think fundamentalism has been instrumental in creating human misery and diseaster. Instead of fundamentalism, what the leaders of the various religious denominations should do is

to switch on to spiritualism. Now bear with me, I am using the word spiritualism. They should give priority to the problems of the nation as a whole. many Gurudwaras. Now, there are Gurudwara Nankana Sahib is there in Pakistan. Can we go to Nankana Sahib without a passport? have darshan of the Nankana Sahib' in Pak stan without a visit? We cannot because that is in a different country. Legalty to a country is the first thing. We must bear that in mind. Everthing else comes later. Whether we are Muslims, Hindus Sikhs or belonging to any other religion, we are all Indians first. If we bear that at the back of our mind, then most of the problems of the country can be taken care of Of course there can be some dissatisfaction here and there I canunderstand in some under-developed areas certain people might be feeling that they are not given their due. They may be genuine in their feeling. But resort to violence, resort to destruction and resort to means that tend to break the fabric of our democracy is something which cannot be pardoned. My submission to you is let all political parties gather together and all religious leaders get together to say that they will never never preach violence, that they will never never adhere to violence, that they will never never support terrorism, that they will never never support any group of people who go against the integrity and unity of the country.

With these few words I thank you for giving me this opportuinty. I have already said that I have my thoughts and perceptions on many matters but I have confined myself to the basic problem that I feel is of top importance i.e. population and family welfare. I thank you for giving me the opportunity to speak.

Sir, I support the Budget.

SARDAR JAGJIT SINGH AURORA (Punjab): To a common man the Budget for 1987-88 gives no joy and little hope. I have no quarrel with

the aims and objectives of the Budget. Who can object to elimination of poverty and building of a strong and selfreliant economy? The question is wether the present Budget will some way in achieving these objectives? True, over the years India has made progress in practically all departments-agriculture, industry, education, public health, social order and the like. The question is whether the progress has been compatible the inputs and the resources that have been utilised. Is our economic health stronger than before? Are were anywhere near the take-off stage that we have been promising ourselves since the Third Five Year Plan? Last year's budget had raised hopes. This year's budget dampens them. It is not that this year's budget has made any basic departure from last year The reason for the subdued feeling is that performance of the last year's budget has not come up to the expectations. We have ended up with greater inflation, greater deficit and more unsatisfactory balance of payments situation. exports specially in engineering goods have been disappointing. With the enhanced debt service there is little hope of any major improvement in this regard in the coming financial year. The reason for this unsatisfactory state of affairs in the country is that our planning is faulty where we fail or fall in the execution of our plans. Ours is a high cost economy, not because our wages are high, not because of the paucity of resources, but because our planning, execution and implementation is ineffcient and westeful and time consuming. We spend endless time in taking decisions Sometimes one wonders whether the attempt is to get the best possible bargian or the amount of commission. Rarely has been completed in a major project time or without massive overruns. Once completed its working suffers from unusual teething troubles soon becomes out of date requiring modernisation. Under political sure or otherwise because the wages for the labour are comparatively low, we end up hiring more people than

[Sardar Jagjit Singh Aurora] we need. This would cause inefficiency as well as cause labour trouble.

I would not have believed, but from the information provided recently by the Government in answer to an oral question. I find that most of our public projects are losing crores of rupees and they are likely to continue to do so in the coming years. How can we have development of sound economy if the core sector that is vital to our economy is running up such stupendous losses. To fulfil the so-called short-term social obligations we are ruining the very base of our industrial These losses strength. have brought us one single step close to a really socialistic pattern of society.

I am no admirer of private sector either I do feel however, that we have to adopt measures to increase efficiency, productivity through discipline accountability and decentralisation of authority for decision making. Some times we are inclined to throw away good money after bad money and predictably with the disappointing results. Our policy of resuscitation of jute industry is one example and support of the inefficient textile mills is another. I was personally involved in the jute industry in the year 1976-77. Ten years have elapsed but the jute industry has continued to be an ever increasing drain on financial resources of the country. Till we work out a rational plan by working out the likely demand and supply of the jute goods for the next ten years and see how many mills are required to meet these needs and what acreage should be put under the plough to grow jute that we require we will continue to flounder and throw away good money after bad money.

I have a grouse to pick with the Government for the step motherly treatment accorded to ex-servicemen, specially pensioners. The High Level Committee raised high hopes. Supreme Court decision provided a degree of certainty that all pensioners, wew and old will be treated alike.

This hope has been belied. The Ministry of Finance, which is headed by the Prime Minister now still reposes to do justice and give equal pension, that is rank for rank pension. I am told that if they were to do so, the amount involved is nearly Rs. 200 crores and in a nearly R<sub>s</sub> 63,000, crores what is Rs. 200 crores? Above all it will do justice and will meet the needs of the weak, infirm and old pensioners.

In the Budget speech the Prime Minister made a special mention of encouraging agro-based industries hope the request of the Punjab Government to establish one such industry in cooperation with Tata and Pepsi cola will now be cleared. It has been gathering dust in the Ministry of Industry for too long. I was amazed to learn that some of the financial institutions discourage entrepreneurs to start industries in Punjab. This may need looking into.

I believe that the Central Government has decided to write off loans granted to displaced persons sometime ago, Most of the affected persons are the refugees from East Bengal now living in West Bengal where the elections are due to be held shortly. The act itself is laudable. The occasion may raise certain eye-brows. On the other hand, the victims of November 1984 carnage are still waiting to be compensated even though the Dhillon Committee recommendations were accepted in March/April 1986. Surely, they do not have to wait for three more years to be compensated when the next elections in Delhi are due to be held.

I feel that owing to the rising prices, the middle class people should have been given some relief from income tax. The income tax slab should have really been raised to people earning more than Rs. 25,000 per year. worthy Member from the Congress(I) has talked about violence and fundamentalism. I totally agree with him that violence must be fought and must be controlled but what I would like

to mention here is that this can only be controlled and eradicated if we have a just society.

In the Budget, I have been trying to find out but this is not given anywhere clearly how much money we are spending on para-military forces and how much we were spending on it ten years ago. The point I want to make here is that it is a failure on the part of the Government if violence has increased in this country. Which shows that the people are not getting the justice which they deserve and which they demand. Once that is given. I am absolutely certain that we would be able to eliminate or at least, to a great extent, reduce the violence that exists.

To end up, I would like to mention that no amount of planning  $i_{\rm S}$  going to resolve our problem unless we are able to improve our work ethics. Thank you.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE JANARDHAN POOJARI): Mr Vice-Chairman I have heard with rapt attention the contributions that have . been made in the course of the Budget discussion. The Budget has been criticised as anti-poor and also as directionless. Our Prime Minister, who is in charge of the Finance Ministry, has been criticised as an inefficient Finance Minister: it has also been said that he is pro-capitalist, he is against poorer classes and is not a socialist. I do not want to criticise the honourable Members who have come up with this type of a criticism before the House. At the same time I thank the honour-Members from both sides for giving of some concrete suggestions and I feel they have done it in the interests of the nation and the development of the economy The Prime Minister has presented this Budget for the year 1987-88. It is a well-structured Budget for the stability of the national economy. We have to find out his constraints and his difficulties in meeting the demands of the economy. We have

got limited resources and within this limited kit we have to meet the requirements of each and every class in the society, and thus make the development effort in the Indian national economy. What is the demand of the poorer sections, what is the demand of the salaried class, what is the demand of the industrial class of the agriculpoorer sections, what is the demand of the capitalists and how do you distribute these limited resources in order to strengthen the economy and also provide purchasing capacity to the common man? Now, honourable Members from all sections of the society and of the House have made one demand that the exemption limit for the salaried class should be raised. It is a genuine demand, I also feel there is nothing wrong in the demand of the salaried class.

But, Sir, in view of what we have done to them earlier, we are not in a position to raise the income limit this time. The existing basic limit for salaried class is Rs. 18,000 per year; up to Rs. 18,000 there is no incometax. In addition to that, we add a standard deduction of Rs. 10,000. That means, up to Rs. 28,000 no salaried employee has to pay a single paisa as income-tax. And then, Sir, another Rs. 6000 limit has been added for the contributions to the Provident Fund, LIC premium and for savings from this sector; this is coming up to Rs. 6000. So up to Rs. 34,000 no income-tax is paid by salaried class.

Now, Sir, coming to their demand that it has to be raised, I feel, Sir, that in this year at the time of the formulation of the proposals we are not in a position to consider it. And hence the existing limit stands where it was.

Coming to the weaker sections, I would like to state what we have done to the weaker sections, what we have done to the urban poor, what we have done to the salaried class, whether we have given any benefit to the salaried class also and whether

[Shri Janardhan Poojari]

we have given any benefit to the common man and the middle class. Sir, some of the proposals have not been highlighted. Benefits are in the Budget, and they should reach, stated by the hon. Members, the consumers. I request the Press and also the publicity media and the hon. Members to bring this to the notice of the consumers: it is the duty of the Government also. A relevant point has been made by the hon. Members not only from the Opposition side but the treasury benches also that these should reach the consumer. If the business people do not allow it to go to the consumer, then we have to re-consider this proposal, and at one point of time we have to clearly tell them; if you do not give the benefits, action will be taken. There are methods to take action, and such action will be taken.

Now, what are the things we have done to them? What are the benefits for the poor section, the rural poor section? I will list them one by one. First I am touching the programmes. Afterwards I will be touching the benefits that have been given in the Budget. Sir, for the rural poor, the provision in the Central Budget for NREP, IRDP and Water Supply is Rs. 1885 crores, and in the last Budget it was Rs. 1672 crores; so there is a step-up of 12.7 per cent. Now, RLEGP etc. will provide next year 52.9 lakh man-days of employment against 48.6 lakh mandays in the current year. The subsidised rate for wheat would be Rs. 1.50 per kg. There the subsidy would be Rs. 1.21 per kg. Under the programme, rice will be supplied at Rs. 1.85 per kg. The amount of subsidy would be Rs. 1.39 per kg. Sir, the IRDP has benefited 51.3 lakh families in the Seventh Plan so far. 39.1 lakh families will be benefited next year. A provision of 310 crores has been provided as subsidy from the Centre. In the field of Rural Water Supply, 2.27 lakh villages remained at the beginning of the Seventh Five Year Plan. 0.74 lakh villages would

be covered up to January 1987. The taget for the next year is 50,570 village. All the villages are to be covered by 1991.

For Rural Electrification Programme, a provision of Rs. 283 crores has been made. It is against Rs. 265 crores in the current year. Out of 5.76 lakh villages, 4 lakh villages will be covered by the end of the year. 19,200 villages will be covered next year.

Let us take tribal development. The hon. Member. veteran leader, has expressed his concern about the tribal people. The provision for the next year is 168.5 crores against Rs. 155 crores in 1986-87.

SHRI DHARANIDHAR BASUMA-TARI (Assam): I have no about the sincerity of the Government. The only thing is the bureaucrats. I don't trust them. (Interruptions).

SHRI TJANARDHAN POOJARI: For the integrated tribal development...

#### (Interruptions)

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): It depends upon the hon. Minister. If the hon. Minister does not yield, you cannot ask for clarifications.

SHRI JANARDHAN POOJARI: integrated tribal development blocks, we are giving a subsidy of Rs. 1.46 for wheat and Rs. 1.64 for rice. It means that under this programme we are giving wheat at Rs. 1.25 per kg. involving a subsidy of Rs. 1.46 and rice at Rs. 1.60 involving a subsidy of Rs. 1.64 per kg. The hon. Member can tell the tribal people that they should see that what the Government gives to them is received by them. For that the machinery of the Government should be strengthened. It should be geared up. From our level, we should also monitor it. (Interruptions)

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THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): The hon. Minister has got the right of intervention and of saying what he wants to say. Please hear him.

SHRI JANARDHAN POOJARI: It is not only the responsibility our Members on the Treasury Benches. It is also the responsibility of the entire nation to help the weaker sections of the society. The hon. Members from the other side also wanted to know what we have done. And it is not only the responsibility of the Treasury Benches but it also the responsibility of the Opposition also to see that the poorer sections are given sufficient assistance. And they wanted to know what are the things that the Government has done for the weaker sections. And we have to clearly tell what the present Government has done for weaker sections and then we have to tell the Opposition, we have to ask the Opposition that you please give us support and we will improve the lot of those who are living below the povertyline. That is our attempt. For that purpose, I am bringing to the notice of the hon. Members the details of the programmes as to what we have done for the weaker sections and what has been done by the present Government during the last two years. For the Scheduled Castes and Scheduled Tribes, the provision in the next year is Rs. 547.09 crores as against Rs. 482.98 crores in 1986-87. This is inclusive of Scheduled Castes component plan. By the end of this year 19.32 lakh families will be assisted to cross above the povertyline. Sir, for the urban poor, are giving a subsidy of 78.76 paise in the case of wheat and in the case of rice, we are giving a subsidy of 78.77 paise per kg. For the urban self-employment under the programme, we have provided in this Budget a sum of Rs. 50 crores as against Rs. 37 crores in the last year: Then, Sir, for the farmers; what have we done? Sir, last year we had given a subsidy of 95 paise per one kg. in the case of fertilizers. In this

[ 12 MAR: 1987 ] Budget, the subsidy has been increased to the extent of Rs. 1.25 per one kg. fertilizer. In the case of one bag containing 50 Kgs. of fertilizer, the Central Government is giving Rs. 62.50 as subsidy. And when we go to the farmers, we can tell them that the nation is aware of their problems and that we are giving a subsidy of Rs. 62.50 per one bag containing 50 kgs. of fertilizer. In this way we are giving Rs. 1,910 crores as subsidy. Sir, the annual plan allocation for the village and small scale industries is Rs. 605.07 crores. For the KVIC the production target is 1,400 crores. And 40 lakh persons will be employed here. In 1987-88, the allocation for irrigation and flood control is Rs. 3,687.29 crores against Rs. 3,192.73 crores this year. Then, Sir, we have given complete duty exemption for biogas lights in this Budget and also for stoves, hot plates and aluminium goods. Import duty on DPE used for lining of canals in farms and fields has been reduced from 100 per cent to 25 per cent. Then, Sir, comes what we have done for the common man in the Budget. Apart from subsidies on food fertilizer, excise duty relief has been given in the case of skimmed milk powder to the extent of 89 paise per kg. To that extent the price has to come down in the case of skimmed milk powder. In the case of packed butter,, for the middle-class people relief is given to the extent of Rs. 2.34 per kg. Per kg the relief given. This is for middle class and common people. In the case of glucosedextrose it is Rs. 1.23 per This relief has also been given the common man and middle class people. In confectionery it is Rs. 0.80 per kg. In the case of biscuits, it is Rs. 0.50 to Rs. 1.25 per kg. In the case of tubelights which are lighted not only in the houses of middle class people but even in 'the houses of commoners, here the relief given is Rs. 2 per tubelight. We have given this relief in the Budget. Laundry soaps have been made cheaper by 10 paise per cake. In the case of shoes and chappals in the price [Shri Janardhan Poojari]

range of Rs. 45 to 60 per pair, relief given is Rs. 4.50 to Rs. 6 per relief also is for pair. This the common man. Then, Sir, I come to hand-processed cotton fabric. Exemption limit here has been raised from 30 lakhs square metres to lakh square metres. Plastic materials for tooth brush handles, combs and spectacle frames come next. their case the duty has been reduced from 40 per cent to 20 per cent. In the case of paper and stationery, in order to help the students, the duty of 12 per cent is withdrawn. In the case of drug intermediates for anti-T.B. drugs, duty has been reduced from 144.5 per cent to 71.5 per cent. In the case of tubelights which giving a subsidy of Rs. 2 per square metre and in the case of long cloth, Rs. 1.50 we are giving as subsidy. In the case of polyester cloth, which is durable and is meant for the middle class and even poor people because it can be used for four or five years and in order to encourage poor people to use it, we are giving a subsidy of Rs. 3.70.

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): I very much appreciate the clarifications given by the Hon. Minister. But normally in interevntions clarifications are given. But many of the things that the Hon. Minister is saying are already in the Budget.

JANARDHAN POOJARI: SHRI No. Sir. What I am just bringing to the notice of the Hon. Members is what the Budget contains for the weaker sections and middle class people. Of course, it is in the Budget. But it has been stated by the Hon. Members that nothing has been given to the poor classes and to the farmers and to the urban poor and to the middle class people. So, I have explain what are the things that are available in the Budget. Now, after having come to know all these things, can we say that these things are not

in the Budget for the common people or for the poor people? The Prime Minister has stated that this Budget is for the poor man and for the common man and it is also for growth. That is the point I am making. Now it is for the Hon. Members to see the truth of it and then pass it on to the people outside Parliament also. With that purpose in view I am giving all these details.

Now, Sir, I do not want to speak about the other things at length. If the hon. Members write to me, definitely I will give the details, for their better knowledge.

Now, Sir, one point has been made that we are going away from socialism and we are giving up the policy of self-reliance and our Prime Minister is becoming pro-rich. Now I just come to the point whether the Prime Minister is running away from the path of self-reliance. In the Sixth Five-Year Plan, we had the massive public sector outlay of Rs. 1,10,000 crores as against the original estimate of Rs. 97,500 erores. I want to ask now whether the path of self-reliance is given up and whether we are not standing on our own legs. How far we have gone to depend upon foreign assistance during the Sixth Five Plan and during these two years? It is only to the extent of 7 per cent, including IMF, foreign assistance, and all other assistance. As a nation, are we not for self-reliance? Could we achieve this if we had not followed the policy of self-reliance?

Now, what is the domestic rate of investment during these two years? It is 24.6 per cent. What is the domestic rate of saving during these two years? It is 22.8 per cent. This I am saying on an average. Our foreign dependence on investments is to the extent of only 1.8 per cent. Is it not self-reliance? Can anybody say that we are selling out our economy to foreign countries?

Some hon. Members have condemned the management of the economy. Let us see what the President of the World Bank has stated. This is what he stated. "The opening statement reviewed India's economic performance over the past year, the first under India's Seventh Five-Year Plan, that is, during the regime of present Prime Minister Shri Rajiv. Gandhi. Progress had been substantial; GDP growth at nearly 5 cent was close to Plan target represented a significant increase over previous year's performance. growth resulted from broad gains ocross a number of sectors with industry slightly higher than 6.6 per Scent target and agriculture closs to the target level of 2.5 per cent. Inflation at about 6 per cent was below last year's 7 per cent rate. On the other hand, the value of the exports considered vital to financing India's adjustment programme in the future fell below expectation." This is the comment. And he continued further by saying: "During the past year, the Government made substantial source commitment to anti-poverty programme aimed at improving human capial of the poor, expanding their asset base and increasing their access to employment. These commitments are now producing results." This is the observation of the World

Bank President. Sir, the hon. Members have criticised our economic policy. For the benefit of the hon. Members, I can say, let us take a hypothetical position. Let us, for a moment, that all the external technology assistance, and the assistance given to us, is stopped for a moment. What will be our position? Will we collapse like a pack of cards or will we continue on our path? What is strength? We have produced 12 million tonnes of steel. We have produced 32 million tonnes of cement. We have produced about 30 million tonnes of crude. This is the strength of the nation. We have seen the performance of the Railways also. As a nation, we have achieved all these things.

Now, Sir, some people criticise us that we are not competent, that we are not having sufficient capacity. They say that the progress made by us is not comparable with made by America, West Germany, Japan etc. Let us compare the performance in the last two years, 1985-86 and 1986-87. What is the growth rate of developed countries like the West Germany and Japan? On an average, during the last two years, it is 2.85 per cent. What is the growth rate of developing countries during the last two years? is 2.95 per cent. On an average, the world growth rate in the last two years is 2.95 per cent. What India's performance? Five per cent. Who are responsible for the progress made? You from the other side. from this side the people who working in the factories and fields, the people who are working in the agricultural sector, the people are working in Government offices, the people who are working in industries; all are responsible. As a nation, we have been able to make progress to this extent. We have been able to face many challenges. This is the strength of the nation. Let us not belittle ourselves. Of course, we are not complacent and satisfied with our performance. Suggestions been made from the other side. Hon. Members from this side also have given some suggestions. It is responsibility; as a Government, will act on them. The question is whether we are doing if or not. The question is whether our Prime Minister has run away from that. The answer lies in our performance.

Hon. Members from the other side, particularly Members from West Bengal and Andhra Pradesh, have said that the share of the States has come down. What is the actual position? What was the share of the States in the early sixties? In 1960-61, the share of the States was Rs. 471 crores out of the total receipts of Rs. 1,897 crores. Now, in the year 1985-86, what is the share? The share has gone up to Rs. 20,780 crores

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out of Rs. 49,136 crores. In the year 1960-61, the share was 20.8 per cent. Today, the share is 42.14 per cent. Let us see what is the share of the States out of the total revenue receipts. This will show whether we have neglected the States or we are for the States. Out of Rs. 36,917 crores of gross tax revenue, we have given to the States Rs. 17,932 crores, which comes to 49 per cent. This is for 1987-88.

PROF. C. LAKSHMANNA (Andhra Pradesh): Last year, it was 51 per cent.

SHRI JANARDHAN POOJARI: Can anybody say that the share has come down? No. It is our responsibility to look after the States. I do not criticise hon. Members when they ask us for more assistance. What I am telling is, within the resource constraint we have done our best.

Now, coming to the point, there has been a criticism that States are being neglected. We are not doing anything but providing in the Central budget. Yes, we are doing that and how are we spending it, where are we spending it? Is there any place called 'Central Government place' in India? Where is it? Is it in Pakistan? Is it in China? Where are we using the fund? It will be in some part of some State. If it is a steel plant, it will be a little contribution in the Vizag steel plant. If it railways, it will be crossing one coast of one State and going to the other State. After all, coast of another the benefit will go to the people of all the States. It will be a effort. The States also contribute for the development of the nation. We on our side, also contribute for the development of the nation. So, let us not criticise each other. Let us work together. If you go on criticising, we will be wasting our time only on that. Nothing could be moved.

PROF. C. LAKSHMANNA: We are also saying the same thing, that don't give chance for criticising.

SHRI JANARDHAN POOJARI: We don't say that.

SHRI T. CHANDRASEKHAR RED-DY (Andhra Pradesh): But still you are criticising. (Interruptions).

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): The hon. Minister has taken 40 minutes. Some Members want to speak.

SHRI JANARDHAN POOJARI: But we have to meet the points raised by the hon. Members also. Otherwise, the points will go unchallenged. That is why I have taken a little more than of the House.

Now, Sir, we are proud of our Prime Minister. He is a socialist. It is proved beyond doubt that the Prime Minister has done a lot for the weaker sections. I have got material. Had I been given time, I would have given details of what he has done during the two years. Let us not say that he is not a socialist. Let us no: saying that he is inefficient. (Interruptions).

SHRI V. GOPALSAMY: You have put a socialist cap on him.

JANARDHAN POOJARI: During the last 250 years the people of England have seen more than Prime Ministers, like Churchili Gladstone, Pitt the young and others. (Interruptions). Our democratic country has fortunately seen Prime Jawaharlal like Pandit Ministers Nehru, followed by Indiraji, Lal Bahadur Shastri and now our young Minister dynamic Prime Gandhi.

SHRI V. GOPALSAMY: You include Morarji Desai also

SHRI JANARDHAN POOJARI: Now we have got a strong, young dynamic Prime Minister and today it is pertient to say that the Prime Minister has taken the charge at a time when there was a crisis in the nation.

[The Vice-Chairman (Shri M. P. Kaushik) in the Chair.]

He has been trying to resolve the problems and let us all give him a

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helping hand. Let us help him to make the country strong. With these words I conclude and I do not want to take any more time of the hon. House.

### 4.00 p.m?

श्री सूरें-इ सिंह ठाकुर (मध्य प्रदेश) माननीय उपसभाध्यक्ष महोदय, प्रधान मंत्री श्री राजीव गांधी जी ने वित्त मंत्री के रूप में 1987-88 का जो बजट प्रस्तुत किया है यह केन्द्रीय बजट ऐसा बजट है जो गरीबी दूर करते हुए देश को ग्रात्म-निर्भरता की ग्रोर ले जाने वाला एवं प्रगतिशील बजट है। मैं इसंका तहें दिल से समर्थन करता हूं।

श्रीमन्, यह बजट एक ऐतिहासिक बजट है एवं प्रशंसनीय है। इसमें प्रधान मंत्री जी ने देश की ग्रर्थ-व्यवस्था के सभी ग्रंगों पर ग्रंपनी पैनी नजर के साथ इस देश के करोड़ों गरीबों के दुख-दर्दों ग्रीर उनके हृदय की संवेदनाग्रों को समझा है। इसके साथ ही देश के सर्वांगणीय विकास, जनता के ग्रंधिकतम कल्याण ग्रीर देश की सीमाग्रों पर उनकी चौकस दृष्टि इस बात को स्पष्ट करती है कि वे बड़े दूरदर्शी हैं।

इस बजट का निर्माण करने में उद्देश्य गरीबी दूर करते हुंये इस देश लिये एक सशक्त ग्रौर ग्रात्मनिर्भर अर्थ-व्यवस्था के निर्माण का रहा है। यही कारण रहा है कि इस बजट में गरीबी दर लिये एक साथ कई कार्यक्रमों के लिये भारी बजट प्रावधान किए गए हैं ग्रीर उन्हें बीस सुती कार्यक्रम से भी जोड़ा गया है। जन-जातीय क्षेत्रों में 20 लाख मीट्क टन ग्रनाज म्रत्यन्त रियायती दरों पर मृहैया कराया जाना ग्रौर काम के बदले ग्रनाज योजना इसी उद्देश्य से लागू की गई है। ग्रामीण क्षेत्रों का विकास श्रौर गरीबी हटाने के लिये 2000 करोड़ रुपए का बजट प्रावधान ग्रपने म्राप में एक कीर्तिमान है। एकीकृत ग्रामीण विकास कार्यक्रम द्वारा चालू वर्ष में 32 लाख परिवारों को लाभ पहुंचाया गया है तो वहीं श्रागामी वर्ष के लिए 310 करोड के व्यय की व्यवस्था केन्द्रीय बजट से की जा रही है। परन्तु वास्तविक उपलब्धि इससे चार-पांच गुनी स्रधिक होगी क्योंकि राज्यों का ग्रावंटन तथा बैंकों की सहायता इस भ्रावंटन के श्रतिरिक्त है।

महोदय, ग्रामीण क्षेत्र में व्याप्त बेरोज-गारी को दूर करने के लिये राष्ट्रीय ग्रामीण रोजगार कार्यक्रम के लिये 480 रुपए तथा ग्रामीण भूमिहीन रोजगार गारंटी कार्यक्रम के ग्रन्तर्गत 725 करोड़ रुपए के प्रावधान किए गए हैं।। इस सम्बन्ध में प्रधान मंत्री जी की दूरदर्शिता की प्रशंसा करनी होंगी कि उन्होंने बजट प्रावधान के साथ ही इस सम्बन्ध में इन कार्यक्रमों के कियान्वयन के लिये दिशा भी निधीरित की है, जैसे राष्ट्रीय ग्रामीण रोजगार कार्यक्रम के म्रन्तर्गत 27, 30 करोड कार्य दिवसों बराबर रोजगार उत्पन्न किया जाएगा । इसी प्रकार ग्रामीण भूमिहीन रोजगार गारंटी कार्यक्रम के अन्तर्गत 25.60 करोड कार्य दिवसों के बराबर रोजगार इस प्रकार प्रदान किया जाएगा कि कम से कम एक परिवार के एक व्यक्ति को वर्ष में 100 दिन रोजगार उपलब्ध हो जाए । इसी प्रकार ग्रामीण श्रमिक ग्रायोग की स्थापना का प्रावधान ग्रा-मीण क्षेत्रों की व्यापक बेरोजगारी को समाप्त करने का एक सफल ग्रस्त साबित होगा।

श्रीमन्, भारत कृषि प्रधान देश है ग्रौर कृषि इस देश की ग्रथ व्यवस्था का प्रमुख स्राधार स्तम्भ है। बिना कृषि श्रौर कृषकों का विकास किये हम गरीबी दुर नहीं कर सकते। इसी नीति क स्रनसार प्रधान मंत्री जी ने कृषि के विकास के लिये ग्रौर रिसर्च दर्क के लिये 551 करोड रुपये का प्रावधान इस प्रकार किया है कि समुचे कृषि क्षेत्र को इसमें सम्मिलित कर लिया है। इस संबंध में मेरा निवेदन है कि जब हम कृषि ग्रौर कृषि उत्पादनों के मल्यों की बात करते हैं तो उस समय हमें यह देखना होगा कि कृषि उत्पादों के मुल्य तय करते समय लागत भी ध्यान में रखी जाय जैसे खाद मशीनरी, डीजल, बीज स्नादि जो कृषि उत्पादन में लगाएजाते हैं उनकी कितनी कीमतें बढी है। स्राप देंखेंगे 1971-72 की तुलना में कृषि उत्पादन में काम ग्राने वाली चीजों के भाव 5-6 गने बढ़ गये है जब कि कृषि उत्पादों के मूल्यों में हुई वृद्धि नगण्य है। तो मैं इस मौके पर माननीय प्रधान मंत्री जी से निवेदन करूंगा कि उन्होंने जहां कृषि ग्रौर कृषकों के विकास के लिये बजट में कई प्रावधान किये हैं, दहीं

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कृषि उत्पादों के लिये ग्रावश्यक वस्तुश्रों जैसे फर्टिलाइजर श्रादि पर सबसिडी दे, उस पर करन लगायें। यही एक तरीका हो सकता है उत्पादों का मूल्य नियंत्रित करने के लिये, अन्यथा मुल्यों में वृद्धि होगी । ग्रतः उनको कृषि उत्पादों के मृत्यों में लागत के श्रनुसार समानता लानी चाहिये । श्रीमन्, श्रोला वृष्टि ग्रौर भ्रतिवृष्टि तथा सूखे से जो नुकसान किसानों को होता है उसके मुकाबले में उनकी बहुत कम क्षितिपूर्ति होती है। तो मेरा निवेदन है कि संपूर्ण देश में फसल बीमा योजना लागू की जाये, कृषक को मुम्रावजा इतना दें कि मुम्रावजा उसके नुकसान के बराबर हो। बैंकों के सन्दर्भ में यहाँ पर मेरा निवेदन होगा कि कृषक जब ग्रपनी जमीन को गिरवी रख-कर, भ्रपनी बहु-बेटियों के जैवरों को गिरवी रख कर बैंक से लोन लेकर टेक्टर खरीदता है या ग्रन्य 🕻 जरूरत के सामान खरीदता है उसी समय बैंकों का चक्रवर्ती ग्राक्रमण उस पर लागू हो जाता है । वह किसान को खत्म कर देता है । यहां पर बैंकों की ब्याज नीति कृषकों के संदर्भ में बदल कर किसानों को राहत दिलाने की ग्रावश्यकता है ।

राष्ट्रीय कृषि ग्रामीण विकास बैंक की स्थापना के लिए 150 करोड़ रुपये का प्रावधान किया गया है । इससे निश्चित रूप से इस दिशा में राहत मिलेगी । साथ ही कृषकों को सिचाई के लिए जिन की म्रावश्यकता होती है उसके सन्दर्भ में भी माननीय प्रधान मंत्री जी ने सिचाई एवं बाढ नियंत्रण के लिए 167 करोड़ का प्रावधान किया है । यह स्पष्टतः कृषि के विकास के लिए, कृषि के सभी म्रंगों के समन्वयपूर्ण विकास के लिए बजट में विवेकपूर्ण प्रावधान किया गया है। मैं मध्य प्रदेश से स्राता हूं। मध्य प्रदेश भारत का हृदय प्रदेश है वह हृदय शान्ति, सहयोग ग्रौर एकता का संदेश देता है। मैं ग्रापसे निवेदन करना चाहुंगा कि ग्रगर हृदय की शिराग्रों में श्रावागमन नहीं रहता तो

हदय बंद हो जाता है । इसलिए मेरा निवेदन है कि यह प्रदेश पूरे देश को शान्ति, सहयोग और एकता का सन्देशन देता है तो यह प्रदेश इस देश से कुछ **ग्र**पेक्षाएं भी करता है । मेरा ग्रापसे निवेदन है कि सिंचाई के क्षेत्र में राष्ट्र के ग्रमुपात की तुलना में हमारा प्रदेश 1/11 नम्बर पर स्राता है 1मध्य प्रदेश की सिंचाई की जो योजनाएं केन्द्र सरकार के पास लम्बित है, चाहे किसी कारण से हैं, चाहे फारेस्ट एन्वायरमेंट के कारण से हो भ्रन्य किसी कारण से हो, उन्हें शीघ्रा-तिशीघ्र पास करके भेजी जाएं ∘ताकि प्रदेश का जो सिचाई का ग्रनुपात बहत कम है वह राष्ट्रीय बराबरी में म्रा सके

इसी के साथ ग्रामीण क्षेत्रों में पेय जल की व्यवस्था के लिए 370 करोड़ रुपये का बजट प्रावधान करके 1987-88 में 50,570 गांवों में जलपूर्ति की व्यवस्था का लक्ष्य वास्तव में प्रशसनीय है ग्रौर इस बात को स्पष्ट करता है कि प्रधान मंत्री जी ने दूरदराज के इलाकों में जाकर भारत की वास्तविक समस्याग्रों को न केवल समझा ग्रौर ग्रनुभव किया है वरन उन समस्यात्रों से देशवासियों को मुक्ति दिलाने के शिए संकल्प भी ले लिया है । (समय की घंटी)

एक माननीय सदस्य: यह इनकी मेडन स्पीच है।

उपसभाष्ट्रका (श्री एम० पी० कौशिक) : ठीक है ग्राप बोलिये ।

श्री सुरेन्द्र सिंह ठाकुर : ग्रापके माध्यम से मैं यह निवेदन करना चाहुंगा कि श्रभी मध्य प्रदेश में 130 द्रुतगति की एवं 23 मंदगति की रिग मशीने उपलब्ध हैं। इन 130 द्रुतगति रिग मशीनों में से मात्र 14 मशीनें काम्बिनेशन प्रकार की हैं जो दोनों हीं नरम सापट कठोर चट्टानों वाले इलाकों में सुलभता से कार्य करने में सक्षम हैं। प्रदेश के कई क्षेत्रों में कटोर व नरम में नलकूप खनन करना ग्रावश्यक होगा । ऐसे क्षेत्रों में कार्य करने हेतु यह ग्रावश्यक है कि इस प्रकार के कार्य करने उपयुक्त प्रकार की काम्बिनेशन रिगें डिब्बों

उपलब्ध हो । इसी सन्दर्भ में कम से कम 12, उच्चतम दबाव वाली <del>ग</del>हराई तक खनन करने वाली काम्बि-नेशन टाइप की ड्रीलिंग रिगों तुरन्त स्रावश्यकता होगी । मैं ग्रापके माध्यम से निवेदन करुंगा कि उपलब्ध कराने की व्यवस्था की जाए ।

बजट में प्रधान मंत्री जी ने

में बंद खाद्य पदार्थी ग्रौर सामान्य जनता के उपयोग के कपड़ों पर कर कम करके जो राहत पहुंचाई है वह तो प्रशंसनीय है ही साथ ही स्रावास समस्या को हल करने के लिए जिस प्रकार के कार्यक्रम लागू किये हैं ग्रौर बजट क्किया है, वह<sup>ें</sup>इस देश के इतिहास स्वर्णाक्षरों में लिखा जायेगा । 12 करोड़ रुपये की इन्दिरा ग्रावास जिसका लक्ष्य 62,400 लघु स्रावःस बनाने का है, भ्रौर 100 करोड़ रुपये की पुंजी से राष्ट्रीय ग्रावास बैंक की स्थापना का प्रावधान है । सातवीं योजना में दस लाखं मकान ग्रन सचित जाति ग्रौर ग्रनुसूचित जन जाति के लोगों के लिए बनाने का प्रावधान, भवन निर्माण के लिए 10,000 रुपये तक के व्यय पर म्रायकर की छट का प्रावधान म्रादि इस बजट के कुछ<sup>ें</sup>ऐसे प्रावधान है जिनसे मकानों में साथ-साथ ग्रंशकालीन रोजगार के ग्रवसर भी व्यापैक रूप से उपलब्ध होंगे । वास्तव में इन स्रावास के प्रावधानों से प्रधान मंत्री श्री राजीव गांधी ने इस देश की करोड़ों गरीब जनता के हृदय में ग्रपनी स्थायी ग्रावास बना लिया है । इसलिए मेरा निवेदन होगा कि चुकि सन 1987 ''इन्टरनेशनल यथ ईवर श्राफ शेल्टर फार होमलेस (IYSH) के रूप में मनाया जा रहा है, यह यु० एन० ग्रो० के द्वारा declare किया गया है, इसलिए जो डिजाइन म्रावास के लिए तैयार किये जायें, खास तौर से ग्रामीण ग्रचलों के लिए, ये डिजांइन इस प्रकार के हों, हाउसेज इस प्रकार के हों कि सही मायनों में लोगों को सुख दे सकें । ग्रभी स्थिति यह है कि ग्रामीण ग्रंचलों में सही मकान नहीं मिल पाते हैं । इसलिए मेरा आग्रह होगा कि इस दिशा में जो डिजाइन

बनाये जायें उन पर पूनरीक्षण किया िजाये । उनमें इस प्रकार से सुधार किया जाय कि वे सही मायनों में मकानों की समस्या को हल कर सकें। रोटी, कपड़ा श्रौर मकान मनुष्य की तीन वैसिक नीड है। रोटी ग्रौर कपड़े की समस्या को हमने सुलझा लिया है, लेकिन मकान की समस्या हमारे सामने मृह बाये खड़ी है। मेरा यह भी निवेदन है 👫 सरकारी कर्मचाँरी जो दूर-दराज इलाकों में काम करते है, उनके लिए उनकी पोस्टिंग के साथ ही मकानों की व्यवस्था भी की जाय तो बहुत उत्तम होगा ।

**ग्रौद्योगिक विकस के मामल में** में क्षेत्रीय ग्रसंतुलन को दूर करने श्रीर एक उपयुक्त प्रौद्योगिकी के विकास के विषय में किसी प्रश्न पर विचार करते समय 'गांधी श्रौर गांव' को याद रखना वास्तव में इस देश के शाक्वत मृत्यों के प्रति सम्मान ही व्यक्त नहीं करता वरन यह इस बात को भी स्पष्ट रूप से भ्रभिव्यक्त करता है कि प्रधान मंत्री जी की देश की र्ग्रार्थिक ग्रौर सामाजिक परिस्थितियौ<u>ं</u> पर भी गहरी पकड़ है स्रौर उन्होंने इस संबंध में काफी कुछ ब्रात्मचिन्तन किया है। यही कारण है कि बजट में पंजीगत सामान के बड़े स्रौर बनियादी उद्योगों से लेकर ग्रामोद्योगो एवं लघु उद्योगों तक को उचित स्थान मिला है। इस बजट में ग्रामोद्योग ग्रौर लघु उद्योग के लिए 295 करोड़ रुपयों का प्रावधान किया गया है । मान्यवर, ग्रामीण ग्रर्थ व्यवस्था सही मायनों में ग्रामोद्योगों पर निर्भर करती है । हम देख रहे हैं कि शहरों में बड़े बड़े उद्योगों की बढ़ाया जा रहा है, लेकिन गांवों के जो बनियादी उद्योग है, जैसे बढ़ई का काम है, लोहार का काम है, मोची का काम, हथकरघी का काम, इसमें धीरे धीरे गिरावट **श्राई है। यही कारण है कि गांवों के** नवयुवक बेरोजगार होते जा रहे प्रधानमंत्री जी का ध्यान इस ग्रोर गया है । इस बजट में ग्रामोद्योगों के माध्यम से ग्रामीण युवकों को रोजगार देने की कोशिश की गई है।

[श्री सुरेन्द्र शिह ठाकुर] ।

वाणिज्य श्रौर उद्योग के साथ साथ दूर संचार ग्रौर सूचना ग्रौर प्रसा-रण का भी ग्रपना विशेष महत्व इस बजट में दूर संचार पर 1300 करोड़ रुपयों का प्रावधान करके ंदुर सचार सेवाग्रों में सुधार सुनिश्चित करने एक व्यापक योजना तैयार की है। सुचना ग्रौर प्रसारण के लिए करोड़ रुपयो का प्रावधान किया गर्ना है । संदर्भ में मेरा निवेदन टेलीवीजन ग्रौर टेलीफोन की व्यवस्था सिर्फ शहरों में ही नहीं की जानी चाहिए बल्कि प्रत्येक पंचायत तक टेलेकोन पहुचाया जानः चाहिए देश में जितने भी हमारे पंचायतों के हैडक्वार्ट्स हैं कम से कम उनमें टेलीभोन की व्यवस्थ। की जानी चाहिए।

शिक्षा के क्षेत्र में शिक्षा को गरीबी के प्रति संघर्ष का सूत्र मानकर प्रधान जी ने जो नई शिक्षा नीति देश को दी है वह बहुत ही सराहनीय कदम है। राष्ट्रीय एकता ग्रौर ग्रखंडता के लिये ग्रौर राष्ट्र के चरित्र का निर्माण करने के लिये शिक्षा एक सशक्त माध्यम है, इसके लिये 800 करोड़ रुपयों का प्रावधान किया गया है । इस दिशा में नवोदय विद्यालयों की स्थापना ग्रापरेशन ब्लेक-बोर्ड का प्रावधान किया गया है। इस सम्बन्ध में मेरा निवेदन है कि यह जो 800 करोड़ रुपयों प्रावधान किया गया है इसका उपयोग गांवों में प्राथमिक पाठशालाग्रों से किया जाना चाहिये । गांवों में चाहे प्राथमिक शाला हो, माध्यमिक शाला हो या उच्चतर शाला हों, इनमें शिक्षा के स्तर में गिरावट **ग्रा**ई है । इ∃के कारण हमें ढ्ंढ़ने होंगे ग्रौर उनका निराकरण करना होगा । पर मेरा निवेदन है कि गांवों में जब हम शिक्षकों को भेजते हैं तो उनके लिये ठहरने की कोई व्यवस्था नहीं होती है। उनको रहने के लिये गांवों में मकान नहीं मिलता है। मैं स्वयं गांवों से स्राता हूं, इसलिये यह स्थिति जानता हूं। शिक्षंक को गाय, भैंस रखने की जगहों पर या गांव के पटेल की कृपा पर निर्भर रहना पड़ता है। इसलिये मैं चाहता हूं कि दूर-दराज के इलाकों में शिक्षकों के रहने के लिये मकानों की व्य-वस्था की जाए। इस सन्दर्भ में इस बात को

देखना चाहिये कि हम प्रत्येक गांव में प्राथमिक शाला प्रदान करें। यह ठीक है कि पहले गांवों में शिक्षा के प्रति हिंच नहीं थी।

लेकिन वे ग्राज इसमें रुचि ले रहे हैं ग्राँर कहते हैं कि हमारे गांव में स्कूल खुलवाइये । मेरा निवेदन होगा कि प्रत्येक गांव में प्राथमिक-शालाग्रों की व्यवस्था कराई जांय । गांव में बहुत से होनहार बच्चे होते हैं जरुरत है सिर्फ सही पहचान की, सही शिक्षा देने की इसके लिये ग्रावश्यक है कि प्रत्येक गांव में शिक्षा की व्यवस्था की जाये । खासकर ग्रादिवासी ग्रौर हरिजन जो कि केवल मध्य प्रदेश में ही कमशः 23 प्रतिशत ग्रौर 14 प्रतिशत हैं उनकी ग्रौर महिलाग्रों के सर्न्दभ में शिक्षा का ग्रधक ध्यान रखा जाये, यह मेरा निवेदन है ।

प्रधानमंत्री जी ने देश के ग्रामीण ग्रौर सुदृढ़ क्षेत्रों का दौरा इरके जनता के कब्टों को जिस नजदीकी से देखा श्रीर परखा है, उनके हुदय में मानव कष्टों की जो संवेदना है वह भी इस बजट में देखने को मिलती है। बाढ़ पीड़ित क्षेत्रों की समस्यास्रों को हल करने के लिये तथा भूमि ग्रौर जल के बेहतर उपयोग के लिये कम्शः 86.5 करोड़ श्रौर 39 करोड रुपये का प्रावधान, महिला ग्रौर बल कल्याण के लिये ग्रीर 221 करोड़ रुपये का प्रावधान पूरक पौषाहार योजना के लिये किया गया है। गत वर्ष रे: श्रु की गई इस योजना से 38 लाख वच्चों गर्भवती तथा दूध पिलाने वाली माताम्रो ने ल'भ उठाया है। विकलांगों के लिये प्रयक्त बाहनों को कर मुक्त करना, सार्वजनिक क्षेत्र के कर्मचारियों को रे.वा ूपर प्राप्त राशि को भ्रायकर रे: मुक्त करना, कर्मचारियों के महंगाई भत्ते तथा नये वेतन मनों के लिये एक मुख्त 500 करोड़ रुपयों का प्रावधान करना प्रधान-मंत्री जी की मानवीय संवेदनाम्रों को उजागर करता है।

इसके ग्रतिरिक्त एकीवृत ग्रामीण विकास कार्यक्रम के जरिये 32 लाख पियारों को लाभ प्रदान कराना, मालिकों द्वारा कर्मचारियों की भविष्य निधि प्राविडेन्ट फंड के साथ खिलवाड़ करने पर प्रभावी ग्रंकुश, लगाना, स्वदेशी ऊन पर राहत देना इस बजट के कल्याणकारी प्रावधान हैं। विलास की वस्तुग्रों पर ग्रौर स्वास्थ्य के लिये हानिकारक वस्तुग्रों पर कर वृद्धि को मेरी दृष्टि से ग्रनुचित नहीं कहा जाना चाहिए।

इस बजट में प्रधानमंत्री जी द्वारा यह संकल्प भी लिया गया है कि निवेश किये गये प्रत्येक रुपये से ग्रधिकतम लाभ प्राप्त हो ग्रौर इसीलिये प्रधानमंत्री जी ने किफायत करने और लागत को कम करने की बात पर विशेष जोर दिया है। इसी दुष्टि से सरकार ने परियोजनाम्रों को समय पर ऋियान्वित करने, परियोजना लागत को बढ़ने से रोकने तथा नई प्रोद्योगिकी के प्रयोग को उच्च प्राथमिकता दी है। साथ हो योजन स्रों के क्रियान्वयन की मानीटरिंग भी प्रारम्भ की है जो वास्तव में एक स्वागत योग्य कदम है। बजट में जो कर प्रस्ताव किये गये हैं उनके एक ग्राम व्यक्ति प्रभावित नहीं होगा, यह भी इस बजटका एक सुनहरा पहलू है। बजट के कर प्रस्ताव में विदेशीं याला के लिये जारी की गई विदेशी मुद्रा, शिक्षा ग्रौर चिकित्सा के मामलों को छोडकर, पर 15 प्रतिशत का मामूली कर, इसी प्रकार ऊचे होटलों में किये गयें खर्चों पर 10 प्रतिशत कर गलत नहीं है।

यद्यपि बजट में ऋ।यकर कौं दृष्टि से प्राय की कर योग्य सीमा तो नहीं बढ़ाई गई है परन्त अप्रत्यक्ष रुप से इसे बढ़ाया गया है। इस दृष्टि से बचत ग्रीर विनियोजन कों प्रोत्साहन देने के लिये नई बचता योजना में जमाधन के 50 प्रतिशत पर 20,000 रुपये तक आयकर की छ्टका प्रावधान बुद्धिमता पूर्ण है। इस प्रावधान से प्रधानमंत्री जी ने भ्रप्रत्यक्ष हप से भ्रायकर की कर मुक्त सीमा को बढ़ा दिया है। इससे जहां एक ग्राम करदाता लाभानिवत होगा वहीं सरकार को श्रांतरिक साधनों से बडी मास्र में विनियोगों के रुप में संसाधन भी उपलब्ध होंगे जो बजट के घाटे से उत्पन्न होने वाली मुंद्रास्फीती के प्रभाव को स्वतः ही नियंत्रित कर देंग

इसी प्रकार रिहायशी मकानों की विकी से होने वाले प्रजीगत ल भों को कर मुक्त करना श्रौर भवन निर्माण के लिये 10,000 रुपये तक के भुगतान पर जीवन बीमा प्रीमियम ग्रौर भविष्य निधि के समान छूट देने का प्रावधान प्रशंसनीय है। इस संबंध में प्रधानमंत्री जी से यह विनयपूर्ण ग्राग्रह है कि यदि भ्राय कर अधिनियम की धारा 80 सी में दी जाने वाली छूट की दरों में वर्तमान प्रवन 6000 र० के 100 प्रतिशत तथा ग्रगले 6000 रुपये के 50 प्रतिशत तथा शेष राशि के 40 प्रतिशत के बराबर कटौदी के स्थान पर प्रथम 10000 ६० 100 प्रतिशत, अगले 10000 पर 50 प्रतिशव और शेष पर 40 प्रतिशत की दर पर छूट लागू करेंगे तो इससे बेतन भोगी करदोतात्रों को ग्रौर भी श्रधिक लाभ होगा ग्रौर साथ ही सरकार को बजट के रुप में ग्रधिक संसाधन भी उप-लब्ध होंगे । जहां तक बजट में बाटे का प्रकृत है इस समय घाटे का बजट बनाना प्रत्येक विकासशील देश की ग्रापं-व्यवस्था के लिये ग्रावश्यक है क्योंकि जनता पर कर लगाने को अपेक्षा हीनार्थ प्रबन्धन द्वारा, योजनाम्रों के लिये संसाधन जुटाना कोई बुरा नहीं है। फिर यदि योजनाम्रों के कियान्वयन पर ग्रिधिक ध्यान दिया जाय राष्ट्रीय उत्पादन में वृद्धि हो, शक्ति के संसाधनों में वृद्धि हो तो घाटे के प्रभाव को नगण्य बनाया जा सकता है। यहां पर मैं अप्रते विपक्षे भाइयों से निवे-करुंगा। मैं देख रहा हूं जब से बजट पर बहस हो रही हैं इस बजट का विरोध तो वे करना चाहते हैं पर कर नहीं पा रहे हैं। वे बाते वही कह रहे हैं जो हमारे दल के सदस्य करते हैं। वे सुझाव देते हैं कि यह होना चाहिये, वह होना चाहिये, ग्रीर क्वेश्चन करते हैं कि सरकार ने जो लक्ष्य तय किये है वह उनको पूरा कर पाएगी या नहीं कर पाएगी। मैं ग्रापसे ग्राग्रह करना च।हता हूं कि जब उनकी मान्यता इस प्रकार की है तो क्यों नहीं हमारे माननीय नेता श्री राजीव गांधी के नेत्त्य में विश्वास व्यक्त करते हुए राष्ट्र निर्मणि के काम में एक जूट हो कर के इस बजट का समर्थन करें श्रौर [श्री सुरेन्द्र सिंह ठ हुर]

ग्राने वाली पीढ़ियों को हम एक श्रच्छा

सुनहरा भारत देने की कोशिश करें।

इस प्रकार इस प्रगतिशील ग्रीर देश को

ग्रात्मिनिर्भरता की ग्रीर ले जाने वाले

बजट के लिए प्रधानमंत्री जी को मैं

पुन: हार्दिक बधाई देता हूं ग्रीर उनका

धन्यवाद करता हूं।

SHRI RANJI RANJAN SAHU (Bihar): Mr. Vice-Chairman, Sir, I rise to suport the Budget for 1987-88 and extend my heartiest congratulations to our hon. Prime Minister who is in charge of finance portfolio for presenting a balanced budget and who is determined to eliminate poverty from this land.

Sir I will not take much time of the House. I am conscious of the time and feelings of our colleagues. Now, I would like to say a few words with regard to the opopsition Members' criticism for the last two days. I was listening to their views and reactions. I also read the reactions of the economist and taxation pundits in the press. They may have their \*own commitments and vested interests. I am not at all surprised to their reactions. Sir, I am reminded of 1969-71 when late Prime Minister, Mrs. Indira Gandhi gave a call of 'garibi hatao', a similar reaction used to come from the same sections of the society. Of course, I am surprised to get the reactions of Prof. Nirmal Chatterjee who is not here. He claims himself at the champion of downtrodden. At least he could have appreciated the steps taken by the Government for elimination of poverty. He also did not appreciate the idea of allocation of Rs. 800 crores on education because education gives power to a mind for argument, logic and reasoning. That is why he did not like the increased allocation on education. But we assure him that it is an instrument for elimination of poverty. It is the best catalyst. Sir, I do not want to go into the details

of comments of other Members, but would liek to concentrate on my own feelings. Our hon. friend, Mr. Aurora has decried the allocation on defence. an ex-armymen he should understand the magnitude danger involved not only from North-West border but from 6000 kilometres coastal border. So it is futile to compare with the budget of ten years ago. What is a budget? This has been explained by our learned friend, Mr. Jagesh Desai. What is needed while presenting a good budget in a country like ours? There are three important considerations for presenting a good budget. Firstly the whole economic scenario of country must be in the mind of the Leader and the annual budget must be a stepping-stone to achieve the goal of the plan-may be of duration. Secondly, how far fetched measures have been taken for benefit of the society. Thirdly, how far the people have the capacity to pay as taxes. On the basis of their capacity financial proposal should come up in the Budget to cater the needs of the people and augmentation of the plan. These are the three broad outlines. Although there are so many other minor consideration but I have taken up only three important outlines. Sir, our Prime Minister and Minister for Finance have taken upon themselves the task of economic management and given a shape and direction to the economy of this country. When we look at the Budget in the light of the above facts, we find that being in the third year of the Seventh Plan, the overall indicators of the economic performance are highly encouraging. gregate economic growth is proceeding according to plan targets rate of industrial growth has increased considerably. As stated by our Minister of State for Finance. Janardhan Poojari the G.N.P. is likely to range between 4.5 and per cent this year. I can say that economic situation in the country is

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325 The Budget able and output has increased conderably. I do not want to take such time on this score but would se to quote from the recent report the Reserve Bank of India. "There re several sources of strength in the economic scenario which urrent hould help to promote higher growth, iter alia, there is deceleration in ination, sizeable stock of food-grains re with the public distribution sysem a high level of domestic savings, easonably comfortable level of oreign exchange reserves and creditvorthiness in the external financial narket." I feel the House does not eed more than this in respect of he efficiency of our Government, In respect of the social benefit and or the upliftment of the poor people, or the first time the country has een brought at the threshold ocialist society. A\* great stress has een laid on equality and removal of lisparities. A deep thought has been given to the ideas of Pandit Jawaharal Nehru and the use of modern echnology. The problem of employment has been thoroughly taken ase of. For the first time, a deep concern has been shown for the conlition of agricultural labour. A deision to appoint a National Commision on Rural Labour, which will look after the working conditions and will implement the social legisation for their betterment has been aken. Sir, our Prime Minister he Minister for Finance have undertood what is needed by the poorer ind weaker sections in the tribal, ackward and drought prone areas of ie country. A substantial boost has given in the Budget for the 'elfare of Scheduled Castes cheduled Tribes. So much so nillion tonnes of cereals were made available at a higher subsidised rates to them. For weaker sections and for S.C. and S.T. a comprehensive programme for housing development vith an amount of Rs. 125 crores has een launched as Indira Awas Yoina. hri Virendra Verma has said about

rmers. I would like to draw his

attention that allocation of additional foodgrains for employment under NREP and RLEGP will strengthen integrated rural development programme. For this Rs. 310 crores which combine with matching allocation of the States and the credit from the housing sector is bound to increase the flow of fund to the tune of four to five times greater than the allocation. The allocation for rural water supply, although marginally higher than the previous year but to my mind, is not sufficient in view of the commitment to the villagers. I would urge upon the Prime Minister that the allocation under this head should increased manifold in view of the availability of infrastructural facilities. To eliminate poverty education is a must and to improve education there is a provison of Rs. 800 crores as compared to Rs. 352 crores in the last Budget. As I said earlier, education is a catalyst and will greatly help people from coming out of their poverty. The Budget proposal of a fiscal incentive for channellising savings in housing sector and creation of a new National Housing Board with an equity capital of Rs. 100 crores is laudable. Our Prime Minister is keen to improve the condition of the homeless in the country and my friends on the other side will agree that housing is the only way which gives maximum employment. Our honourable Prime Minister is committed to provide shelter to all and employment to all. Housing will give a boost to cement industry, steel industry and is also labourinfested. But the provision of an equity of only Rs. 100 crores is very meagre and less than desired. to keep the scheme going on more investment is needed. Investment towards cost of any new residential property will qualify for deduction on the same terms as LIC premium under S. 80C of Income-Tax Act. would request the honourable Prime Minister and Finance Minister to increase the limit of Rs. 40 000 to one lac and Rs. 10,000 in a year, Welfare

·to my

vs. book depre-

unavailable

[Shri Rajni Ranjan Sahu]

of workers and farmers provides the base of national synthesis and integrity and no country can afford to social security measures. UNICEF has in its report said: "Indian administration and communication system is capable of giving a realistic chance of success in social development."

Now, before I take up the fiscal proposals I would like to say something about the public sector. Public sector is the core of our industrial economy and the Prime Minister has decided to place before Parliament a White Paper on public sector. It is good that autonomy has been enwith accountability. But I larged like to suggest that personal would accountability should be fixed on the Chairman, The Managing Director and the Directors of the Board with a clearcut direction that if they do not bring the enterprise in profit in a reasonable time on case to case basis, they would be condemned publicly. Secondly the marketing organisation of the public sector said to be very weak and the marketing organisation may be separated from the production wing; preferably marketing may be handed over to a firm of repute who are well-versed marketing. Modalities can suggested while discussing the White Paper, Thirdly, inventories in public sector are found to be disproportionate. This is required to be properly. Although managed public sector has done well during the last few years, much more can be done. Capacity utilisation is also low and the return on investment not up to the mark, not in proportion to the investment. Expenditure in the public sector is also much more and it requires guidance.

It is a healthy sign that the longterm fiscal policy is being pursued and followed. There has been no increase in the structure of personal and corporate tax. The rates are

not being changed and they should continue. But there is resentmen on the imposition of 30 per cent tax on the company on its book profit The plea is that the book profit increased by a number of arbitraadjustments and interest, and penalth will be imposed by a number of ar bitrary adjustments. But, mind no I.T.O. will be unreasonable to enhace the book profit. But would like to suggest that stric vigilance should be kept on the work ing of the Income-Tax Department and guidelines should be given so that they do not behave arbitrarily and in a prejudicial manner; other wise, new and sick units would be hard hit. This provision may lead to forfeiture of legitimate business expenditure and allowances which are mainly available under the provision of Income-Tax Act and the amount paid will not be given a setfuture taxes. There is also another aspect that this provision may receive a set back as the benefit of tax depreciation ciation could during the gestation period. So I

look to this proposal. In the new Section 80-CCA there is a proposal to provide certain deductions in respect of deposits made it accordance with a new National Sav ings Scheme to provide incentives fo personal savings. The amount speci fied to be deposited in one year i

income tax. This is a very lo

amount in view of the objectives

personal savings.

20,000 which will be free fron

become

request the honourable Prime Minister

and Finance Minister to give a fresh

Under the head of Capital Gain exemption under sections 53, 54 and 54-F in respect of long-term capita. gains, which are at present available to individuals will now be available to HUF and this is highl rational Emphasis has also been give to the growth of capital goods indi try in the Budget and this will \*

instrumental in stimulating growth, promoting social equality and welare of the workers and the farmers. The extension of MODVAT in the remaining areas has been welcomed widely as it would rationalise system of Excise taxation and its cascading effect. eliminate for boosting rapid industrialisation and modernisation, the scheme of investment allowance should not be allowed to be discontinued. While introducing the investment allowance scheme, the industry was assured that the Government would give at least three years' notice, but it is being discontinued from the 1st April 1987. I would urge upon Government that at least three years' notice should be given to the industry.

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK: Please wind up now.

SHRI RAJNI RANJAN SAHU: Sir a new section, 194-F, has come into existence. I suggest that this may be deleted as mentioned earlier by our friends. I also feel that there will be enormous complications and aper transactions willincrease during the course of business in getting the refund from the Income-Tax Department. At times the deduction at source will be much more than their income and the assessee will suffer at both ends. Sometimes goods are supplied to the Government or established companies on credit and their men will have to run after the paynent of their bills and when the payment is received, they will have to run after the Income-Tax Department for refund. I can say from personal experience that even if the money is refunded, the whole refund does not come in time in the hands of the assessee. So, a fresh look must be given on this provision

Now Sir, I have to make few submissions in the end that unless land reform policy is not adhered to the

social measures taken up by our Government will not be effective. Thus the land reform policy should be adhered to and should be followed strictly. Otherwise the social welfare by the Government measures taken may believe the expectations of the people and the people may not the desired benefit. Secondly, I would like to urge upon the Prime Minister to consider measures stop the leakages in the collection of sales tax in the States. It is known to everybody that sales tax is the only major source of revenue to any State and there is a huge leakage while collecting the salestax. So, I would suggest that sales tax may be replaced by a duty at source and the amount collected may be reimbursed to the States. Thirdly, I would like to suggest that there should be uniform sales tax in the whole of the country on similar items. Rates of sales tax are different in different States thus giving an impetus to the generation of black money

Sir, I come from Bihar. Now Sir two or three projects are pending the Government of India. I would urge upon the Prime Mnister to look into them. Sir, there will be no new power project in the pipeline in the Eighth Plan in Bihar. Therefore, it is necessary that these projects are cleared quickly by the Central Electricity Authority and the Planning Commission and the preli minary work taken up in the Seventh Plan itself. Bihar is a major coalproducing State and hence the State should get priority in coal linkage for their new projects. I would request the honourable Prime Minister and Finance Minister to give thought set up the aromatics plant in Barauni Barauni Refinery produces aromatics-rich naphtha in the country. Considering, the availability of naphtha from the oil refinery units by 1989-90, there would be enough naphtha for the proposed aromatics plant at Barauni. I would . request the Prime Minister to give

[Shri Rajni Ranjan Sahu] to this project. There another point which I would like to mention. There several sick are industrial units in Bihar. I would request the honourable Prime Minister to give thought to these sick units so that they can be made viable. There is a strong case for setting up a 2000 MW power plant in Bihar, a super thermal power plant in the Central sector. Location of an ordnance factory under the Ministry of Defence at Markachho in Hazaribagh district is under consideration. All

Sir, for boosting the economy of Bihar, I would request that sufficient attention and thought be given to the suggestions which I have placed before this House. With these words, Sir, I thank you very much for giving me opportunity to support the Budget.

projects should be expedited

Bihar is lacking in investment.

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK): Now, Mrs. Sudha Joshi

SHRIMATI SUDHA VIJAY JOSHI (Maharashtra): Mr. Vice-Chairman, Sir, I rise to support the Budget for 1987-88.

Sir, the Budget has a clear direction as in the words of our hon. Prime Minister, our principal objectives are the elimination of poverty and the building up of a strong, modself-reliant independent nomy. With such clear objectives, he has proceeded to put forward the proposals which translate the intentions into action. The principal aim of the Government's economic policy has been the eradication of poverty. And with this end in view there has been a substantial increase in the IRDP and NREP. outlays of Central Budget has provided for 11.11 per cent increase in the allocation of IRDP. This is likely to benefit 39.11 lakh families. This amount is meant also to be utilised as second dose of assistance to families which have no crossed the poverty line.

Sir, the increase in the outlay at Centre would mean a corresponding rise in the amounts made availab by State Governments, and takin into account the impact of institution nal finance the investment in IRD would go up to Rs. 185 crores. Th additional coverage will mean about 7.11 lakh families. As regard the NREP, provision has been made for Rs 480 crores. This together with the provision of Rs. 960 crore in the first two years of the Sevent Plan comes to a figure of Rs. 44 crores, which is higher than the e tire estimated Seventh Plan provision of Rs. 1250.81 crores. It is indeed very major landmark that in the fif three years oft he Seventh Plan Go ernment has proposed to exceed the target of the entire Seventh Pla This goes on to show the earnestne of our Government in helping t rural unemployed and under-emple ed. This would also help in creati of productive assets of the communiwhich in turn would strengthen tl infrastructure and econor base. In the NREP the per car utilisation of foodgrains being give as wage component has gone up co siderably. It used to be half kg. p man-day in the Sixth Plan. But no it has reached the level of 3 kg. p man-day. This is a very importa feature.

Sir, in the Budget there is also provision of Rs. 725 crores for Ru Employment Guarantee Programm If we take into account the amouspent in the first two years whi was of the order of Rs. 1350 cror then we come to the figure of Rs. 26 crores. On this item also, view against the target of the entire Seven Plan of Rs. 1744 crores, it would me that the target has been achieved the extent of 118 per cent within first three years.

Sir, in addition, Rs. 125 crores have been provided for Indira Nivas Yojna. This provision is towards one million houses to the S.C. & S.T. people below the poverty line. In the first two years, Rs. 3.75 lakh houses have been sanctioned to State Governments.

Following the housing programme. is the programme for providing sufficient drinking water to villages. The Accelerated Rural Supply Programme gets an allocation of Rs. 370 crcres This outlay in addition to expenditure of the State Governments under the Minimum Needs Programme, would help in supplying water to 50,570 problem villages. I understand in addition, there are four sub-missions of technology mission set up help in the control of fluo-3480 rosis in villages, control of 2625 vilbrackishness in lages, eradication of guinea worms in 1755 villages and removal of excess iron in 1160 villages. Thus, all the above proposals cover the aspects of employment, food, shelter and drinking water for rural poor. These are the very basic issues and help most needy. In each area, practically plan targets of the Seventh Plan are being exceeded in the first three years. This is the main thrust budget proposals, the focal point being poor man and his family in the rural areas. I want to ask if having done all this, can we be accused of not looking after the havenots? This alone is a very major achieve. ment and I would like to compliment our Prime Minister for these provisions in the budget.

At this point, I would also like to ask the critics of our policy what more specific direction to the budget is needed when clear intentions are translated into specific actions. These gentlemen fail to notice perceptible change. What can I say to them? They are either blind or they want to distort facts:

Turning to other features of the budget, I would like to mention that in regard to infra-structural section

of the economy, viz. power, coal and petroleum sectors, it is really heartening to note that there is marked improvement in the performance of these sectors. Power generation is up by 10.5 per cent, coal production by 8.7 per cent, crude oil production by 4.5 per cent and railway movement shows good increase in revenue earning traffic by 6.6 per cent.

Sir, a major thrust in the budget is an enhanced allocation to education. The allocation which was Rs. 352 crores in 1986-87 shows a quantitative jump to Rs. 700 crores. This is very important as Operation Blackboard which is the main plank of our New Education Policy, would get a tremendous boost and this, I am sure, would help our women to a very large extent. It is the women who should be our target group of Operation Blackboard and they should receive due and proper attention.

As regards personal taxation, I am rather disappointed that the personal limit has not been raised. I think it should have been raised to Rs. 25,000.00 Rs. 18,000.00 is the limit present. Another Rs. 7.000.0**0**1 should have been added to it. So, it should be raised. It has not been raised to Rs 25,000.00. There was a general expectation that this would be done. This would have helped a number of salary earners who would have felt that the Government has done something for them. I would like the Government to examine whether the gratuity paid to the employees should not be made completely tax free. At present. I understand that only a part of the gratuity is tax free. After all gratuity is like Provident Fund which a person earns after his entire working life in the service of an organisation and it is rational that he should receive gratuity without any tax deduction. Secondly, the Government may also examine the possibility of starting 'Public Pension Fund' on the lines of the Public Provident Fund which

[Shrimati Sudha Vijay Joshi]

The Budget

can be operated on the lines of rension superannuation and group schemes of the LIC. It can be only for self-employed individuals or individual employees working companies not having group pension schemes.

Sir, one more point occurs to my mind. It is regarding the role of the financial institutions and banks in regard to small industrial units. am aware of the difficulties created by banks to some units whom they are supposed to help. There is one unit in Punjab where financial institutions have suggested measures for help so that the unit does not become sick. But the bank concerned, nationalised bank, for reasons best known to itself, is just not implementing the suggestions made by inter-institutional committee of which the bank itself is a member. I would like our Government to examine this issue very thoroughly and take immediate steps to save such units from becoming sick.

Sir, as regards excise and import duty, there are so many modifications and changes. But I would like to refer to only two provisions. a housewife I-am delighted that there is an increase in the excise duty on cigarettes and tobacco. I hope that would dissuade my husband millions of others from smoking ... (Interruptions) ... and chewing tobacco which are dangerous in case from the health point of view. And I would also compliment the Government for the provision of Sowbhagya saree or Sulabh saree, with whatever name you may call it, because I am concerned with saree also.

Sir, lastly. I would like to deal with the question of deficit in the Budget. There has been a virtual amongst economists about the desirability of having deficit in the Budget. All sorts of conflicting theories are propounded. But one fact is generally admitted that dencit would have some impact on inflation. So,

there is a difference of opinion on degree. I feel that certain deficit is inevitable. Otherwise tax net would have to be widely spread and it would have a cascading effect on inflation. However, the hon. Prime has categorically stated in his speech, this shall not be exceeded." Sir this is a very significant announcement that the deficit would be kept at this level and will not be allowed to increase

Sir, I will fail in my duty if I do not mention the difficulties of Maha-As regards Maharashtra State, there are some long-pending issues which are of vital importance to the State's economy. The clearance for power projects proposed by the Maharashtra Electricity and the irrigation projects for which schemes have been submitted needs to be looked into on an urgent hasis. In addition, problems of existing units of sugar co-operatives and proposals of new units have to be considered. The question of export permission to cotton-growers is also im-This would benefit them portant. directly and not the traders. permission to export one lakh bales has been granted recently. But this is not enough because there is still plenty of cotton in excess in Maharashtra.

Sir, I again take the opportunity to commend this magnificent which is for the common man. With these words, I support the proposals. Thank you.

SHRI PAWAN KUMAR BANSAL (Punjab): Mr. Vice-Chairman. Sir, budget-making is a very important step in the process of resource mobilisation and fiscal management. Centuries of depredation of our resources and our impoverishment by foreign rulers and the complexity of our post-independence problems made the task of budget formulation difficult and a gigantic one. meet their aspirations and political independence meaningful to the teeming millions of the country.

Pandit Jawaharlal Nehru opted for the policy of planned development. The resultant change in the socioeconomic scenario is there for everybody to see, excepting for those who out of sheer frustration or political compulsions continue to prophesy doom.

Characteristically, the opposition have sought to recklessly assail the budget for 1987-88 on various imaginary and unfounded grounds. call it directionless but in doing so demonstrate their incapacity to comprehend that the direction, distinct and clear in the Prime Minister's budget proposals is growth and that the aim is elimination of poverty and building of a strong self-reliant nation. One senior Member from the opposition made use of all the objectives at his command to describe the budget as lacking in distinctive character dynamism and described it as fiscal profligacy and economic promiscuity.

Sir, the distinctive character that the Hon. Member fails to see is the furtherance of socialism, a cause to which Congress stands firm in commitment, a cause which has endeared the Congress to the people. The present budget may be lacking dynamism, if dynamism means the use of high-sounding words only, for this is not a literary writeup but an exercise in fiscal management. There is, however, abundant dynamism in as much as it seeks to accelerate the tempo of development in agriculture; industry and social services. Meaningful, it may not be for the opposition but for the vast majority of the people con. stituting our society, it is definitely so. It promises to tackle with added determination the acute problem of generate employment housing and opportunities besides offering a multitude of concessions on bio-gas appliances and other items of use by the poor.

Sir, in making his budget proposals, the Prime Minister is guided by the philosophy of Pandit Jawaharlal

Nehru who laid the foundations modern India; India determined fight bravely the various odds and emerge as a strong nation. Pandit Nehru said, "The only thing sacrosanct is the human being and matters should be judged from the social point of view of human betterment." It is with this object of human betterment that the Government under Shri Rajiv Gandhi has been formuand implementing various policies. It is with this end in view the setting up of a National Commission on Rural Labour to go into the problems of rural labour and to ameliorate the lot of unorganised poor has been announced.

Sir, the Government has intensified its struggle against poverty, and has sought to accord dignity to the individual. It has sought 5.00 P.M. firmly establish a truly egalitarian society and has more than doubled the allocation on education in one year. Environment protection has also been given due importance and in power generation there is a definite improvement, well as in communication, transport and medical facilities. While the thrust of the Budget to encourage greater savings has been mildly acknowledged, an effort has been made to condemn it as detrimental to production. I do not know how that' presumption has drawn, or been whether it is just another case of criticism for the sake of criticism.

Much has been sought to be made of the deficit and the debt liabilities. But an important factor is overlooked that these are the inevitable concomitant features of any developing eco. The deficit accepted for the sake of anti-poverty programmes and for creating sound infrastructure for development is well within manageable limits and the concern expressed by some Opposition Members regarding the existence of an alarming situation is only a perception without objective reality, or, if I may say so; a hallucination afflicting them. I do, however, feel, Sir, that there is an [Shri Pawan Kumar Bansal]

impelling need for greater all round check on wasteful expenditure. This must be real and not deceptive. I an example. A Government corporation at Chandigarh cut down purchase of newspapers as an eco. nomy measure but spent over Rs. 2 lakhs on entertainment last year. It must be assured that the Government's resolve is not treated with such contempt. The bureaucracy, I agree, must not be underfed; its role must not be minimised, but it must not be permitted to be extravagant at the cost of the public. I have seen drivers using Government vehicles for themselves because the boss does so. Sir, I would like to ask the hon. Minister whether the Government would consider painting Government vehicles with a particular colour to detect and check their misuse. Another matter calling for vigilance is the leakage and diversion of funds for poverty alleviation programmes. and the rampant corruption particularly in construction works.

In the process of telling a distress. ing story of the Indian economy, some hon. Members from the Opposition. I am sorry to point out, lost sight of reality and were led by permake sonal bias and prejudice to some uncharitable remarks. Calling the Budget as a "bureaucrats' revenge on the nation" is unfortunate and the statement is incorrect in both purport and content. I did not expect any appreciation from the Opposition but n did not also expect the of intemperate language about the Prime Minister by senior Members from the Opposition...

SHRI JAGESH DESAI: They are not there now.

SHRI PAWAN KUMAR BANSAL: That shows their concern for Budget or for the matters concerning the country otherwise. In the person of the Prime Minister, the country has a leader of proven ability competence whom the an accomplished acknowledges as

statesman. But here, there are people who led the country to the brink of disaster but now sit in irresponsible judgment over his undisputed achievement, so much so that even the foreign policy has earned India a front ranking position in the comity of nations has been sought to be ridiculed by a senior Member in one sweep while astonishingly finding fault even with the Defence alloca. tions, allocations which may be difficult for us to bear but which are of paramount importance for the sake of national security. Criticism has been levelled and a multi-dimensional attack mounted on illusory basis but no suggestions have come forth. The Government asked for proposals, even before the formulation of the Budget, but I wonder if any Opposition Member at that time rose to the invitation and offered suggestions. Sir whatever be the rhetorics, people will see through the designs of the Opposition and accord them no credibility. Shri Rajiv Gandhi, on his part, has not succumbed to populism, but he has come before the people with realistic, growth-oriented, а modernisation-oriented and poverty Budget. His only guiding principle has been the cause we work pr. The only thing which matters is the cause one works for. In this case, the cause is the betterment of the people as I said, earlier,

Lastly, Sir, I would like to refer very briefly to the various problems my State, Punjab faces. Because of terrorism rocking the State today much of the precious resources are diverted for policing State and various important schemes remain unimplemented. This situa. tion has been further worsened when we did not get our due from the Centre as well. For instance, we are only getting 32 per cent of power out of the share allocated to Punjab from the Central projects at Barasiul and Singrauli, which has adversely affected our economy. Therefore there is urgent need for early construction of the 400 KV. Dadri-Malerkotla power line and till then, the deficiency

should be made good from the BBMB. Punjab has also a strong case of the installation of an atomic power station. Assistance should also be provided for further harnessing significant hydel potential and the various schemes submitted by the State to the Central Electricity Authority should be cleared immediately, to enable it to generate more power. The National Highway No. 1 between Ludhiana and Amritsar needs to be widened at a faster pace and for reclamation of alkaline land under the Central-sponsored schemes on a 50:50 basis the affocation Punjab in the Seventh Plan should be restored to Rs. 24.5 crores, amount originally fixed. Greater assistance should also be provided to the States for integrated ment of small and medium towns, for environmental | improvement slums and for urban basic service schemes. With these words, I support the Budget.

PROF. CHANDRESH P. THAKUR (Bihar): Mr. Vice-Chairman I rise to support the Budget proposals with pleasure; I am glad to put my compliments on record that this Budget has extended the fidence in its commitment to the promise of progressively open budgeting a<sub>3</sub> well as working to the long term fiscal policy I think, the Economic survey and the Budget documents taken together provide considerable data and very well analysed, too. Professional community of economists have welcomed it because it is going to improve the understanding of the management of the macro-economy within the Houses as well as outside the Houses. The · Government needs to be complimented further for the fact that while the Budget does not hesitate to take credit from the positive points of the economic indicators of the achievement of our economy, while, at the same, time, it does not mince words where there is need for care and caution particularly with regard to the state of public expenditure. on the one hand, and the tendency of the prices to move up, on the other. I think it is unfair to say that the budget is lacklustre. Historically, we are used to swings of up and down in the budgetary proposals. For a change this budget has put moderation on the levels of expectations, particularly with regard to sharp changes in the budgetary proposals. There was an excessive expectation of the optimistic kind from the budget which was being presented by the Prime Minister and this was precisely the reason that the first reaction the stock market was negative but on a more rational thought, in the second thought, the capital market rallied. I think the economy is doing well both at the macro as well as in the desegregated sense. Now the Government in the Planning Commission, the Minis try of Finance and other economic Ministries must keep in view that in our economy, the occupational structure does not correspond with composition of the GNP the for that there is a need for a changed economic policy for substantially shifting the burden of population from primary to secondary and tertiary seq tor at an expeditious rate.

Mr. Vice-Chairman, a concern has been raised with regard to deficit. A lot has already been said and I neet not reiterate the position. I happer to be a student of economics and with professional responsibility I can that the fears of inflationary pressure are not well-founded. The supply res ponses which are likely to be genera ted as a result of investment measure will perhaps add to the vigour of th economy. In fact, in the Indian eco nomy at the moment the constraint are more likely from the demand end whether for agricultural products o for durable consumer products fror the industrial sector

I think the industrial economy of India is doing well and I would like to, particularly, emphasize this sector

[Prof. Chandresh P. Thakur]

of the economy in my further submission. Take three indicators of the working of the industrial economy, capacity creation, capacity use and the volume of product as indicated All these terms of inventory levels. are showing positive trends in the re Notwithstanding cent years. fact that there has been recent changes in the policy, like delicensing, broad banding, capacity endorsement capacity expansion the economy seeing that the industrial sector has registered growth in terms of volume, . in terms of diversity in terms of qualitative base and in terms of its industrial locations. If you take the volume, the letters of intent, 'the rations, the approval to foreign colla-boration, the approval of capital issue and amount3 of term loan sanctioned and disbursed, they are all positive On the and substantially positive. diversity path, the Indian industrial economy is moving towards sunrise inelectronics dustries led bv modern chemicals. The economy is at the moment diversifying in a qualitatively healthy sense. On the qualitalive path still further, I think what we are finding is an expanding entrepreneur-base in the country beyond the confines of traditional families and traditional communities. Secondly, a new class of entrepreneurs with technological competence is emerging on the scene and taking industrial vestment and management decisions. Thirdly, the industrial community is overcoming the technological servativeness and moving on to new technology, new products and thsese cumulatively processes. All indicate that the industrial economy is in a good shape.

Related to industrial economy, would like to emphasize the public Invariably, the discusenterprises. acquire public enterprises sion on rhetoric, focus an ideological fortunately, for a change the national debate around public enterprises now hinging around qualitative performance, and that is a very healthy development. I think I should put it on record that the public enterprise is a creature of a political ideology, creature οf is a and it philosophy is a creature of a very healthy growth strategy. It does not require much ideological persuasion, but a simple understanding of the growth processes to appreciate that in the economy of India the role of public enterprises is irreversible. Even for ideological rhetoric, before it gets noisy, people must take note of the unequivocal reiteration by the Prime Minister of the role of the public enterprises in India in the coming years that it is going to be there, and increasingly so. However, in the context of public enterprises we need more than . mere ideology. We need what the Song of the Pilgrims to · Samakand says: "We shall go, always a further," But it is better to travel joyfully rather than to simply arrive; but unless we travel, which we must, on a delineated path with a certain degree of requisite efficiency in performance, we would neither travel with joy, nor will ever arrive.

In the industrial sector, Mr. Vice-Chairman, the capital goods component needed special attention. It is the backbone of any economy particularly for purposes of self-reliance. Modernisation-oriented imports threw it in jitters no doubt. But the measures proposed would bring vigour and the fiscal concessions will certainly add to the process of bringing modernisation and vigour to the econmy I think all the depriciation provisions or other kinds of modernisation aids and protection which have been provided to the capital sector are having, at this stage, only the first round effect on cost and on quality, but certainly not yet on volume which we are going to see very soon. Our colleague, Mr. Jagesh Desai, talked about the gestation lag. I would like to caution the Government that what is economists' gestation lag can turn out to be proverbially a politician's catastrophe unless care is taken to manage the gestation process with despatch and consideration.

Perhaps in the process of bringing improvement of the industrial economy mention must be made pointedly the extent of sickness and the behind it. Ιt causes that the true Indian econocharacterised mν is by all kinds of weaknesses, but the sickness of industrial units, large, small or medium, is a matter of serious concern. I think we all know the reasons, but one of the committees, the Tewari Committee, went into the details about the causes of industrial sickness. cent of the sickness cases are the result of marketing deficiency mismana≺ gement and management dissensions, -29 per cent because of marketing constraints or competition, 24 per cent because of causes like shortages of working capital, lack of quality control. and I would like to add that only 2 per cent is because of labour trouble. So squarely the management of the in dustrial sector is on the mat whether in the public sector or the sector and we need to do some introspection on the processes of manage-I think Government has done well by bringing about the Industrial Reconstruction Corporation, but what is more interesting is that the potenengineers of sickness are on notice today, because the new Board the Industrial and Financial Reconstrution Corporation would have teeth to go into the whole process and put them into serious difficulties if their designs were mala fide. In the process of bringing vigour and modernisation, research and development has a very significant contribution to make. Substantial funds are being generated but I would like to suggest to the Government that a closer monitoring of be end use of R&D effort needs to be done. I am not sure if the amount of money that is allowed under R and D is really being put

to productive use in terms of addedon, qualitative, technological knowhow' as demonstrated in the Plan performance in one or the other sectors of the economy.

Mr. Vice-Chairman, related to industrialization there is the problem of regional growth Industrial -location and the spread effect of it through regional development are familiar folklore of industrial processes of development. I think friends have talked about one or the other state since the Council of States-Rajya Sabha-represents States. I also represent one State, but for change I would like to make a proposal which is of interest to more than one State—and I would like the Planning Commission, the Ministry of Finance or for that matter, all the economic Ministries and major corporations to take note of it. I think there is a need to create a kind, of Industrial and Regional Development Authority in the steel-coal belt which had been identified as potential Ruhr of India but at moment has remained, historically, either the supplier of cheap labour for the rest of the counmining try or the products Of processes. So, if we had a strucstructure—which quality ture—a over by the presided and the member States are Bihar, Orissa, West Bengal and Madnya Fradesh, in which representation to corporate entities like the TISCO, the Steel Authority of India Limited and the Coal-India is also given and they do an integrated planning for the development of this region this will add to the vigour of the industrial and regional econmy.

I think the pattern and pace of industralization has tremendous employment implications. One of the Members from the Opposition took note of that, and I respect that. We need a God in this country who will bless us with jobs, additional jobs and many more jobs. This is our desperate need. But in a process where the economy

[Prof. Chandresh P. Thakur] and, particularly the industrial sector, is on a modernization path, on a cost efficiency path on a quality efficiency path, we need not expect too much to be delivered in terms of additional jobs from the organized sector of the industry. Recently the net additions have been made but not substantially, and I am not surprised and in the times to come it is not going to any better. Our primary hope for the additional job creation should around the small-scale sector, the rural sector, the village sector, the tiny sector. From that point of view I am rather unhappy at the state of sickness in the small scale sector too. About 117,000 units are currently sick and, I am sure, by any reckoning this is an underestimation of the reality. So, in the context I would like to submit to the Ministry of Industries through you and through the Finance Minister that agencies like the trict Industries Centre, the Small Indutries Service Institute or the term lending agencies should be involved in helping at the initial as well as midterm level. The small units should be looking at this nhenomenon sickness much more carefully. I would submit that a whole review is overdue of the working of the District Industries Centres and the Small Industries Service Institutes for giving them much better qualitative performance criteria and a message that they are on watch Otherwise we are likely to have some problem particularly on the employment creation part and also on the volume of supply of wage goods which will provide a cushion to the inflationary pressure likely to be generadevelopment. ted in the process of I think, together, all these form vital issues in relation to the manage. ment of industrial units.

I think, in the context of public enterprises, one of the primary requirements of better mangement is to protect and liberate the public enterprises from the pressure of Government control. We have had many structural reforms. What is required now is more than structure the reform in the spirit of it. Public enterprise management must be to the professionals If they chosen carefully and given the free. dom to manage it with accountability I am sure they should be able to do better that what they have been able to do. I think, this equally applies to the private sector also. The private sector has for long lived within the shackless of family control. Of course, there are several second generation professionals doing better. But most of the private sector units are in the pocket of the families. and the quality of the operation of the units is limited by the capacity of the family to manage the level or the quality of the management. So. from that point of view, both the public and the private sector units need to be liberated from the historical begemony of the powers that be in the Government on the one hand. and the families, on other.

SHRI V. GOPALSAMY: How to do that?

PROF. CHANDRESH P. THA-KUR: Well, that is a matter of the detail. We can go into that. If the Vice-Chairman gives me time, I can deal with it all the rest of the evening.

THE VICE CHAIRMAN (SHRI M. P. KAUSHIK): We are already short of time.

PROF. CANDRESH P. THAKUR:

I will need some more time.

In the context of managerial improvement, some concrete areas need to be brought to the notice,

through this House of whosoever is concerned with handling of these functions. The economy, the industrial economy is still learning live with the problems of the buyers' market. So far, it has enjoyed the pleasures of a sheltered market, the seller's market. It requires now different kind of market institution, and for that the corposector should reorganise marketing functions to go courage, with determination, with a certain degree of igenuity into the market, the magnitude of competition being larger than what is used to be.

On the financial management side, there is a lot to be said. The capital cost of such product is going up, and, unfortunately, the pre-production financial cost are very high from the point of the economic efficiency. This needs to be watched. I think the financial institutions should carefull which all these factors.

Technological updating should not be done because the Prime Minister is sending the shock waves. It should be done as a part of the continuous professional process of management with superior technology, and it should be spread all over the country, particularly industrial units.

Then, enterprises must learn to work under conditions of impatience with regard to their cost with regard to quality, with regard to their delivery schedule, whether it is a public sector or a private sector, they have all a note to improve in all these areas.

Mr. Vice-Chairman, we have long talked from several platforms, and I have been an evangelist in this field professionally, that we need to develop stategies to improve the

involvement of all stake wheher they are salaried managers or salaried employees. Their emoluments must be taken care of. The public servants are being looked after. Perhaps the private sector look though after its people in some way, some under the table, others through commission. But in the public enterprise we have a large repository of competent people. But unless the economic interests are care of it will be unfair to expect from them, in fact it will be naive to expect from them, a better performance than what they are able to do. I would submit that in the public enterprises managers should be rewarded in two ways one in terms of salary and the other in terms of commission related to the performance of the organisation they are managing on some quantitive and qualitative criteria. ways the quantitative criteria may not help.

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK): Please elaborate on these points when we discuss the white paper on the public enterprises and now skip over to the next point.

CHANDRESH P. THA-PROF. KUR: I will just finish. So, all said and done, I would like to re-emphasise that we need the involvement of all the stake holders. I am here reminded of one of the intractions in the adventures of Allice in Wonder-There is a character called "Dodo". It suddenly called "The race is over?" And those present there crowded around it and asked, 'Who has won the race?"' After a long pensive silence. Dodo got up and said "Everybody has won, all must have prizes." In order to have a successful public enterprise, or for that matter private enterprise, we need a situation in [Prof. Chandresh P. Thakur] which all have  $wo_n$  and all get the prizes.

Let us strengthen the hands of the Government which has shown the political will for a change to put efficiency and excellence in all ingredients on the top of the national agenda. This is the recipe building an India of strength of vigour, of vitality in its economy, and for that it requires support from. all those who are able to make a contribution. Just last point. Mr. Vice-Chairman. It is with regard to the tax proposals. There is a welcome shift in the tax proposals in favour of the net savings through appropriate provisions. I would like encourage the Government to move further on the thinking American and Canadian pattern of Registered Retirement Savings Plan under which 20 per cent of the taxable income is put under a trust and at the time of collapsing you pay at the marginal rate of taxation applicable at that time.

For the saving volume, the Planning Commission has been pleading to augment it by another 2 per cent of the GNP. We need more savings in the household sector. For that we need the exemption limit of the direct, tax to be raised. I think there are several other arguments in favour of raising the exemption limit. Perhaps in the process of demand strengthening, additional disposable income in this category of people will help. Further, the credibility of the long-term fiscal policy will be strengthened if the dearness package or the cost of living escalated factor is taken into consideration in the exemption limit. So, from that point of view there is a need to review it. Under Section 80C the upper limit of 40,000 is welcome, but the slabs, as my colleague, Mr. Thakur, was mentioning, could be readjusted to help the savings, because these proposals may not be revenue neutral, but they are certainly neutral with regard to ploughing back of the

liquidity for the purpose of investment. So, from the macro-economic point of view, it does not make a difference whether a rupee comes through a tax or through a saving or through the provident fund contributions. The entire money is put in productive investment.

I also note that the reform in scheme of Provident Funds is on the agenda of the Government. I think the working class has always been asking that the rate of contribution to the provident fund should be raised I suggest seriously that the Government should consider raising the provident fund rates to 10 per cent, because it will help building up a contingency fund for the salaried employees. It will also help the housing fund under private account, because part of the provident fund borrowing can be used for the purpose of housing. When we are putting housing as a priority item we need to plough resources for it from wherever possible. Housing at public cost has limited impact and housing at private cost will further help, and here provident fund contributions will certainly supplement the 'investment fund for the housing sector.

I think Mr. vice Chairman, you have been kind and generous. In the end I would only say that from the point of view of economic management India is beginning to see the better of it and Indian economic development has fortunately crossed the stagnation point of 3.5 per cent secular growth rate. We are well above that, and we are on to a higher rate of economic growth. This is very promising.

THE VICE-CHAIRMAN (SHRI M.P. KAUSHIK): Shri Vishwa Bandhu Gupta. Only three minutes please.

SHRI VISHWA BANDHU GAPTA: I would be briefer than what you expect.

I would like to compliment the Prime Minister, the Finance Minister

and the Government for a very innovative budget. But, Sir, this Budget has totally ignored the interest of newspaper industry. While customs duties have been reduced in the case of some of the industries, newspapers continue to pay staggering duties of about 200 per cent on consumables like films, offset plates and R. C. pers. There is no indigenous angle to these commodities. Duty on these should be reduced to a reasonable level in order to prevent escalation in the price of newspapers. Also the proposed section 194E has a far-reaching effect so far as newspapers are concerned. There are a large number of advertising agencies working for the country. They do not act as agents of the advertisers or the newspapers But the agencies are allowed certain discount which are referred to as commission from time immemoiral. The profitability of the agency cannot allow deuction of tax at source as proposed. The dealings between the newspapers and the agencies are as between two principals. It is feared that the enthusiastic officials of the income tax department will interpret the meaning of the word 'commission' literally and harass the agencies. It is desirable make it clear that the word 'commission' will refer only to any payment made to any agent acting as such by the principal and not to any other case.

The Budget

Sir, further on this section 194E I would like to point out that this section it is changed as laws stand today proposed, it is likely to completely ruin the profession of architecture in country. Architectural firms pay on average 50 per cent of the cost of fee received to their consultants for structural, electrical, sanitary and mechanical work. From the remaining fee, the architects have to pay for highly qualified which is compared to other professions such as legal, chartered accountants, etc. And for the expenses on their staff establishment, the net profit of most of the architectural firms will range between 10-15 per cent of the gross amount received. Twenty per cent of income tax at source presupposes 40 to 60 per cent profitability

which does not exist in the architectural profession. The issue would be further compounded so far as engineering consultants are concerned. Their fee would be subjected to 20 per cent deduction first by the building owner and secondly by the architect who retains the engineering consultants. Since the income tax department is painfully slow in making refund orders for excessive income tax recovered, the only alternative left to a honest architect would be to raise his fees by 25 per cent to cover the deduction of tax at source. In the present climate of the country such a thing would be most impossible as this profession is highly competitive. In the end the architectural profession, as a whole, will suffer leading to poor standards of architectural work. is, therefore, suggested that this deduction should be totally abolished or kept at a minimum level of 2.5 per cent of the. gross fee. This will be in line with the prevailing rates of income tax. The building activity will be greatly hampered by this section.

Sir, I would like to make one more suggestion in the light of the objectives enunciated by the Government and specially by our Prime Minister for modernising India. If would be very appropriate if the customs duty on ballons, and training planes for sport aviation is abolished and more people are encouraged to take to sport aviation than they are doing now. It will help modernisation in the country.

I thank you for giving me this time to speak on the budget and I commend the budget.

THE VICE-CHAIRMAN (SHRI M. P. KAUSHIK): Shri Santosh Kumar Sahu.

SHRI SANTOSH KUMAR SAHU (Orissa): Mr. Vice-Chairman, Sir, I stand to support the budget because I find it is in tune with the time. It is meaningful because first thing it keeps the nation safe and then it has thrust upon certain welfare measures. There is no doubt about

[The Vice-Chairman (Shri Pawan Kumar Bansal) in the Chair.]

Before the budget was presented on 28th February, 1987 there were anticipations and speculation which have not been reflected in the budget. One of the hon. Members has said that the stock exchange has reacted very sharply at the beginning. But we must be aware that in this very House, some months ago, a long term fiscal policy was presented and I congratulate the Prime Minister that he has presented the financial Budget keeping in view the long term fiscal policy which was presented earlier. At that time, it was expected that there may be crtain minor changes in the current year's Budget but on the whole, we have not expected miracles as is anticipated by somebody.

There has been lot of criticism about deficit. I was reading one of the comments made by Mr. Arunachalam. He has pointed out one thing that on the Committee which was appointed to report as to how the Budget will be framed, Mr. Sukmoy Chakravarty has said one thing that probably deficit would have been had the Budget been computed as it was done earlier. But in this Budget, everything is crystal clear. This Budget is highly realistic. New things have been taken into account. The Prime Minister is very honest in presenting to the House the real economic situation prevailing in the country because the House is a sovereign body of the people of India and must know the real situation prevailing in the country.

Then, in this Budget, only a few things like cigarettes, tobacco, Five Star Hotels' expenditure have been taxed. It has tried to bring some reforms in many sphercs like extension of MADOVAT in excise duty to every commodity except tobacco, textiles and petroleum products and this is one special achievement which was the long cherished hope of our millions of people that there should be a rationalisation of the taxation policy. We must congratulate the Prime Minister for having done this thing.

Why I say the Budget is developed oriented and welfare oriented? It is because no development in the country is possible if the nation is not safe. Don't you know today, in our country, the terrorists and secessionists elements are raising their ugly heads? They are creating chaos and lawlessness. Don't you know that places of worship are being used 'by these terrorists for ulterior purposes? So, if there is . a deficit for more spending in defence. we should welcome it on this account. We must be prepared fully to face any eventuality. People may criticise it. It is necessary and we must congratulate the Prime Minister that he has assessed situation correctly and he has tried his level best to keep the country in full preparedness for all eventualities. We know the history. In spite of our best efforts to have friendly relations with all the other countries of the world, we have been the victims of aggression, first in 1962, then in 1965 and then in seventies. So, let us not take everything for granted. There must be defence preparedness, whatever the cost might be and that way the Budget is naturally in tune with the times. We know that some of the great powers, who are not friendly with us are creating problems for us. They are developing bases in Deigo Garcia, So, these are the things which have to be taken into consideration. Normally, in a Budget, the Finance Minister or the Government of the day takes stock of everything.

This year the Prime Minister has rightly stressed that the problem of shelter is one of the most important things. He has rightly announced constitution of a National Housing Board in this International Year of Shelter and I hope the poor man's problem of shelter will be greatly solved. Before independence, I remember, we were students, the slogan, the cry, was for roti Kapra and makaan. These were the three basic things for which slogans were raised but which have not been completely fulfilled. In right earnest the Prime Minister has given an impetus in this Budget for shelter and I sincerely hope the lot poor man, the slum-dweller in the cities, will be improved soon. We should take strong measures in this respect so we can give a lead to the developing countries of the world. In this International

Year of Shelter India should take the lead for the economic upliftment of the poor man.

Then I would like to say that outlay on education has been emphasised many friends and the allocation of money is more than 100 per cent. No country in the world can prosper without an academic revolution. In all the capitalist countries, in all the socialist countries stress is on education. It is no gainsaying that it is the first time that the Minister has presented such a high profile for education in the Budget and we expect that it will be welcome by all enlightened people of the country. Human resource develpment is the first and fundamental requirement of any country. If we want to have a technological revolution, if we want to have qualitative productivity, without human resource development no country can make any progress, no economic revolution is possible. It is, therefore, very necessary that we provide technical education to the people in the nooks and corners of our country. It is expected that the Navidaya Vidyalayas can inspire and motivate our young people with nationalism and we will achieve miraculous results and usher in a technological revolution and the Prime Minister's endeavours to take the country forward to the 21st century will bear fruit.

The Minister of State for Finance. Shri Poojari, has already given statistics of what is being done for the poor man in the Budget and I need not repeat the same. I need only say that the major thrust in this Budget is for production of petroleum and natural gas for which Rs. 3,265 crores has been provided. The provision for Railways is Rs. 2,980 crores, for Power Rs. 2,995 crores. Steel, the core sector, has been given a proper allocation. Before the Budget was presented the Economic Survey also rightly stated: "Now the present economic scenario is on a new growth path." So, it is not a mean achievement for our country. We are striving and struggling and progressing towards a new economic path. Our industrial output has been raised. We have achieved self-sufficiency in agriculture. However, there are certain things which we must take note of. Many have

expressed the apprehension that high prices affect the common man most. The Prime Minister has, therefore, rightly announced that he will appoint a committee or commission to review the government expenditure. Rigid steps should be taken to cut unnecessary Government expenditure. This must be our first motto, whether at the Centre or in the States.

All items of expenditure must be thoroughly scrutinised and monitored and we should so channelise our Budgetary provisions that our real objectives are fulfilled and productivity increased in consonance with the expenditure.

Then I come to the question of deficit in trade and balance of payments position. The Economy Survey has pointed out that because of the advanced situation it will be very difficult for the decade, it continue up to 1990. I was remembering a magazine; the whole international trade in a year amounts to probably US dollar ' 3,000 billion and we have a ratio less than 1 per cent. Everybody is anxious that we must have a bigger ratio; it must increase in the world trade, for which we have to go in for more modernisation and technological innovations. The Prime Minister has rightly laid emphasis on this and it must be taken into account. Then, Sir, there is a third thing and this is deficit. That has been taken care of in the Budget and it is a good thing. Now, agricultural production has also been good though there is some deficiency in certain sectors, spite of bad monsoon and in spite of the drought and flood in certain parts of the country, we have a good buffer stock of foodgrains. Of course, we are facing some problems in oilseeds crops. We are the largest country in the world producing oilseeds, nine types of oilseeds, and we are the biggest importer of vegetable oil. So, Sir, some provision has rightly been made in the Budget for some research on some high-breed oilseeds and things like and I hope that these things will go a long way in achieving self-sufficiency in our country in respect of edible oil by 1990. Sir, the Prime Minister has said something about rice production. In the eastern sector of the country especially, Sir, the people

[Shri Santosh Kumar Sahu]

are producing rice and their economy is very sluggish now because no attention has been paid to the question of research in rice and the productivity is very still. It is, therefore, necessary that must give more attention and emphasis to this. Prof. Thakur has already mentioned about the sickness in the small-scale and the large-scale industries. A huge sum of nearly two thousand crores of rupees is locked up in these sick units which can be better employed elsewhere. Also, there are more than one lakh small-scale units which are sick and it is the young entrepreneurs who have engaged themselves in - these units and they require careful monitoring and it should be seen how units can be revived. We know about the jute industry, about the textile industry, and so on and we know also how they have been trying to survive. The question of money is there and the question of employment is also there.

Now, Sir, I come to the greatest point which we have been discussing all through and that is the point about deficit financing. In 1986-87, Sir, the protected deficit was about Rs. 3,600 crores or so and for this year it has been estimated to be around Rs. 8,000 crores. But the Prime Minister has assured that he would try to see that the deficit does not go beyond Rs. 5,638 crores in 1987-88. Now the question this: Is deficit financing good for our country? If we analyse what the main reasons are we will be able to see certain things. Now, the expenditure on Defence is estimated to be about Rs. 12,000 crores or so. Then the interest burden on our country is more than Rs. 10,500 crores. Then the subsidy portion comes to about 4,000 crores. All these things contribute to the deficit. Of course, deficit is a normal thing with all the developing countries. Without borrowing, without generating resources internally and without getting much from the public sector, how can you manage? Deficit, under these circumstances, is necessary and sometimes it is conductive to economic growth and it gives incentive to productivity. But at what point and at what level? That is to be considered and we have to be more cautious here, I think

the Government has already told, and Mr. L. K. Jha also told yesterday, that we have been able to contain the inflation at five or six per cent. But if it can be kept and contained at this level itself, it will be good. But the adverse effect of deficit financing is that if inflation is bloated up, if it goes beyond a particular level, it creates problems for the country. The Prime Minister has rightly said that he would review all non-Plan expenditure. Last also, in spite of the many problems and in spite of the deficit that was there, there. was no high inflation. So, I hope that this year also there will be no galloping inflation and so, there is nothing to be so much worried about because there is no need. for that. We cannot cut down the essential public expenditure and, therefore, it is necessary that we should resort to this sort of deficing financing.

THE VICE-CHAIRMAN (SHRI WAN KUMAR BANSAL): Please conclude now.

SHRI SANTOSH KUMAR SAHU: I will conclude in a few minutes.

Now, Sir, we have almost accepted the strategy of having a deficit of about fourteen thousand crores of rupees during the Seventh Plan. For what of time, I am not able to give more details. But the only thing that I would like to say is that we are passing through a critical time and we must be very careful in all our expenditures. We must have proper cost analysis and we must ensure economic productivity and we must see that productivity is linked to expenditure. Any expenditure must be linked to productivity. All the programmes for the welfare of the people must be properly evaluated and monitored and it must be seen that the real benefit goes to the people for whom the many programmes are meant.

Now, Sir, I come to my State. I am running short of time and yet, I would like to make one or two points. In our country, Sir, one of the main objectives and aims of planning is that regional imbalances should be removed. The dark and black pockets in the country having dire poverty in certain areas, will create more social

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problems and economic problems for the whole of the nation. I would like to refer in this connection to my State. where industries have been dying because of shortages of electricity. In the seventh Five Year Plan there is no provision for even a single power plant. We have appealed to the Prime Minister that the super thermal power should be included, to solve problems. There is a proposal for thermal plant on a river valley basin for which foreign loan is to be obtained. So let the Government examine and save the people from further going down in the economic life. Without power nothing is possible.

With these words, I support the Budget, which is very rational and timely. We have to spend on defence. Today in the newspapers it has come that the Prime Minister of a neighbouring country has said that if there is an attack on kuhuta it will be full war, the Defence budget has escalated in India due to pressing circumstances. So the guilty mind is out. Should we not prepare for defence? If so, shall we not pay some cost for it, for the safety of the nation? The country will agree with Prime Minister for spending on defence and going ahead in more productivity and new technologies.

With these words, I strongly support the Budget.

THE VICE-CHAIRMAN (SHRI PA-WAN KUMAR BANSAL): There are still 12 hon. Members more who have to participate in the debate. Therefore, I would request the speakers to confine themselves to 10 minutes each. Thakur Jagat Singh.

ठाकर जनतपाल सिंह (मध्य प्रदेश): म्रादरणीय ग्रादरणीय उपसभाध्यक्ष जी, प्रधान मंत्री जी ने जो बजट पेश किया है, जिस तरीके का बजट भ्राज देश ग्राया है, इसके लिए मैं उनको, बधाई देना चाहता हूं। जो घाटे की बात कही गयी है मैं कहना चाहता हूं विकासशील देशों में घाटे का बजट हमेशा ही अच्छा हुम्रा करता है क्योंकि घाटें के बजट से ऋय शक्ति बढ़ेगी जब ऋय शक्ति बढ़ेंगी तो भ्रादमी की जो जरूरियात है वे पूरी होंगी । पैदावार बढ़ेगी और

जब पैदावार बढ़ेगी तो उस पैदावार के बढ़ने से लोगों की जरूरतें पूरी होने के बाद इन्कम बढ़ेगी, सरकार की पर कैंपिटा इन्कम बढेगी ग्रौर उसके बाद समाजवाद की तरह हम बढ़ेंगे । खैर मैं उस बहस में पड़ना नहीं चाहता मेरे विरोधी साथियों ने, माननीय सदस्यों ने जो बातें कहीं हैं मैं उनका जवाब देना चाहता हूं। उन्होंने कहा कि यह बजट दिशाहीन है। मैं क्या -कहं उपसभाध्यक्ष जी जो स्वयं नेत्रहीन हों उन्हें दिशा दिखाई नहीं देती है क्योंिक यह बात वे म्राज से नहीं जिस वक्त म्राजादी हमें मिली थी उसके बाद जो पहला बजट म्राया था तब से लेकर ऐसी बातें करते रहे हैं । हमने कहा था कि हिन्दस्तान की म्राजादी के बाद इस देश में समाजवाद श्रायेगा श्रीर इसलिए हमारे सब बजट समाजवाद की तरफ ही ले जाने के लिए बनाये गये हैं। हमें क्या मिला था? एक ट्टा फुटा घर मिला था । श्राजादी के बाद श्री पंडित जवाहर लाल नेहरू ने समाजवाद की नीति बनाई ग्रौर उस दिशा में बढ़ने के पूरे पूरे प्रयास किये श्रीमती इंदिरा गांधी ने समाजवाद की बात कही हम उसमें आगे बढें। जी चनौतियां उनके सामने ब्राई हमने उन्हें भ्रवसरों में कन्वर्ट किया । मैं याद दिलाना चाहता हं विरोधी पक्ष के माननीय सदस्यों को कि जिस वक्त इस देश में विदेशियों ने गल्ला देना बंद कर दिया तो श्रीमती इंदिरा गांधी ने उस चुनौती को एक्सेप्ट किया और अवसर में बदल दिया और इस देश में हरित क्रांति ग्राई । उसके बाद पैटोल ग्रौर डीजल की बात ग्राई उन्होंने उस चुनौती को एक्सप्ट किया भ्रौर भ्रवसर में बदल दिया । इस देश में डीजल और पैट्रोल की जो स्थिति है वह <del>ग्रापके सामने है ग्र</del>ौर ग्रापको **मालूम** है । मैं केवल कुछ सुझाव ग्रापके माध्यम से सरकार को देना चाहता हु और विरोधी पक्ष के जो माननीय सदस्य हैं उनसे कहना चाहता हूं कि ग्राप हर बात में ऐसी बात न कहें कि जनता ग्रापसे बिल्कूल विश्वास खो बैठे । स्रादरणीय प्रधान मंत्री जो बजट लाये हैं वह गांव के ग्रामीण ग्रंचल के इलाके के लोगों को उठाने के लिए हैं शिक्षा को बढ़ाने के लिए है । अगर हम रक्षा पर इतना

# [ठाकुर जगतपाल सिंह]

खर्च न करते इस बजट से तो विरोध पक्ष के साथी कहते कि एक पाकिस्तान चुनौती दे रहा है दूसरी तरफ चाइना चुनौती दे रहा है और प्रधान मंत्री ने डिफेंस को बनाने के लिए इस

बजट में कोई बढ़ोतरी नहीं की । 6.00 P.M. म्रादरणीय उपसभाध्यक्ष जी,

श्रापके माध्यम से दो-तीन मुझाव देना चाहता हं क्योंकि जो स्रांकड़े स्नापके सामने स्ना चुके हैं, मैं उन्हें दोहराना नहीं चाहता हं। केवल दो-तीन बातें मैं श्रापसे कहना चाहता हूं । हमने ग्राजादी के बाद समाजवाद लाने के लिए जमींदारियें ग्रौर ताल्लुकदारियें खत्म की, इसने ग्रामीण ग्रर्थेव्यवस्था में प्रोडक्टिव, ग्रन-प्रोडक्टिव दोनों को सील किया । जमीदारी ग्रनप्रोडक्टिव थी, हमने समाप्त की । उसके बाद जो जमीनें थीं, उनका हमने सीलिंग किया, लेकिन हमने श्रर्बन इकानामी में ग्राज एक प्रोडिनटव ग्रीर ग्रनप्रोडिनटव दोनों में से किसी को भी सील नहीं किया है। इससे यह गैप बढ़ता जाता है।

श्राप देखें कि गांव के ग्रंदर जो हुमारी ग्रामीण अर्थ-व्यवस्था है, वह टूटती जा रही है। उसके लिए जो इस बजट में प्रोत्साहन दिया गया है जिसके लिए प्रधान मंत्री जी बधाई के पात हैं कि गांव के ग्रंदर जो छोटी-छोटी इंडस्टी लगेंगी. उससे उनकी स्थिति लेकिन एक बात मैं भ्रापके माध्यम से मंत्री जी से कहना चाहता हूं कि ग्राज जमीन कोई रबड़ नहीं है, उसके ऊपर पापुलेशन बढ़ती जाती है क्योंकि पापुलेशन जोमेंद्रोकली बढ़ती है, इंडस्ट्री घर्यमेटिकली बढ़ती है। अगर हमारी नैशनल जोमेदिकली नहीं बहेगी, तो हम इस गैप को मिनिमाईज नहीं कर सकते. पर-कैपिटा इनकम बढ़ा नहीं सकते हैं।

तो भाज शहरों के ग्रंदर चाहे कोई कितने भी मकान बना ले, लेकिन उसके **उ**त्पर कोई सीलिंग नहीं है। तो मैं द्यापके माध्यम से पूछना चाहता हं कि **प**र्वन ६कानामी के ग्रदर श्रनप्रोडक्टिव इनवैस्टमेंट के ऊपर भ्राप सीलिंग क्यों नहीं करते ? जब गांव में जो जमीन बोता है. जमीन उसकी है, तो शहर में जिसके पास एक मकान है अगर उससे ज्यादा है, तो उसके मकान में जो रहता है, उसका मकान क्यों नहीं होना चाहिए?

इसलिए मैं भ्रापसे विनती करूंगा कि इस श्रोर स्नाप ध्यान दें । दूसरी बात, -हमारा जो एक्सपेंडिचर है, उसे हमें कम करना होगा।

श्रव रोड-टैक्स के बारे में भी मैं भ्रापसे कहना चाहता हूं। भ्राप देखें कि एक म्रादमी जो चालीस किलोमीटर चलता है, उसे भी उतना ही टैक्स देना पड़ता है ग्रौर जो पांच सौ किलोमीटर चलता है, उसे भी उतना ही टैक्स देना पडता है ग्रीर इतनी गाड़ियां जो बिना टैक्स के घाज चल रही हैं, धगर हम यह काम कर दें कि पैट्रोल और डीजल के ऊपर जो भी दो पैसे, तीन पैसे बढ़ा दें ग्रौर रोड-टैक्स को खत्म कर दें तो यह राष्ट्र हित को जाएगा । जो जितना पेट्रोल खर्च करेगा, उतना टैक्स देगा ग्रौर यह जो हजारों-लाखों रुपये से हमने डिपार्टमेंट बना रखा है, वह समास्त हो जाएगा । उससे हमारा खर्चा कम होंगा।

दूसरे जो एडिमिनिस्ट्रेशन के ग्रंदर हुमारा खर्च हो रहा है, मैं आपके माध्यम र्शे वित्त मंत्री जी से कहना चाहंगा⊸–मैं भ्रक्सर कहता हूं कि बिल्डिंग नीचे से बना क्रती है, सफ।ई उपर से हुआ करती है। तो क्या ग्राप ऊपर से उस तरह की बाइट वाशिंग करेंगे कि एडमिनिस्ट्शन क म्रंदर जो ज्यादा खर्चा मापका हो रहा है, उसे खत्म करने की भ्राप कोशिश करेंगे क्योंकि अगर अनुप्रोडिक्टव इनवेस्टमेंट में म्राप ज्यादा करेंगे, तो डेफिसिट बजट का श्रसर भाता है, भगर भनप्रोडिकटव इनवेस्टमेंट की आप कम करेंगे, प्रोडिक्टव इनवेस्टमेंट में ज्यादा लगायेंगे, तो नैशनल वैत्थ मल्टीप्लाई होगा, पर-कैपिटा इनकीज करेगा भ्रौर देश समाजवाद की तरफ जाएगा।

मैं एक सुझाव **ग्रौर** देना चाहता ह कि जो श्रापने विशाख।पटनम में कारखाना लगाया है, कभी भ्रापने यह कैलकुलेट किया है कि उसकी कितनी क।स्ट थ्रा रही हैं? उसकी पैदावार होगी सात हजार टन ग्रौर जब सात हजार टन ग्राएगी, तो वह नेशानलाइज्ड इंडस्ट्री प्राफिट कैसे दिखा सकती है? उसके ऊपर जो ऊपर के खर्चे भायेंगे, तो भ्रापको प्राइस बढ़ानी पड़ेगी ग्रौर जब ग्राप प्राईस बढ़ायेंगे, तो उसका फायदा किसको मिलने वाला है। मैं इस तरफ भी ग्रापको इशारा करना चाहता हूं कि जो हमारी राष्ट्रीयकृत इंडस्ट्रीज हैं, उनकी जो कीमत इतनी ज्यादा बढ़ती जा रही है, उसका एक और कारण भी हैं। एक बात मैं इनविरनमेंट के बारे में कहना चाहुंगा कि अपने पूरी स्कीम्स हिन्दुस्तान में रोक कर रख दी हैं। यह क्यों ? भ्रगर उनको खत्म करना है, तो खत्म कर दीजिए, नहीं बननी हैं, तो नहीं बनें, लेकिन ग्रगर दो साल के बाद ग्राप उनको इजाजत देंगे, तो उनका कास्ट कितना बढ़ जाएगा भ्रौर जब कास्ट बढ़ जाएगा, तो क्या हमारे नेशनल वैल्थ पर उसका बर्डन नहीं पहेगा? जो पैदावार एक साल के ग्रंदर एक करोड़ रुपये की हो सकती है, ग्रगर वह प्रोजेंक्ट तीन साल चले जाते हैं, तो हमारा तीन करोड़ का उसमें लास होता है। तो हम डिसीजन जल्दी से जल्दी लें। फाइलें पड़ी रहती हैं, उन पर कोई डिसीजन नहीं हो रहा है, जो भी ग्रापको डिसीजन लेने हैं, वह जल्दी से जल्दी लें।

मैं एक बात ग्रापको कहना चाहता ह कि स्राज खाद, सगर स्राप बाजार में जाएँ, तो चालीस रुपये कम मिल रहा है बैंक की या कोग्रापरेटिव कोश्रापरेटिव के थ्यू दिया जारहा है, इनपुट्स स्राफ एग्रीवल्चर में स्राज जो पैसे बढ़ते जा रहे हैं, कभी ग्रापने केलकुलेंट किया है कि चालीस रुपये मार्केट के ग्रंदर कम पर खाद मिल रहा है, लेकिन किसान को बैंक के थाू, कोग्रापरेटिव के थाू इसलिए लेना पड़ता है कि उसे लोन लेना है। पम्प बाजार में डेढ़ दो हजार रुपये कम में मिल रहा है, लेकिन कोम्रापरेटिव के माध्यम से लेना है, क्योंकि उसके पास पैसा नहीं है। नम्बरतीन, जो बोरिंग 45

हजार रुपये में सर्वार करके दे रही है व ह बोरिग 25 हजार रुपये में किसान ख्द करा संकता है। तो यह इतना ज्यादा पैसा उसके लिए देना पह रहा है जिसे कि हम कम करा सकते हैं। मेरी श्रापसे विनतो है कि आप इस और ध्यान दूसरी बात में चाहता हं कि पांच साल तक देश के भ्रन्दर हड़तालें बन्द कर दी जाएं चाहे उसके लिए कितना हो कड़वा घूट क्यों न पीना पड़े । क्योंकि एक तरफ हम उत्पादन बढ़ाना चाहते हैं दूसरी तरफ हड़तालें हो रही हैं। विरोधी पक्ष के माननीय सदस्य इस समय सदन में मौजूद नहीं हैं। उन्होंने जो बातें कहीं मैं उनका जवाब देता लेकिन बेंचेज तो सामने खाली पड़े हैं इसलिए क्या जवाब दूं। उत्पादन तो वे गिराते हैं ग्रौर देश को गरीबी की तरफ लेजाने का प्रयास कर रहे हैं और कहते हैं कि यह समाजवादो बजट नहीं है। समाजवाद क्या होता है, इसके मायने क्या हैं ? क्या गरीबी को बढ़ाना समाजवाद है ? अगर देश के ग्रन्दर धन वढ़ता है ग्रीर 🕇 इसके लिए मीनज ग्राफ प्रोडक्शन बढ़ाने पड़ते हैं ग्रगर साधन बढ़ते हैं तो धन बढ़ता है। जब धन बढ़ता है तो उसका बटवारा होता है ग्रीर उससे खुशहाली ग्राती है। तब देश समाजवाद को तरफ जाता है ।**क्षमा** कीजिए मैंने ज्यादा समय लिया इसलिए कि मैं कुछ बातें भी कहना चाहता था। समय को कमी होने के कारण मैं ग्राखिरी बात कह देना चाहता हूं। ग्राजहमारे राष्ट्रीयकृत उद्योग हैं। अधिकारी क्या करें ? स्राप इतना कर दीजिए कि ब्रेक इवन पाइन्टतक 'उनका प्रोफिट ग्रा जाए। उसके बाद 50 परसंट के ऊपर के प्रोफिट को उन्हीं सब एम्पलोईज के ग्रंदर जाएगा, फिर आप देखेंगे कि ग्रापका उत्पादन तेजी से बढ़ेगा । श्रापने पुझ समय दिया इसके लिए मैं ग्रापका धन्यद्वाद देता हं ग्रीर चूंकि हाउस खाली पड़ा हुग्रा है इसलिए मन भी बोलने को नहीं कर रहा है। धन्यवाद।

SHRI SHANKARRAO NARAYANRAO DESHMUKH (Maharashtra): Mr. Vice-Chairman, Sir, I will not take much of your time in just drawing your attention to the various facts which the other Mem-

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bers have spoken about. I say, the Budget is just like a mariner's compass. As the mariner's compass shows the direction in which the ship is going so also this Budget shows the direction in which tre economy of the nation is steering. And from the debate we have seen that the Budget is primarily concerned with rural and urban upliftment, social and economic and educational fields, unemployment, loans interest, saving, subsidies, forestry, rural labour and so many other thing. Therefore, Sir, I will not go over it again and again, but I will draw your attention to a specific thing, that is agriculture

Sir, agriculture is already under ceiling. If a farmer has got 40 acres of dry land, he can hold it. If he has got perennial irrigated land, he is entitled to 20 acres of it. And for all this farming, the Government has made sufficient allocation for financesand fertilizers and for imports and those things. But, Sir, all this allocation never reaches the farmers. Not only that. All these allocations are always away by the middlemen and corruption is not uncommon. It is rampant in this field. And how is the condition of the poor farmer. I will quote from your own document, the Economic Survey. I quote, Sir.

"Agriculture continues to be the most important sector of the Indian economy. With 75 per cent of India's population still living in rural area..." -- that is important; I am coming to it shortly." broad-based agricultural rapid and growth is a necessary, pre-requisite for maintaining the pace of overall economic development and tackling the deep-seated problems of rural poverty."

Sir, the farmers are entrenched into rural poverty and they are circumscribed by so many other things. The farmers are always faced with so many calamities like those of drought, floods, climatic changes and now the menace of animals man-made menace.

The Housing schemes which are proposed by the Government around cities, they will be correct under the Urban Land Ceiling Act. Why I say so is because a reference is made in the speech Finance Minister at page 7. of the

paragraph 27, I quote: "The National Commission on Urbanisation in its internal report has suggested overall changes in the laws affecting housing including the Urban Land Ceiling and Regulation Act, 1976". This is the social legislation aimed at using surplus land. This is not correct. The farmers have never any land. They were already circumscribed with the Agricultural Land Ceiling and this is a fiction created by legislative drafting. Why I say so is because the land which is already under agricultural use is shown in the town planning map for any other purpose than agriculture, then it will be declared as vacant land. This is a fiction and not a reality. Therefore, I say this fiction has not stopped at that. I will just draw your attention to other provisions. This is subject not withstanding anything contained in clause (b) of explanation, land shall not be deemed to be mainly used for the purpose of agriculture if the land had been specified in the Master Plan for a purpose other than agriculture. This is just changing a man into a woman and a woman into a man. Is it ever possible? What is the reality in this?

Sir, I will go a little further and show you how it affects the farming class because the Urban Land Ceiling Act is not confined to towns. There are urban agglomerations and peripheral areas consist of not less than twenty villages. In each agglomeration area this problem is faced in 24 States and two territories and by lakhs of farmers. Further, Sir, this is very important what I am saying now. When it is declared surplus, what does the farmer get? farmer is entitled to only two thousand square metres, that means one bigha and if he ras a son, he gets another bihga. Rest of the land is declared surplus. Now, if the land is declared surplus what does he get? He gets Rs. 5 per square metro in the case of vacant land. Is this calculation? And not only that, I will just draw your attention to section 14. It says that 25 per cent of the amount or Rs. 25,000 whichever is less shall be paid in cash and the balance in negotiable bonds redeemable after the expiry of 20 years carrying interest at the rate of 5 per cent per annum, with effect from this date, Sir,

I request and ask, would the Secretary sitting in the South Block or the North Block, or in any of the Bhavans, if he were asked by the Government to draft a legislation to the effect that he and his Deputy Secretary and Joint Secretary and and all the officers of the Government were to get 25 per cent of their salary in cash, and 75 per cent at the expiry of 20 years, would they draft like this? We poor farmers are at their mercy. Now, they have not stopped at that. They have gone a little farther. I quote from Report of the National Commission on urbanisation. It says - they have experienced these difficulties and they have 'suggestions' said 'redefinition of the terms vacant land, agricultural land... etc. achieving optimum use of the land in accordance with building regulations,' They themselves have experienced these difficulties. What is it that you are doing? You are chasing them. Can we call Parliament House tomorrow to be a garden? It amounts to that. Suppose a legislation is, introduced. All Members of the House are very clever people, very intelligent people. If they are told that they will get only 25 per cent of the salary now and rest 75 per cent after the expiry of 20 years, what will be the reaction? That is what is being done to the poor farmers. You are driving them away; you are driving their children away; you are running them...

THE VICE-CHAIRMAN (SHRI BANSAL): There are WAN KUMAR many speakers today and we are sitting upto 7. Please conclude.

SHRI SHANKARRAO NARAYAN-RAO DESHMUKH: Sir, you are paying to the employees according to the recommendations of the Pay Commission. You are paying them allowances. But what about these poor farmers? You start an industry; you get all the infrastructure; you get electricity; you get roads; get bank loans. But here, you are simply driving the farmers away. You are making them and their children homeless and jobless. You are throwing them on the road. What can the farmer do? He gets such a paltry amount. Then, they have not stopped at that. Further, it says, the

property may be worth ten lakh but he will be entitled to get only Rs. 2 lakhs. What an injustice? It is a tyranny; it is oppression, nothing else. And you want to encourage housing on these poor people's land. It says, "Notwithstanding anything contained in sub-section (1) or sub-section (3), the amount payable under either of the said sub-sections shall, in no exceed Rs. 12 lakhs." Sir, you may be buying a flat worth more than that amount. A poor farmer may want to start a butcher shop which will cost him that much, or even more. With this, he cannot even run a dairy farm.

THE VICE-CHAIRMAN (SHRI PA-WAN KUMAR BANSAL): You will be impinging on others' time. Now conclude.

SHRI SHANKARRAO NARAYANRAO DESHMUKH: I am raising only points which have not at all been touched by other Members. Now, what is the effect of all this. You are taking lands throughout the country under the pretext that you want to house the poor people. But where? It will be on farmers' lands. And how? It is by showing charity at the cost of the farmers. What a fun If the Government wants to do charity at the cost of the farmer, it certainly not desirable. It is never anticipated, it is against socialism, against the ethics of law against the ethics of all principles. What is the justice in it? Now I want to make suggestions and leave all other points.

If you want to take our land we are ready to give, give us market price we go. If you do not give us market price, you take your housing society somewhere nearby in a colony. Have a beautiful colony for your people, give them electricity, roads, transport and all that. It will lessen the pressure on towns and there will be no corruption. The corruption will be less. In that case the tension on the cities will be less. Here you are aggravating everything. Also if you do want to do that if you are bent upon taking away our land kindly do one thing. As you do in the case of a project when you take up some irrigation or some such project you acquire the land but in lieu thereof immediately make an alternative

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arrangement. Either give them the land or money. Give us the land or money and we go. If you want that we should not stay here, give us passports we will go. What else can we do?

So, Sir, through you I would like to suggest. I would like to pray that the Secretaries who are taking down notes here should bring this matter to the notice of the hon. Prime Minister. Evidently, the Secretaries have not brought this matter to the notice of the hon. Prime Minister. Otherwise, the hon. Prime Minister would never have allowed this kind of proposition. Therefore, I humbly submit that the Secretaries taking down notes here may be kind enough to bring it to the notice of the Prime Minister.

THE VICE-GHAIRMAN (SHRI PA-WAN KUMAR BANSAL): Shri Shanti Tyagi. Please confine to the time-limit. Otherwise, I will be constrained to call another speaker.

श्री शान्ति त्यामी (उत्तर प्रदेश) 🥫 माननीय उपसभाध्यक्ष महोदय, मैं इस बजट का समर्थन करने के लिए खड़ा हुआ हूं। बजट के पक्ष में ग्रीर बजट के विपक्ष में बहत से माननीय सदस्यों ने अपने ख्यालात इजहार किये हैं। बजट के समर्थन में जो बातें, जो फिगर्स श्रीर जो दलीलें पेश की गयो हैं मैं उन्हें रिपोट नहीं करूंगा। इस बजट पर तोन-चार बातों का ही जिक्र कहंगा जिनके कारण देश की साधारण जनता इस बजट के प्रस्तुत करने के बाद माननीय राजीव गांधी जी की बधाई दे रही है ग्रीर उनको ग्राशीवीद दे रही है। विपक्ष में तो कोई बैठा ही नहीं उनको बताता जो उन्होंने कहा है उस में क्या सही है। कई विपक्ष के सम्मानित सदस्यो ने यह ग्रापत्ति उठाई है। प्रवान मंत्री जी ने विश्वनाथ प्रताप सिंह जी को डिफेंस विभाग क्यों दे दिया स्रौर क्यों ले वित्त मंत्रालय स्वय इसके बारे में विश्वनाथ प्रताप सिंह जी ने स्वयं कहा है कि उनकी ग्रपने के प्रति श्रद्धा है। जो नेता के प्रति श्रद्धा है, जो विश्वास है, जो ईमानदारी है वह सारे देश में प्रसिद्ध है। उसको कहना

स्राज कोई नयी बात नहीं है। उनका कहना है कि वह किस विभाग में काम " करें और किस विभाग में काम न करें यह देखने का काम उनका नहीं हैं, यह लिम्मेटारी प्रधान मंत्री जी की यह उनका स्वयं ६५ कहना है । इसमें समझ नहीं आती विपक्ष को क्या परेशानी है । वि<sup>प</sup>क्ष को परेशानी यह है इस विभाग में हेरफेर क्यों हो गया। विपक्ष यहां नहीं है खैर उन तक यह ग्रावाज पहुंच जायेगी। यह जो फेरबदल है वित्त मंत्रालय में यह कोई गलत इरादे से नहीं किया गया । प्रधान मंत्री जी ने इस वित्त मंत्रालय को किसी मल्टो नेशनज कम्पनी के व्यक्ति को नहीं सौंप दिया, किसी बड़े उद्योगपित के हाथ में नहीं सींप दिया, जो जनता का विरोधी है, जन-विरोधी है उसके हाथ में नहीं सौंप दिया। इस विभाग को स्वयं प्रधान मंत्री ग्रपने हाथ में रखा है हमें इस बात पर गर्व करना चाहिए। इस बजट के बारे में पहली बात मैं यह कहना चाहता हूं कि ग्रामीणों की समस्यात्रों का करने के लिए उनके जीवन स्तर को ऊपर उठाने के लिए एक नेशनल शनल बैठाया जाएगा । हम उसका स्वागत करते हैं भीर हमारे देश के सभी मैहनतकश लोग जो गांवों में बसते । हैं उन्होंने भी इसका स्वागत किया है । इस कमीशन की नियुक्ति की घोषणा से यह प्रत्यक्ष जाहिर होता है ृषि को हमारी सरकार ग्रर्थ-व्यवस्था का ग्राधार मानते हैं । उसको ग्रामं;ण प्रर्थं∗ व्यवस्था की सर्वाधिक चिन्ता है । मुझे यह कहने में भी संकोच नहीं है कि हमारे देश में जो करोड़ों लोग गांवों में हैं जैसे बढ़ई, लोहार, कुम्हार, धोबी, चर्मकार, स्वर्णकार भ्रादि, इनमें भ्राजकल जो बेरोजगारी है वे जो सामाजिक ग्रौर ग्रार्थिक शोषण कः शिकार हैं उनको कमीशन की नियुक्ति से जीवन मिलेगा ग्रौर कुछ उनकी स्थिति में सुधार होगा । देहातों में जो ग्रसंतोष है ग्रीर जो ग्रापसी वैमनस्य है वह भी दूर होगा । मैं यह मांग करता हूं कि

इस बजट में ग्रौर सातवीं योजना में देहातों में महिलाओं के लिए शौचालयों की व्यवस्था के लिए प्रावधान किया जाना चाहिए । गांवों में लेट्निस नहीं होते हैं। इसकी व्यवस्था के जानी चाहिए। इसके साथ-साथ प ने के पानी का व्यवस्था गावो में को जानो चाहिए। गांवों में पानी की व्यवस्था के साथ-साथ रोशनी थानी बिजली का प्रबन्ध भी किया जाना चाहिए ग्रौर इसके लिए बजट में प्रावधान किया जाना चाहिए। बेरोजगारी दूर करने के लिए गांवों में छोटे उद्योग स्थापित किये जायें। स्थापने किसानों के लिए बहुत कुछ किया है लेकिन किसान ने भी इस देश के लिए बहुत कुछ किया है। देश में अनाज के भंडार भरे हैं। लेकिन म्राज भी म्राजादी के 40 सालों के बाद भी किसानों को उनकी पैदावार का लाभकारी मूल्य नहीं मिल रहा है। उनके द्वारा पदा की जाने वाली चीजों का मूल्य निर्धारित करने में उनकी हिस्सेदारी नहीं होती ग्रधिकारी लोग बैठकर उनका मृत्य निर्धारित कर देतें हैं। किसानों की वस्तुय्रों का मूल्य निर्धारित करने में उनको हिस्सेदारो होनी चाहिए । इसके भ्रलावा किसानों के उपयोग में जो इनपुट्स म्राते हैं उनकी दरें बहुत ज्यादा होती हैं। उन चीजों की कीमतों में कमी की जानी चाहिए। यह भी देखने में ग्राता है कि ट्यूबवेल में किसान जो बिजलो इस्तेमाल करता है उसका रेट कई राज्यों में बहुत ज्यादा है। बिजली के इस रेट में भी कमी की जानी चाहिए।

इसके. साथ-साथ में आपका ध्यान इस बात की तरफ भी दिलाना चाहता हूं कि हमारे देश में जो ग्राम पंचायतें हैं उनको और ज्यादा अधिकार दिये जायें। ग्रभी हालत यह है कि सही मायनों में ग्राम पंचायतों के पास कीई अधिकार नहीं हैं। उनको ज्यादा अधिकार दिये जाने चाहिए ताकि वे आपके बजट के उद्देश्यों को अच्छ तरह से पूरा कर सकें और ग्रामों के विकास में अपना योगदान कर सकें। में ग्रापका ज्यादा वक्त नहीं लेना चाहता हूं। सिर्फ यह कहना चाहत हूं कि हमारे देश में आवास की बहुत कर्मः है। आपने इन्दिरा आवास योजना की घोषणा का है , उसना हम स्वागत करते हैं। आपने एक राष्ट्रिय ग्रावास बैंक की स्थापना की भी घोषणा की है। हम उसका खेरमहदम करते हैं। यह बहुत अच्छी बात है। इस बात कांभी वचन दिया गया सिलिंग एक्ट और रेन्ट कंटोल एक्ट में संशोधन किया जाएगा ताकि शहरों में भ्रावास के लिए ज्यादा से ज्यादा जर्मान उपलब्ध हो सके स्रौर जमीन सस्ती दर पर मिल सके। मैं समझता हुं कि इन कदमों के माध्यम से शहरों में ब्रावास के लिए सस्ती जमीन उपलब्ध होगी। । इससे ब्रावास की समस्या का काफी हद तक समाधान होगा । अन्त में मैं यह निवेदन करना चाहता हूं कि म्रावास के लिए जहां भी आप प्लाट दें वहां पर कानूनी ग्रधिकार ग्राबंटी को होना चाहिए। चाहे. डी ०डी ०ए० हो बा जी ०डी ०ए० हो; उन पर जब ग्राप निर्माण करें तो ग्राबंटी को ग्रंपने भवन का निर्माण वहां पर खड़े होकर देखने की इजाजत होती चाहिए। जो वहां पर काम होता है तो सीमेंन्ट में मिलावट होती है, इसलिये उसमें इसकी बात को सुना जाना चाहिये।

डिफेन्स एक्सपेंडीचर के बारे में में कहना चाहता हूं कि आज देश की सीमाग्रों पर जो खतरे का वातावरण बना हुम्रा है उसको देखते हुए डिफन्स एक्सपेडीचर को कम करना बहुत गलत है ग्रौर यह देश की सुरक्षा के साथ खिलवाड करना है। मगर में यह जरूर कहना चाहुंगा कि सरकारी खर्चों में कटौती होनी चाहिये । सरकारी कार्यालयों में बडे बडे श्राफिसर मोटर कारों टेलीफोनों पर, यात्राग्रों पर, ग्रपने बंगलों की साज सज्जा पर, स्टेशनरी पर, टीप टाप पर ग्रंधाधुंध खर्चा करते हैं। ग्रभी एक माननीय सदस्य ने भी कहा कि योजना बनती है करोड़ रुपये की, महोदय में भ्रापको यकीन दिलाता हूं भ्रौर यह मैंने स्वयं देखा है हालांकि मैं उसमें हिस्से-दार नहीं हूं, मगर मैं कहना चाहता हूं

सर्वतोन्मुखी विकास वाला देखता है, इस

[श्री: शान्ति त्यागी]

कि ऐसे ग्रधिकारी है जो, ग्रगर एक करोड़ रूपये की योजना है तो पूरा डिपाटमेंन्ट मिल-मिलाकर जो उस योजना को बना रहे है वे उसमें से कम से कम 20 लाख रूपया ग्रपनी जेब में डाल देते है ग्रौर योजना पर बाकी 80 लाख रूपये खच होते है। यह मैं जानता हूं। इसलिये सरकारी खर्चों में कटौती होनी चाहिये। स्टेटों यर भी यह बात लागू होनी चाहिये।

ग्रंत में मैं दो शब्द उत्तर प्रदेश के बारे में कहूंगा। महोदय, यह बहुत बड़ा प्रदेश है। देश में भ्रौर भी प्रदेश हैं, छोटे भी हैं ग्रौर बड़े भो हैं लेकिन ग्राकार ग्रीर ग्राबादी दोनों की दृष्टि से यह बहुत बड़ा प्रदेश है ग्रीर इसीलिये इसकी नमस्यायें भी बढ़ी हैं । इसलिये मेरा ग्रापसे विशेष ग्रन्रोध है, प्रधानमंत्री जी से ग्रनुरोध है कि वे उत्तर प्रदेश के पिछड़ेपन को दूर करने के लिये म्राव-श्यक धन का भ्रोबंटन करें। वहां पर बाइ ग्रौर सूखे की बराबर समस्या रहती है। इस बाढ ग्रीर सूखे की समस्या को हल करने के लिये जो प्रदेश सरकार की योजनायें हैं उसमें वे ज्यादा धन दें, ऐसा मेरा अनुरोध है और ऐसी मेरी मांग भी है। मान्यवर, मैं समझता हूं कि ग्राने वाले सालों में, सातवीं योजनी के काल में उत्तर प्रंदेश को विशेष सहा-यता दी जायेगी। विषक्ष के लोग तो यहां हैं नहीं लेकिन मैं यह कहना चाहता हूं कि इस बजट को ग्रगर हम गौर से देखते हैं तो पता चलता है कि इस बजट की मौखिक भावना है कि गरीबी मिटे ग्रौर भीघ्र ही ग्राधुनिक ग्रौर शक्तिशाली ग्रर्थव्यवस्था बने । घन्यवाद ।

श्री घनश्याम सिंह (उत्तर प्रदेश) :
उपसभाध्यक्ष जी, श्रापने मुझे बोलने का
श्रवसर दिया, इसके लिये मैं श्रापका हार्दिक
श्राभारी हूं। मैं 28 फरवरी को माननीय
प्रधानमंत्री जी द्वारा पेश किये गये बजट
के समर्थन में श्रपनी राय देने के लिये
खड़ा हुग्रा हूं। मान्यवर, किसी भी बजट
की समीक्षा करने के लिये यह जानना
श्रत्यन्त श्रावश्यक है कि बजट का इरादा
क्या है मुझ जैसा व्यक्ति बजट का इरादा

बजट मैं सब को मिल-जुलकर साथ लेने की क्षमता देखता है तो वह उसको ग्रच्छा बजट मानता है ग्रौर ऐसे बजट को समाजवादी बजट की संज्ञा दी जा सकती है। इस बजट में दीर्घकालीन योजनास्रों पर जोर दिया गया है जिसके दीर्घकालीन परिणाम निकलेंगे। भारत के प्रथम ग्रर्थ-शास्त्री कोटिल्य ने ऋपने ऋर्थशास्त्र में कहा है कि राज्य जिन स्रोतों का दोहन कर सकते हो वह उनका दोहन करे ग्रौर उर्नैको विकास के कार्यों में लगाये। मैं समझता हूं कि इस नियम का पालन इस बजट में किया गया है । मान्यवर, इस बजट में प्रधानमंत्री जी ने देश को एक नयी दिशा दी है, एक नयी नीति दी है। उन्होंने बड़ें लोगों पर, जो स्रतिरिक्त 🦯 खर्च कर सकते हैं, टैक्स लगाया है। मान्यवर, उन्होंने विदेश यात्रा महगी की है, **ग्राखिर कौन लोग विदेश जाते हैं** ? पंच सितारा होटलों को महंगा किया गया है, मान्यवर, उनमें कौन लोग रहने जाते हैं? रंगीन टी०वी० महंगे किये है ? क्या ग्रामीण जनता इनका इस्तेमाल करती है? नसवार एवं तम्बाकू की कीमते बढ़ाई हैं, क्या यह स्रौचित्यपूर्ण नहीं है, सिगरेट महंगी की है क्या यह स्रौचित्यपूर्ण नहीं है ? मोटर कार महिगी की गई है, क्या इसका ग्रसर किसी गरीब पर पड़ने वाला है ? शीतल पेय महंगे किये गये है, यह भी मैं समझता हूं गरीबी से संबंध रखने वाली चीजें नहीं हैं । बड़े लोगों पर टैक्स लगाना समाजवाद की रचना में एक महत्वपूर्ण कदम है । मान्यवर, मैं एक कृषक परिवार ग्रौर ग्रामीण ग्रंचल का रहूने वाला व्यक्ति हूं। देश की 75 प्रतिशत स्राबादी गांवों में रहती है । यह सत्य है कि ग्रामों में सड़कों का निर्माण हो रहा है, बिजली पहुंचाई जा रही है **गुद्ध जल की व्यवस्था भी की जा रही है,** शिक्षा की व्यवस्था की जा रही है, चिकित्सा सुविधाग्रों पर भी प्रचार प्रसार किया जा रहा है परन्तु फिर भी देश के शहरी विकास के अनुपात में ग्राम ग्रभी भी बहुत पीछे है ग्रौर ग्रभी बहुत कुछ करना बाकी है। माननीय प्रधानमंत्री श्री राजीव गांधी ने पिछले दो वर्षी में इन क्षेत्रों को स्वय देखा है, उन लोगों

के बारे में विशेष ध्यान दिया है तथा उसको बजट में परिलक्षित किया है। ामीण विकास के कार्यक्रमों के लिये चाहें वह भ्राई० म्रार० डी० पी० के काम हो, पिछले दो वर्षों में बराबर धन की बढ़ो-तरी की गई है, ग्रधिक धन की व्यवस्था की गई है। यह सब लोग जानते है इसलिये इसके बारें में ज्यादा कहने. की श्रावश्यकता नहीं है। इसके श्रलावा श्रार० एल ई० जी० पी० के प्रोग्राम में ध्यान दिलाया गया है तथा श्रधिक धन देने की व्यवस्था की गई है। एन० आर० ई० पी० में भी पिछले वर्ष की ग्रपेक्षा ग्रधिक है। इससे रोजगार धन बढाया गया सुजन में काफी महत्वपूर्ण प्रगति हुई है। इन्दिरा ग्रावास योजना पिछले वर्ष प्रारम्भ की गई थी। इस वर्ष भी उस में 125 करोड़ रुपये का प्रावधान किया गया है जिससे 62400 मकान बनाए जाने का प्रस्ताव है। हमारे विरोधी साथी इन योजनाम्रों के ऋियान्वयन पर बहुत शोर मचाया करते है। मैं उन से एक बात पूछना चाहता हूं जब कभी वे किसी ग्रस्पताल में गये हैं तो हमेशा चर्चा यह सुनने को मिलती है कि फला ग्रस्पताल में फलां मरीज गया था उसकी परवाह नहीं की ग्रौर उसकी मृत्यु हो गई। लेकिन कभी यह विचार करने की कोशिश की है कि उन ग्रस्पतालों में लाखों लोग ठीक होकर निकलते हैं, क्या उन के बारे में कभी चर्चा भ्रापने की है ? इसी तरीके से मैं साथियों से पूछना चाहता हूं क्या ग्रामीण विकास नहीं हुन्ना, क्या लोगों को योजनाश्रों का लाभ नहीं मिला है, क्या लोगों की तरक्की नहीं हुई है, क्या उनको बिजली की सुबिधा नहीं मिली है ? मेरा जैसा श्रादमी जो गांव का रहने वाला है वह जानता है कि वास्तव में गावों की तरक्की हुई है भ्रौर लोगों के खाने-पीने के स्तर में सुधार श्राया है। जो योजनायें चल रही हैं उन से लोग लाभान्वित हो रहे हैं। लेकिन एक बात मुझे बड़े दुःखं के साथ कहनी पड़ती है कि यदि कोई मरा हुम्रा म्रादमी ग्रस्पताल में दिखाई न पड़े, लापरवाही दिखायी न पड़े तो सब लोग तारीफ करेंगे इसी तरह के सरकारी कर्मचारी है, बैंकों के भ्रष्ट

**ग्रिधकारी, जन्**ता के दलाल हमारी उन योजनात्रों को हमारे किसानों एवं गरीव लोगों तक पहुंचने में बाधा पैदा करते हैं निश्चित है इस में दो राय नहीं है भले यह प्रधिक न हो लेकिन उनकी तरफ भी ध्यान देने की ग्रावश्यकता है। मेरा ग्राग्रह है कि ग्रामीण विकास के कार्यों में लगे कर्मचारी बैंकों के ग्रधिकारी ग्रथवा स्थानीय दलाल जो गरीबों का शोषण करते हैं उन्हें सख्त सजा देने के लिये गोपनीय तरीके से जांच की जाये। धानुन में ऐसा प्रावधान किया जाय ताकि उनकी सस्त से सख्त सजादी जा सके। हमारे प्रधान मंत्री ग्रामीण गरीबों का ही नहीं बल्कि . शहरी गरीबों को उठाने के लिये इस वर्ष योजना दी है जिसका लाभ शहर के लोग भी उठा रहे हैं तथा ग्रपना विका**सं** कर रहे हैं। पढ़े लिखे बेरोजगार लोगों की भी कार्य में लगाने के ग्रवसर महैया कराये जा रहे हैं जिसका व्यापक ग्रसर पड़ रहा है ? ग्रामों में स्वच्छ जल की म्रापृति के लिये इस वर्ष 370 करोड़ का प्रावधान किया गया है जिससे 50, 570 गांवों में पीने के पानी की व्यवस्था की जायेगी । यह स्वागत योग्य है । इससे ग्रामं ण ग्रंचलो का विकास होगा। गरीब लोगों को पंने के लिये स्वच्छ जल मिलेगा । कृषि की जब बात ग्राती है तो हमें देखना होता है कृषक वह कौंम है जिसने कभी देश के साथ धोखा नहीं किया बर्न देश के ग्रनाज के भंडार भर दिये हैं। देश के किसानों ने हर परिस्थिक में यह साबित किया है चाहे बादल बरसा हो या न बरसा हो, बैंक से कर्जा समय पर भिला हो या न मिला हो, बिजली सस्ती ग्रथवा महंगी मिली हो या न मिली हो, बैंक के कर्मचारियों ने किसान से कैसा भो व्यवहार किया हो इन सब बातो का ध्यान न रखते हुए उसने देश की पैदावार को बढाया है ग्रौर पुरे मन से काम किया है ग्रीर दिखा दिया है कि देश की पैदावार बढ़ाने में किसान किसी से भी पीछे नहीं है। सब के साथ चल रहा है । मैं प्रधानमंत्री जी को वधाुई देना चाहता हूं कि उन्होंने किसानों की म्रावश्यकताम्रों को समझते हुए उत्पादन की योजनामों को मधिक प्रभाव-

[श्री: घनस्याम सिंह]

The Budget

शाली तरीके से चलाने की स्रोर ध्यान दिया है। मैं उत्तर प्रदेश में टिहरी पन बिजली परियोजना को रूस के सहयोग से पूर्ण किये जाने हेतु किये गये करार के लिये उनको बधाई देना चाहता हूं। गत तीन वर्षो में विद्युत उत्पादन के लिये कार्यो के लिये मैं उनकी सराहना करता हूं। चालू वर्ष में विद्युत उत्पादन में 10.3% की विद्व हुई है इस नीति के लिये में उनकी प्रशंसा करता हूं। ग्रभी वित्त मंत्री जी बहस में इंटरवीन करते हुए बता रहे थे उर्वरक पर कितनी सहायता -किसानों को दे रहे उन्होंने यह भी डिफाइन किया कि रुपये 62.5 पैसे 50 किलो के एक कटटे पर छट दी गयी । मैं माननीय मंत्री जी से यह कहना चाहता, हूं कि श्राप यह छूट दे रहे हैं कुपया इसकी पढ़िजसिटी करें ऐसी बात किसानों को बतायों क्योंकि इस छट के बारे में वे जानते हो नहीं हैं कि वास्तव में मापने यह छुट दी है जब किसानों की बात अस्ती है तो हम लोग कहते हैं कि खाद पहले से महंगी दे रहे हैं जबिक वास्तविकता यह है कि राये को 62.50 पैसे की छूट एउ उर्हेपर, दे रहे हैं जो एक बहुँउ बड़ी छुट है। तो किसी तरह से ग्रावको किस**्न को सनझाने** की श्रवश्य व्यवस्था क्रती चाहिए कि हमारी सरकार भारत के किस नों को ध्यये 62.50 पैसे की छुट दे रही हैं जिससे कि वे महसुस करें कि वास्तव में सरकार हमारे लिए काम कर रही है।

विद्यत बोर्ड किसानों से प्रति अश्व शक्ति पर निश्चित दर से विद्युत का मुल्य लेता है। लेकिन बड़े बड़े उद्योग-पति तथा उद्योग वाले विद्युत की चोरी मैं श्रापके माध्यम से बात यहां पर कहना चाहता हूं। दर-श्रसल हम लोग किस नों को जो बिजली देते हैं उस पर फिक्स रेट लिया जाता है लेकिन, जो चोरी करते हैं उद्योगपति या उद्योग वाले, क्योंकि हमसे निश्चित दर ली जाती है इस कारण से उनकी चोरी को छिपाने के लिए यह एक तरीका निकाल रखा है। मैं कहना चाहता हूं

कि इसमें सुधार की म्रावश्यकता है तथा इस प्रित्रया को बदलना चाहिए जिससे किसानों से वह भार न लिया जाये।

प्रधान मंत्री जी ने ग्रपने भाषण में कहा है कि किसानों को उनकी उपज का लाभदायी मृत्य दिलाएंगे ग्रीर उसके लिए श्रधिक माला में पानी बिजली, उर्वरक श्रौर ऋण उपलब्ध कराने के लिए श्रपने भाषण में वचनबद्धता प्रदर्शित की है। मैं रुषि मंत्री जी से कहना चांहुंगा कि वे किसानों को लाभकारी मूल्य दिलाने के लिए प्रभावशाली कार्यवाही करें। अगर मैं इस पर विशेष ज्यादा बोल्गा तो मैं समझता हूं कि समय ज्यादा लगेगा इसलिए डिटेल में नहीं जाता हूं। कृषि मंत्री जी को इस पर गौर करने की भावश्यकता है। किसानों की यह बात सच्वी है कि जितन। मूल्य सब चीजों का बढ़ा है उसी हिसाब से उनकी कृषि की उपज का मूल्य नहीं बढ़ पाया है। इस पर बहुत ज्यादा गौर करने की अवश्यकता है। घ्रच्छा हो उस कमेटी में जो क्विषि मृल्य निर्धारित करती है उसमें जो कृषि वाले संसद सदस्य हैं जो कृषि का उत्पादन करते हैं उनकी संख्या को बढ़ाया जाये। (समय की घंटी) माननीय उपसभाध्यक्ष जी ग्रापने समय की घंटो बजाई में 2-3 मिनट में भ्रपनी बात समाप्त कर दुंगा। मैं कृषि मंत्री जी से यह भी बात कहंना चाहता हूं कि स्राज **ै**किसानों ने उत्पादन अवश्य बढ़ाया है लेकिन उसका अर्थ यह न लगायें कि उनको लाभकरी मूल्य मिल रहे हैं। प्रधान मंत्री जी ने घोषणा की है कि , किसान के उपभोग में लगने वाली वस्तुओं की कीमतें कम हो इसका प्रथास करेंगे। इसी परिप्रेक्ष्य में मैं यह श्रीर कहना चाहुंगा कि किसानों पर बैंक या किसी श्रन्य देय का बकाया हो जाता है तो उसको हवालात में बन्द कर दिया जाता है जविक देश के बहुत बड़े बकायादारों के सत्थ इज्जत का व्यवहार किया जाता है। कृपया इस देश के मुक किसान के साथ जो सदैव देशभक्त रहा है उसके साध भी सम्मान करें व्यवहार करें। कम से कम उसके साथ वैसा व्यवहार न करे तथा

जो ग्रीरों के साथ करते हैं वैसा तो उसके साथ करें।

उद्योग और व्यापार में कार्य करने वाले मजदूरों को कुछ न कुछ राहत देने के कार्य होते रहे हैं। उनके कानूनों को भी प्रभावकारी तरीके से लागु करने के प्रयास किये जाते रहे हैं। इसके अलावा देश में जो 20 करोड़ कृषि • मजदूर हैं उनकी श्रोर भी प्रधान मंत्री जी ने ध्यान रखा है तथा उन्होंने कृषि मजदूरों के हितों को देखने के लिए कमीशन के गठन की घोषणा की है, वह स्वागत योग्य हैं शिक्षा के प्रचार ग्रौर प्रसार के लिए गतवर्ष के 315 करोड़ के विपरीत 800 करोड प्रावधान किया है इससे ग्रामीण क्षेत्र में नवोदय विद्यालय खोले जायेंगे, ग्रामीण प्रतिभा तलाश की जायेगा । आज आप ऐमी नीति बनायें कि इन विद्यालयों में धनाइय एवं शहरी लोग इनमें सुविधा न उटा पायें अन्यया श्रापका सपना सपना ही रह जायेगा। शिक्षा में सरकार टेक्निकल एज्केशन को बढ़ावा दे रही है यही भाज देश की ग्रावश्यकता है। मेरे मित्र श्री वीरेन्द्र वर्मा जी इस वक्त नहीं हैं ग्रौर में समझता हूं कि शायद विरोधे पक्ष के कोई भी माननीय सदस्य नहीं हैं, उन्होंने कहा था कि श्रायोजना भिन्न व्यय हमारे बहुत बढ़ गया है। यदि इस पर हम निग है डालें तो दिखाई पड़ता है कि जो बढ़ोतरी की गयी है उसका सबसे बड़ा हिस्सा रक्षा व्यय पर किया गया है। गत वर्ष हमारे बजट में पाविजन किया गया था 8728 करोड़ का ग्रौर इस वर्ष उसे बढ़ाकर 12512 करोड़ कर दिया गया है । स्नाज देश के चारों स्रोर खतरा है, क्या उसमें इसकी श्रावश्यकता नहीं थी, क्या वे समझते है कि इस पर नहीं करना चाहिए था। मैं समझता हूं कि यह व्यय भवने भ्रापमें भ्रौचित्यपूर्ण है, इस व्यय को दर्शाने से हमारी सेनाम्रों का मनोबल बढ़ेगा तथा हमारे देश का गौरव बढेगा। मैं ग्रीर ज्यादा न कहते हुए, क्योंकि म्रापने घंटी बजा दी है, म्रपने उन साथियों से कहना चाहुंगा कि हमने हाउसिंग की समस्या के विषय के लिए सौ करोड़ की इक्विटी पूंजी से राष्ट्रीय

म्रावास वैंक की स्थापना की घोषणा की है क्या इसका स्वागत नहीं करना चाहिए? राष्ट्रीय ग्रामीण श्रमिक म्रायोग की स्थापना की घोषणा हमने की है क्या इसका स्वागत नहीं करना चाहिए? सरकारी क्षेत्र के कार्य निष्पादन में ग्रीर सुधार लाने की वचनबद्धता उनकी स्वायत्तता को मजबूत करते हुए परिणामों के लिए उत्तरदायी ठहराने की वचनबद्धता क्या इसका स्वागत नहीं करना चाहिए?

खर्ची में कटौती का ग्राश्वासन दिया है । क्या वह स्वागतयोग्य नहीं है ? साधारण जनता के प्रयोग में लाने वाली वस्तुग्रों, साबुन, सौभाग्य साड़ी—उन्होंने इसको सस्ता करने का वचन दिया है क्या वह वास्तव में उस गरीब जनता के लिए नहीं हैं ? साधारण जनता को सस्ते जूते उपलब्ध कराना, शाड़ी, ऊन के वस्त्रों पर छूट देना, ट्यूबलाइट को सस्ता करवाना, छात्रों की कापी ग्रौर रजिस्टर का सस्ता कराना, क्या यह उस गरीब जनता के लिए राहत के काम नहीं हैं ?

दस हजार तक मकान के करजे में प्रदायगी के सिलिसिले में छूट देना, क्या यह राहत का कार्य नहीं है ?

में ज्यादा न कह कर एक बात कह कर प्रपनी बात समाप्त करना चाहता हूं क्योंकि समय का ग्रभाव है । मैं ग्रलीगढ़ की एक समस्या रखना चाहता हूं और मुझे ग्राशा है कि प्रधान मंत्री जी इस पर ध्यान देंगे । पेट्रोलियम कम्पलैक्स सलीमपुर, ग्रलीगढ़ में स्वीकृत किया गया, उद्योग मंत्रालय ने उसके लिए लाइसेंस भी दे दिया है, लेकिन उसके लिए ग्रभी तक कार्य प्रारम्भ नहीं हुग्रा है ।

मैं वित्त मंत्री जी के माध्यम से अनुरोध करूंगा कि वह प्रधान मंत्री जी को बतावें कि इस पर शीघ्र कार्य प्रारम्भ करवायें ।

हम उत्तर प्रदेश के लोग बहुत ही गौरवशाली और श्रपने श्रापको बहुत ही सौभाग्यशाली समझते हैं कि श्राजादी के

## श्री घनश्याम सिंह]

बाद देश के शामन के लिए हमारे प्रदेश ने प्रधान मंत्री दिये हैं। इस पर हमें गर्व है, लेकिन जब मैं नजर उठा कर देखता हूं कि परिव्यय हमारे प्रदेश में कितना हुआ है, श्रौर प्रदेशों में कितना हम्रा है, तो महाराष्ट्र को देखने के बाद मुझे दिखाई पड़ता है कि शायद प्रधान मंत्री तो हमारे यहां के रहे जरूर, लेकिन परिव्यय में शायद हम सब से पीछे रह गये हैं।

मैं ग्रपने प्रधान मंत्री जी से प्रनुरोध करना चाहुंगा कि जो परिव्यय में, हमारे साथ कुछ कमी रह गई है, इन दिनों में उसे पूरा करेंगे। किसी तरीके से हमको सब के बराबर लाने की कोशिश करेंगे।

भ्रब सभी चीजों में सभी लोग कह रहे हैं कि रियायत दी जाए--मैं भी बहत सी रियायतों का हामी हूं। (समय की घंटो) मैं भी चाहता हं कि इनकम-टैक्स के स्लैब में कर्मचारियों के लिए हजार से छूट बढ़ा कर 25 हजार तक कर दी जाए। मैं व्यक्तिगत रुप से इसका हामी हूं, पर मैं ग्रपने सभी साथियों को एक बात कहते हुए अपनी बात समाप्त करना चाहता है कि हमें कहीं न कहीं कुछ त्याग करना पड़ेगा तभी विकास के दरवाजे गरीब के लिए खुलेंगे ।

इन्हीं शब्दों के साथ मैं बजट का समर्थन करता हु । धन्यवाद ।

श्री कल्पनाथ राय (उत्तर प्रदेश): म्रादरणीय उपसभाध्यक्ष जी, प्रधान मंत्री राजीव गांधी ने जो बजट प्रस्तुत किया है, मैं उसका समर्थन करता हूं। यह बजट लेफ्ट टु दी सेंटर बजट है। यह बजट समाजवाद की दिशा को मजबूत बनाने वाला बजट है। यह बजट समाजवाद की दिशा को अजबूत बनाता है । पेंशन पाने वालों को कम से कम 375 रुपये की घोषणा समाजवादी दिशा में कदम

ग्रामीण भूमिहीन मजदूरों के लिए नेशनल कमीशन को घोषणा, गरीबी हटाओं कार्यक्रम की दिशा में एक महत्वपूर्ण कदम है। यह भी कदम समाजवाद की दिशा को मजबूत बनाता है । हिंदुस्तान के सभी गांव में पीने के पानी व्यवस्था की जाएगी, यह ठोस एवं समय-बद्ध कदम समाजवाद की दिशा मजबूत बनाता है।

इन्दिरा गांधी, स्रावास योजना भी समाजवाद की दिशा को मजबूत बनाने वाला कदम है । पूंजिपतियों की कोई नई सुविधा का न दिया जाना, यह एक सराहनीय कदम है, समन्वित ग्रामीण विकास, राष्ट्रीय ग्रामीण विकास योजना, ग्रामीण भूमिहीन गारन्टी, योजना श्रायोग ने पिछले वर्षों की भाति बहुत ज्यादा धनराशि की व्यवस्था की है, यह समाजवाद की दिशा में कदम है।

इस बजट में नई शिक्षा नीति के लिए म्राठ सौ करोड़ रुपये की व्यवस्था करके नये, खुशहाल ग्रौर शक्तिशाली भारत की नीव डालना, यह भी एक समाजवाद कदम है । इस बजट में देश की सीमाग्रों की रक्षा के लिए बारह सौ करोड़ रुपये को व्यवस्था करके देश की एकता और अखंडता को अक्षुण्ण कायम करने का जो कदम उठाया गया है, यह भी एक सराहनीय कदम है।

इस बजट में निर्यात को प्राथमिकता देने ग्रौर ग्रौद्योगिक विकास के लिए कदम उठाना, यह भी सराहनीय कदम ∖ है । हमारे प्रधान मंत्री जी ने,एव वित्त मंत्री ने श्रपना बजट पेश करते हुए

"The times we live in and the problems that our country has to face do not permit a static or complacent approach or any avoidance of the burdens which inevitably accompany an to advance with some speed. We have to strive with all our strength for our planned development by conserving all our resources, increasing poduction and trying to ensure progressively a more equitable distribution and thus to raise the standards of the great mass of our people."

"ब्रादरणीय उपसभाष्यक्ष महोदय, प्रधान मंत्री जी ने साफ कहा है कि विरोधी दल के नेताओं और जनता को , यह सोचने और समझने की बात है कि"

"We have, therefore, to lay great stress on equality, on the removals of disparities, and it has to be remembered always that socialism is not spreading out of poverty. The essential thing is that there must be wealth and production..."

"Do not imagine that minus technological progress we are going to deal with the problem of unemployment... If India is to advance, India must advance in science and technology, and India must use the latest techniques, always keeping in view, no doubt, that that in doing so, the intervening period which always occurs, must not cause unhappiness or misery."

म्रादरणीय उपसभाध्यक्ष महोदय, जब पुंजीपतियों के सबसे बड़े एडवोकेट ने प्राइवेट सैक्टर के हिन्दुस्तान के माने हुए व्यक्ति पालखीवाला ने इस बजट की ग्रालोचना की तो मुझे बड़ी खुशी हुई कि हिन्दुस्तान के प्रधान मंत्री ने हिन्दुस्तान की करोड़ों-करोड़ गरीब जनता के लिये यह कदम उठाया है । हिन्दुस्तान एक विकासशील देश है, यह एक डिवेलिंपग कन्ट्री है, विकसित देश नहीं है । डेमोक्रेसी श्रौर सोशलिज्म, जनतन्त्र श्रौर समाजवाद, दोनों को साथ-साथ लेकर चलते हुए दुनिया में एक भी देश ऐसा नहीं है, जिसने पिछले 40 वर्षी में इतना विकास किया हो, जितना कि हिन्दुस्तान ने किया है। जब हमारे विरोधी दल के नेता इस बजट पर बोले, तो उन्हें भूलनी यह बात चाहिये कि हिन्दुस्तान एक विकासशील देश है, हिन्दुस्तान में लोकतन्त्र का चिराग जल रहा है, लोकतन्त्र के माध्यम से समाजवाद को हम प्राप्त करना चाहते हैं, समाजवाद की स्थापना हम लोकशाही के माध्यम से करना चाहते हैं।यह दुनिया का एक नया एक्सपेरीमेंट है। इस कंटेक्सट में जो हमने बजट पेश किया है, वह क्या है ? म्रादरणीय उप सभाध्यः

महोदय, यह हमारी सरकार की सातवीं पंचवर्षीय योजना है और हमने प्रथम, दितीय, तृतीय और चतुर्थ पंचवर्षीय योजनाओं के माध्यम से हिन्दुस्तान का विकास किया है और हिन्दुस्तान ने इन सात पंचवर्षीय योजनाओं के माध्यम से विकास किया है। अभी विरोधी दल के लोग यहां नहीं हैं, लेकिन कभी किसी प्रस्तुत बजट की उन्होंने सराहना की हो? कभी सराहना नहीं की है। कहते हैं कि यह बजट दिशाहीन है। लेकिन यही एक ऐसा बजट है, जिसकी दिशा निर्धारित है।

Whether India is going towards socialism or capitalism, whether India is going to have public sector to occupy the commanding heights of the economy or private sector?

इस बजट के माध्यम से समाजवाद की दिशा निर्धारित हुई है। जवाहर लाल नेहरू ने हिन्दुस्तान को एक इकोनोमिक फिलासफी, समाजवाद का जीवन-दर्शन दिया। श्रीमती इन्दिरा गांधी ने बैंकों का राष्ट्रीयकरण करके, राजा-रजवाड़ों के प्रिवी-पर्स को समाप्त करके, बीस सूत्रीय कार्यक्रमों को लागू करके समाजवाद को धरती पर उतारा।

Rajiv Gandhi has reaffirmed his faith in socialism by adopting very correctly the policy of Jawaharlal Nehru and Indira Gandhi.

इस बजट की सबसे बड़ी उपलब्धि यही है कि हमारी दिशा क्या होगी?

What will be the direction of Indain Political system, i.e. socialism. This Budget is left-of-the Centre Budget.

कौन है, यहां जो कह सकता है कि इस बजट की दिशा नहीं है ? अपने सीमित साधनों में, अपनी असीम जनता के लिये, विकासशील देश होने के नाते, अपनी 70 करोड़ जनता के लिये बजट बनाना है। मेरे पास साधन कम हों और परिवार बड़ा हो, कम साधन में अपने बड़े परिवार की क्या प्राथमिकतायें होंगी, यह हमें तय करना है। इसी प्रकार हिन्दुस्तान जैसे विकासशील राष्ट्र

## [भी कल्पनाथ राग]

की प्राथमिकतायें क्या होंगी, इसका पूरा बोध इस बजट के माध्यम से होता है। हमारे ग्रादरणीय वित्त मंत्री पुजारी जी बैठे हैं, जिन्हें कर्नाटक में पुजारी श्राफ दी पुत्रर के नाम से जाना जाता है, क्योंकि यह प्रधान मंत्री के इरादों को समझते ग्रीर जानते हैं।

श्रादरणीय उपसभाध्यक्ष महोदय, हमारी सातवीं पंचवर्षीय योजना का मशविदा क्या है, वह यह है कि— योजनागत ग्राधिक विकास के रास्ते पर हम ग्रब लगभग चालीस साल पूरे कर चुके हैं। इन वर्षों में योजना प्रिक्रिया में गहन विकास ग्रौर परिष्करण हम्रा है। भ्राज यह हमारी राष्ट्रीय राज्य-व्यवस्था का ग्रभिन्न ग्रंग है। इससे एक राष्ट्रीय ग्राम सहमति का विकास करने में सहायता मिली है कि हम गरीबी दूर करने श्रीर एक मजबूत तथा स्वाबलम्बी ग्रर्थ-व्यवस्था निर्मित्त करने, ग्रीर समानता तथा न्याय पर ग्राधारित एक सामाजिक व्यवस्था उत्पन्न करने के मूल उद्देश्यों का किस तरह अन्यालन हर संकते हैं। योजना में, अधिक ग्रीर साम जिक विकास के दीर्घावधि परिप्रेक्ष्य में, प्रगले पांच वर्षों के लिये हमारे उद्देश्य ग्रौर प्राथमिकतायें बताई गई हैं। इसमें हमारी जनता की सामाजिक प्राकांक्षायें तथा विशिष्ट उद्देश्यों ग्रीर लक्ष्यों को प्राप्त करने के लिये सरकार की प्रति-बद्धता समाविष्ट है।

क्वठी योजना की सफलता कारण हमारी श्रर्थ व्यवस्था मजबूत स्थिति 🗧 में हैं। पिछले दशक, भ्रथेवा इसके प्रासपास सकल देशीय उत्पादन की संवृद्धि दर की गति तेज हुई। छठी योजना के लगभग 5 प्रतिशत की संवृद्धि दर के लक्ष्य को प्राप्त कर लिया गया है। कृषि का निष्पादन विशेष रूप से खाद्यान में प्रभावशाली रहा हैं। कमजोर वर्गों की मदद के लिये विशेष स्कीमों से युक्त, कृषि में लगातार संवृद्धि से गरीबी की रेखा से नीचे रहने वाली जनसंख्या के प्रतिशत में काफी कमी हुई है। मुद्रा-स्फीति की दर को नियंत्रण

में रखा गया है और प्रतिकूल विदेशी वातावरण के बावजूद, भुगतान शेष की स्थिति को सफलत पूर्वक संभाला गया है। इन्हीं वर्षों में विश्व की अर्थ-व्यवस्था में सबसे खराब मन्दी महसूस को गयी ग्रौर ग्रधिकांश विकासणील देश जहां तक कि ग्रौद्योगिक देशों को भी कठिन।इयों का सामना करना पड़ा। त्लना में भारतीय धर्थ-व्यवस्था ग्रधिक मजबूत हुई है।

सातवीं योजना इन मजब्त भ्राधारों पर निर्मित होगी । ग्रर्थ-व्यवस्था की गति श्रौर उसके वेग को कायम रखते हुए गरीबी दूर करने को हम श्रधिक से अधिक कोशिश करने के लिये कटिबद्ध हैं। ग्रार्थिक संवृद्धि के साथ सामाजिक न्याय ग्रौर चिरकाल से चले ग्रा रहें सा-माजिक प्रतिबन्धों को भी दूर करना, भ्रावश्यक है, जिनसे कमजोर लोग पीड़ित रहे हैं। समाजवाद की हमारी संकल्पना का यही सार है। इस ब्रादर्श के प्रति योजना में हमारी वचनबद्धता की फिर से पुष्टि को गयो है। योजना में म्पर्थ-व्यवस्था के धार्थिक मौर गिकीय श्राधनिकीकरण की प्रक्रिया को ग्रीर ग्रागे बढ़ाने की तजवीज है। सच्ची ग्रात्मनिर्भरता के लिये यह ग्रावश्यक है। ग्रात्म-निर्भरता का ग्रर्थ यह नहीं है कि हम भ्रपने घर के दरवाजे बन्द कर दें। इसका तःत्पर्य है कि एक मजबूत , स्वतंत्र र ष्ट्रीय भ्रर्थ-व्यवस्था का विकास करना जो विश्व से व्यापक रूप में संबंधित हो और इसके साथ समानता की शर्ती पर ब्यवहार करे।

कृषि हमारी ग्रर्थ-व्यवस्था का महत्व-पूर्ण ग्राधार बनी हुई है। यह हमारी जनसंख्या के श्रधिसंख्य लोगों श्राश्रय है। इसमें ही बड़ी मात्रा में उत्पादक रोजगार सुजित किया सकता है। सफल ग्रौद्योगिकीकरण के लिये भ्रावश्यक कच्चे माल भ्रौर विस्तृत बाजार उपलब्ध कराने के निमित्त, कृषि का तेजी से विकास जरूरी है। दशक में कृषि से संबंधित हमारी कार्य-नीति को उल्लेखनीय सफलता प्राप्त हुई है। हमें सातवीं योजना में इसे ग्रीर भी पुरजोर तरीके से जारी रखना 7.00 P.M.

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होगा। योजना में कृषि विकास के लिये एक व्यापक कार्यनीति की छवि है, जिसका उद्देश्य कृषि उत्पादन में वर्ष 4 प्रतिशत की संवृद्धि दर करना है। हमें भ्रयनी ग्रामीण भर्थ-व्यवस्था , भूमि सुधारों सहित संस्थागत परिवर्तन लाने होंगे। हमारी कार्यनीति की एक प्रमुख विशेषता पूर्वी क्षेत्रों में ग्रीर शुष्क भूमि क्षेत्रों में हरित क्रांति का विस्तार करना है। इससे विकास में क्षेत्रीय असंतुलन कम होंगे श्रीर गरीबी को दूर करने में सोधे सहायता मिलेगी।

गर बी दूर करने के कार्यक्रम हमारी कार्यनीति के महत्वपूर्ण अवयव हैं। सातवीं योजना में इनका विस्तार किया जायेगा श्रीर उन्हें सुदृढ़ किया जायेगा। योजना में प्राप्त अनुभव का, गरीबी दूर के कार्यक्रमों की प्रभाविता में सुधार के लिये इन्हें फिर से तैयार करने म्रोर यह सुनिश्चित करने के लिये उप-योग किया जायेगा कि जिन लोगों को इनसे लाभ होना चाहिये, उन तक ये पहुँचे। श्रोमन्, योजना प्रक्रिया भारत के लोगों को पंडित जवाहर लाल नेहरू का बहुमुल्य उपहार है। इंदिरा जी ने इस कोमल पौधे को बड़े स्नेह और बड़ी सावधानी से बड़ा किया। एक बार उन्होंने कहा था कि हमारे देश में योजना सुब्यव-स्थित प्रगति का एक घोषणा-पत्न है। यह समय ग्रौर स्थान का एक ऐसा भाधार-स्वरुप उपलब्ध करती है क्षेत्रकों, प्रदेशों ग्रीर राज्यों को एक सूत में बांधती है और प्रत्येक वर्ष के प्रयत्नों का, बाद के वर्षों से संबंध स्थापित करती है। संपूर्ण देश के सामाजिक - ग्रार्थिक तंत्र को तया विभिन्न क्षेत्रों ग्रौर राज्यों के तंत्र को सुदृढ़ करके इससे राष्ट्रीय एकता के लक्ष्य में सशक्त योगदान मिलता है। योजना प्रक्रिया से विकास से संबंधित हमारी नीतियों के मूल उद्देश्यों, क्वार्य-नीतियों ग्रीर ग्रीभकल्पों के बारे में न्यापक राष्ट्रीय सहमति प्राप्त करने में बहुत योगदान मिला है। इससे राष्ट्रीय

भ्राधिक नीतियों के लिए व्यापक-जन-समर्थन उत्पन्न हो सका है जिससे हमारी राज्य व्यवस्था की संहति ग्रौर स्थिरता में काफी वृद्धि हुई है।

ब्रादरणीय उपसभाध्यक्ष महोदय, 7वीं पंचवर्षीय योजना का जो हमारा उद्देश्य है वह हमारे देश में योजना, राष्ट्र के मूल लक्ष्यों भ्रौर उद्देश्यों को प्राप्त करने का एक उपकरण है। महात्मा गांधी का स्वप्न था कि अपने देश के प्रत्येक और हरेक व्यक्ति को भ्रांखों के भ्रांसुभ्रों को पोंछा जाए। योजनागत विकास के रास्ते पर चलने की शुरुग्रात से हमारे देश ने जो बड़ी प्रगति की है, उस पर गर्व करना हमारे लिए उचित ही है। परन्तु ग्रभी भी काफी बड़ी संख्या में ऐसे लोग हैं जिनकी स्रांखें गोली हैं। इसलिए हमारा काम स्पष्ट है। हमें पहले से भी कहीं अधिक गहन अभियान, गरंबी के विरुद्ध शुरु करना है । हाल के है कि ग्राधुनिक से पता चलता विज्ञान श्रीर प्रोद्योगिकी की शक्तियों के उपयोग से ग्रब पहले की ग्रपेक्षा यह सुनिश्चित करना ग्रधिक संभव है कि ग्रधिकांश मानव जाति का चिरकाल तक गरीब बने रहेना ग्रंपरिहार्य नहीं रह गया है।

श्रादरणीय उपसभाध्यक्ष महोदय, हमारी सातवीं पंचवर्षीय योजना के उद्देश्य में यह भी कहा गया है कि हमने जो प्रार्थिक समीक्षा पेश की है इसमें हमारा जो ग्राब्जे क्टिव है क्या वह हमारे संविधान के अनुकूल है कि नहीं ? क्या हम अपनी सातवीं पंचवर्षीय योजना के लक्ष्यों के ग्रन्कूल हैं कि नहीं। क्या हमने ग्रपनी सातवीं पंचवर्षीय योजना के लक्ष्यों के म्रन्कल ग्रायिक ढांचे में प्रगति की है कि नहीं ? ये कसौटियां हैं जिनके ऊपर हम किसी देश के बजट का मूल्यांकन करते हैं। महोदय, हमारी आर्थिक समीक्षा में कहा गया है:

> "इस वर्ष मानसून के दौरान श्रीर मानसून के बाद के महीनों में वर्षा सामान्य से कम ग्रौर

### [भी कल्पनाथ राय]

1985-86 की अपेक्षा काफी कम हुई। लेकिन मौसम संबंधी इन खराब स्थितियों के बावजूद खरोफ के खाद्यान्नों के उत्पादन में कोई खास कमी होने की संभावना नहीं है ग्रौर रबी के उत्पादन में कुछ वृद्धि होने की ब्राशा है। यह भारतय कृषि में कुछ हद तक लचीनापन उत्पन्न होने का उत्साहवर्धक संकेत हो सकता है। अनुमान है कि खाद्या-न्नों का कुल उत्पादन लगभग 1515 लाख मीद्रिक टन होगा जो पिछले वर्षे के उत्पादन की घ्रपेक्षा लगभग 10 लाख मीदिक टन ग्रधिक होंगा। दो-वर्षीय च नी नीति के द्वारा किसानों के लिए जो स्थिर वातावरण बना है ·उनके परिणामस्वरूप चीनी के छत्पादन में फिर से वृद्धि होने की संभावना है श्रौर चीनी घरेलू उपलब्धता में, जिसमें पिछले वर्ष भारी वृद्धि हुई थी ग्रौर वृद्धि होनी चाहिए। इसके परि-णामस्वरूप चीनी का आयात पिछले वर्ष की श्रोक्षा काफी कम होगा। लेकिन कुछ प्रमुख तेलहन उत्पादन क्षेत्रों में लगातार दूसरे वर्ष भी वर्षा के न होने से तेलहनों के उत्पादन की संभावना एक बार फिर ग्रनिश्चित हो गई है। तेलहनों के स्वदेशी उत्पादन को बढ़ावा देने के लिए श्रनेक नीति संबंधी कदम उठाए गए हैं भ्रौर मध्यमावधिक तथा - दीर्घावधिक प्रवृत्तियों में काफी सुवार होने की संभावना है। इस वर्ष कपास, जूट ग्रीर मेस्ता का उत्पादन बहुत ऊंचे स्तर पर नहीं होगा जिसके कारण 1985-86 में ग्रावश्यकता से ग्रधिक पूर्ति की स्थिति उत्पन्न हो गई थी, लेकिन रेशों की काफी श्रच्छी फतलें होने की आशा है। अनुमान है कि दालों का उत्पादन लगभग

1985−86 के उत्पादन के स्तर पर होगा।"

म्रादरणीय उपसभाध्यक्ष महोदय, हमारी पंचवर्षीय योजना का उद्देश्य है उत्पादन शक्ति ग्रौर रोजगार के ग्रवसर प्रदान करना। श्रगर इन कसौटियों पर<sup>्</sup> हम अपनी सातवीं पंचवर्षीय योजना को देखें तो छठी पंचवर्षीय योजना के प्राव-कथन में इंदिरा जी ने हम लोगों को याद दिलाया था कि किसी योजना का म(प या कसौटी, उद्देश्य या भ्रत्शय न हो कर उपलब्धि होता है, भ्राबंटन न होकर लाभ होता है। उनका कथन हर युग के लिए वैद्य श्रौर संगत है । यह सातवीं योजना के संदर्भ में भी उतना ही सार्थक है जितना वह पिछली योज-नाम्रों के संदर्भ में है। इस प्रकार सातवीं योजना का प्रभाव इस बात पर निर्भर करेगा कि हम किंतने निश्चय और कितनी गंभीरता से उसका कार्यान्वयन करते हैं। सातवीं योजना के दस्तावेज में ऐसे अनेक क्षेत्र दिए गए हैं जिनमें हमें भ्रपने पिछले काम-काज के मुकाबले काफी करना होगा। योजना के लक्ष्यों श्रौर उद्देश्यों को प्राप्त करने के लिए यह श्रनि-वार्य है। यहां पर इन समस्या क्षेत्रों पर विस्तार से विचार-विमर्श करना संभव नहीं है। तथापि, क्योंकि योजना की सफलता के लिए इनमें से कुछ समस्याओं के उपयुक्त प्रभावशाली समाधान निकलना जरूरी है, कुछ प्रमुख समस्या-क्षेत्रों का संक्षेप में हवाला देना एचित होगा।

म्रादरणीय उपसभाध्यक्ष महोदय, जो बजट हमारे प्रधान मंत्री जी ने प्रस्तुत किया है, यह देश को समाजवादी दिशा में पहुंचाने वाला बजट है। हजारों वर्षों से जिस मुल्क में भूमिहीनों ग्रौर करोड़ों इंसानों के रहने के लिए कच्चे मकान भी नहीं थे, उनके लिए नहीं थी, जिस मुल्क में करोड़ों इंसानों को अपना घर बनाने के लिए जमीन नहीं थी, इस मुल्क के करोड़ों इंसानों को मेहनत करने पर भी रोटी नहीं मिलती थी, उन लोगों को क्या याद नहीं होगा

कि इस बजट का क्या ग्रसर हुन्ना है ? हमारे 20 सूत्री कार्यक्रमों ने हिन्दु-स्तान के करोड़ों भूमिहीनों के दिलों में ग्राशा का चिराग जलाया हमारे मुल्क के करोड़ों इंसान जो हजारों हजार साल से बेघर रहे, रहने के लिए मकान नहीं थे उनकें दिलों से पूछिये कि उनकी ग्रास्था इस मुल्क के नेतृत्व में कितनी बढी है। इस मुल्कु के करोड़ों करोड़ इंसान जो कि कर्जे में पैदा हुए भ्रीर कर्जे में जीत ग्रीर कर्जे में ही मर जाते थे, उन करोड़ों करोड़ इंसानों के लिये बैंकों के दरवाजे खुले हुए हैं। दिलो में ग्राशा का ेचिराग हुन्ना है। यह कभी 1947 के कोई सोच भी नहीं सकता था कि जी हिन्द्स्तान चिथड़ों में लिपटा हम्रा था, जो हिन्दुस्तान भूखा नंगा. कंगाल देश या ग्राज वही है। क्या यह वही हिन्दुस्तान जो चिथड़ों में लिपटा हुम्रा था, हिन्द्स्तान खाद्यान्न के लिये विदेशो पर म्नहसिर था, क्या यह वही हिन्दूस्तान है जो ग्रपनो ऊर्जा के संकट से निपटनें कें लिए विदेशों पर ग्राश्रित था, क्या यह वही हिन्दु-स्तान है जो हर चीज के लिये दूसरों के सामने हाथ पसारता था हिन्दुस्तान हमारी पंचवर्षीय योजनाम्रों के कारण और हमारी प्लांड इकोनोमी के कारण, हमारी समाजवादी नीति के कारण दुनिया का एक शक्तिशाली एग्रीकल्चरल पावर बनं गया है। ग्राज हिन्दुस्तान दुनिया का ग्राठवा है। स्ट्रियल पावर बन गया हिन्दुस्तान दुनिया का छठा स्पेस पावर बन गया है, छठा ग्रटोमिक बन गया है। दुनिया का तीसरा टेक्नीकल नौहाउदेश बन गया है। म्राज हिन्दुस्तान दुनिया का चौथा फटिलाइजर टेक्नोलाजी जानने वाला देश बन गया है। ग्राज हिन्दुस्तान इतिया का एक मेजर वल्डे पावर बन गया है। हिन्दुस्तान की जो दिशा है वह दुनिया में शा न्ति समाजवाद लाने की दिशा है। के कारण हिन्द्स्तान साम्राज्यवादियों सी

का शिकार होना पड़ा। इन्हीं नीतियों के कारण हमारे हर कदम पर साम्रा-ज्यवादियों ने रोड़े ग्रटकाये। हिन्दुस्तान ही एक ऐसा देश है जिसने के बीच में कहा है कि दुनियाकी जो इंडस्ट्रियल इकोनोमी है उसका एक होना चाहिये, विकासशील की भ्रायिक व्यवस्था भ्रीर विकसित देशों की ग्रर्थ व्यवस्था भ्रादान प्रदान होना चाहिये। देश बहुत नाजुक घड़ी में पहुंच है पूरी दुनिया का इकोनौमिक वर्ल्ड भाडर हो इन बातों को दुनिया के राष्ट्र बर्दाश्त करने को तैयार नहीं है। जो विकसित है, जो निज्म को चलाते हैं, जो हिन्दुस्तान की भ्राजादी का गला घोट देना हैं वे देश इन बातों को बर्दा<mark>श</mark>्त करने को तैयार नहीं है।

हिन्द्स्तान की ग्राजादी की लड़ाई के दौरान जिन नीतियों ग्रौर सिद्धान्तों के प्रतिपादन का हमारे इतिहास में लड़ने वालों, हमारे राष्ट्रनायकों जो सपना देखा उन्हीं सपनों को लगा। हमारे श्राग बढाना तार नेताम्रों का काम रहा है i नीतियों पर जवाहर लाल जी थें इन्हीं नीतियों पर श्रीमती इन्दिरा गांधी चली भौर इन्हीं नीतियों राजीव गांधी चल रहे हैं। देश के ग्रन्दर के विरोध ग्रीर दुनिया के सामाज्य-वादी देशों के विरोध के बीच भारत की ग्राजादी की नेय्या झंझावतों के बीच से \*लेकर चलना भ्रौर राष्ट्र के लक्ष्य की प्राप्त करना एक महान उपलब्धि रही है । नहीं जानता कि ग्राजादी की के दौरान 1936 में जवाहर लाल जी कांग्रेस की वर्किंग कमेटी भ्रत्पमत होते हुए भी कहा था :

> "I am a Socialist and I believe in scientific socialism. The problem of poverty and unemployment cannot be solved without socialism and I want to convert Congress into a socialist organisation."

(General) 1987-88

### [श्रीकल्पनाथ राय]

1946 में ग्राजादी की लडाई दौराम जवाहर लाल जी ने देश बताया था कि हिन्दुस्तान की गरीबी श्रीर भुखमरी की समस्या बिना समाजवाद के हल नहीं हो सकती। लेकिन उस जमाने में भो जवाहर लाल जी का कांग्रेस के भ्रन्दर भारी विरोध था। प्रति कियावादी ग्रीर दक्षिण पंथी ताकते उस जवाहर लाल जी का विरोध रही थी। 1936 की कांग्रेस में जवाहर लाल जो ने तीन समाजवादियों को कांग्रेस विकिग कमेटो का मेम्बर नोमिनेट किया म्राचार्यं नरेन्द्र देव, भ्रच्युत श्रीर जयप्रकाश नारायण । 1947 हिन्द्स्तान ग्राजाद हुग्रा ग्रीर ग्राजाद होने के बाद दक्षिणपंथी तावतों का मुहाबला किया, दुनिया में साम्राज्यवादी ताकतों का मुकाबला किया। 1953 में कहा सोशलिस्टिक स्ट्रक्चर आफ सोसाइटी हिन्द्स्तान की हमारी दिशा .यह जवाहर लाल जी ने ग्रवाडी कांग्रेस कहा 1953 के बाद 1962 सहगारिता ही समाजवाद की शिला होगी

"Cooperative" will be the basis of socialism.

यह म्राल इंडिया कांग्रेस कमेटी के भ्रन्दर 1962 में कामराज की म्रध्यक्षता में कहा। जवाहर लाल जी नहीं रहे। जवाहर लाल जी के मरने के बाद राष्ट्र की नेता इन्दिरा गांधी ने बाग-डोर सम्भाली। कांग्रेस के अन्दर दो सवालों पर संबर्ष हुम्रा। निजलिंगप्पा ने फरीदाबाद कांग्रेस मधिवंशन में 1968 में कहा:

The private sector will now occupy the commanding heights of the economy.

श्रोमती इन्दिरा गांधी ने सन् 1968 में फरीदाबाद में कहा, नो, पब्लिक संक्टर विल हेव दि कमान्डिंग हाइट्स आफ इक्नोमी। सन् 1969 से पहले कांग्रेस के ग्रन्दर एक बहुत बड़ा खेमा समाजवाद का दुण्मन था। मगर इन्दिरा गांधी ने, श्री जवाहरलाल नेहरू जी की बेटी ने कहा कि पब्लिक सेक्ट्र विल

गेट ई। कमान्डिंग हाइट्स ग्राफ इवनोर्मः । इस पर कांग्रेस टूट गई । उसके बाद बैंकों का राष्ट्रीयकरण हुआ। जो बैंक चन्द पूजीपतियों के हाथों में बन्द थे, टाटा, बिरला ग्रीर डालिमया के हाथ में दरवाजे थे उन बैंकों के वरोड़ हिन्द्स्तान के भूखे, नंगे स्रीर कंगाल इंसानों के लिये खुल गये। उसके बाद प्रिवीपर्स समाप्त ये सब हमारे समाजवाद की दिशा बढ़ते हुए बदम थे। दिल्ली हुकूमत पर बड़े बड़े नेता भ्राये गये। हजारो हजार वर्षी सं में विःसी की भी हुकूमत रही दिल्ली के किसी भी हुक्मरा ने सर्वहारा वर्ग स्वीकार नहीं किया, उसको श्रपनी दौलत में मिलकियत नहीं दी। उसको हिन्दस्तान की दौलत में कोई नहीं दिया गया। हिन्दुस्तान की सम्पत्ति में उसको कोई शेयर नहीं दिया। लेकिन श्रीमती इदिन्रा गांधी ने का राष्ट्रीयक्षरण करने के बाद सन् 1976 में, 12 मार्च, 1976 को एक फरमान जारी किया कि करोड़ों करोड़ भूमिहीनों को जमीन दी जायेगी ग्रौर लिये जमीन और मकान बनान क पैसा दिया जायेगा । इससे करोड़ों इंसानों के दिलो में आणा का चिराग जला। करोड़ करीड़ इसानों को देश को दौलत में हिस्सेदारी मिली। उनके मरने के बाद श्रीं राजीव गांधी जी ने ग्रपने पहले भाषण में कर्ग श्राई रिएफर्म माई फेथ इन सोशलिज्म एण्ड पब्लिक सैक्टर विल हाइट्स ग्राफ इकनामी। लेकिन श्री राजीव गांधी जी के सत्ता में ग्राने के बाद विरोधी दलो ने लगा-तार उन पर हमला किया और कहा कि राजीव गांधी प्राइवेट सेक्टर बढावा देना चाहते है, राजीव श्रमेरिका से दोस्ती चाहते है, उहोने मल्टो नेशनल कम्पनीज के लिये फलड खोल दिया केपिटल को इम्पोर्ट करने नियमों को लिवरेलाइज कर दिया है ग्रीर वे पूजीपतियों को फला फला सुविधायें दे रहे हैं। इस प्रकार से विरोधी

दलों द्वारा लगातार ਧਿਲਕੇ ਹੈ। aਚੀ प्रचार किया रह: जाता लेकिन श्री राजाव गांधी जी ने कहा कि म्राई रिएफर्न माई फेथ इन सोशलिजम। जब रंजापतियों को पैसा नहीं मिला, उनको कसेशन नहीं मिले तो प्राइवेट सेक्टर के ग्रखबारों ने उनके खिलाफ शरू कर दिया। श्राप जानते है कि रोटो कंपडा, मनान, दवा ग्रीर शिक्षा. पांच चाजे समाजवाद की ग्राधारशिला है। हर हिन्दुस्ताना को रोटो मिले, यह हमन हरित कांति के माध्यम गारंटी दे दो है। कपड़ा ग्रीर मकान देन का प्रयास किया जा रहा इन्दिरा ग्रावास स्कीम के माध्यम से हर हिन्दस्तानी को मकान देने के लिये हम बचनबद्ध है। गांवों में नत्रोदय स्कूल खोजे जा रहे है ताकि एक शक्तिशाली स्रोर खुशहाल हिन्दुस्तान का निर्माण किया जा सके। हम हिन्दस्तान के हर बच्चे को शिक्षा देना चाहते हमारे पास कोई ऐसा जाद की छड़ी नहीं है कि हम दो मिनट में समस्यात्रों का समाधान कर दें। कोई भा समस्या दो मिनट में हल हो संस्ता है। इसके लिये हमने योजना-बद्ध विकास का रास्ता अपनायां है प्लान्ड डेवलपमेन्ट के माध्यम से हम स्वावलम्बा होना चाहते है। हमें हर सेक्टर में साम्राज्यवाद का मुकाबला करना है। हिन्दस्तान तभी तरकर्ता कर सकता है जब द्निया में शांति हो। दिनया में जब शान्ति होगी तभी हम समाजवाद को भो मजबत कर है। जितनी ही दुनिया में शान्ति होगी उनती ही हम हिन्द्स्तान तक्की कर सकते है। तभी हम मत्क में श नित ला पायेंगे, विकास ला पायेंगे। हमारी धाजादी की लड़ाई का उद्देश्य रहा है हिन्दुस्तान की अर्थव्यवस्था का विकास गौर दुनिया में समाजवादी की उन्नति, ,निया में शांति ग्रीर दुनिया में विकास। नब द्निया में शांति होगी तभी भारत में ांति होगी, जब दुनिया का विकास होगा ा हिन्द्स्तान का भी विकास होगा।

- उपसभाध्यक्ष महोदय. राजीव गांधी ने लेफ्ट सैन्टर्ड बजट प्रस्तत किया है की करोडों भारत जनता ने इस बजट का समर्थन किया है। ਕੇ ਫਿਲ ਮੈਂ राजीव गांधी है, उनकी म्राखों तुफान 🐪 का में देश को बन ने का एक सुहावना सपना है, उनकी आखों में हिन्दुस्तान को इक्कीसवी सदी में ले जाने का सपना है. उनकी आखों में एक शक्तिशाली भारत बनार्ने का सुपना है। हमें विश्वास है कि राजीव गांधी इस शताब्दी में भारत को एक शक्तिशाली खशहील और मजबत राष्ट्र के रूप में प्रतिस्थापित करेंगे ग्रौर हम हिन्द्स्तान के महात्मा गाधी पंडित जवाहर लाल नेहरू ग्रौर इंदिरा गाधी के जो सपने थे. उस माजादी की लड़ाई के सपनों को परा करेंगे। इन शब्दों के साथ मैं इस बजट का समर्थन करता है।

SHRT KAPIL VERMA (Uttar Pradesh): Sir, I support the Budget.

THE VICE-CHAIRMAN (SHRI PA-WAN KUMAR BANSAL); You may continue tomorrow. I have to make an announcement. 1

ALLOCATION OF TIME FOR DIS-POSAL OF GOVERNMENT LEGISLA-TIVE AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRI WAN KUMAR BANSAL): I have to inform Members that the Business Advisory Committee at its meeting held today, the 12th March, 1987, allotted time for